2419158 30/10/2012
CHANDRA B. KALAL S/O SH, BADAJI KALU JI KALAL
trading as ;M/S. Amrut Caterers & Labour Contractor
B-1, Jugal Complex, Near R.J. Tibriwal College, Vastrapur, Ahmedabad (Guj)
SERVICE PROVIDER
AN INDIAN NATIONAL PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :30/09/2008
AHMEDABAD
Services for providing food and drink, temporary accommodation, food and drink catering.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AHMEDABAD.
2493675   12/03/2013
CATERMAN CUISINE CONCEPTS PVT.LTD.
156, NEB VALLEY, NEB SARAI, NEW DELHI 110068.
SERVICE PROVIDER
A COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007
Used Since: 04/07/2012
DELHI
FOOD AND DRINK PROVIDING SERVICES INCLUDED IN CLASS 43
2493676   12/03/2013
CATERMAN CUISINE CONCEPTS PVT.LTD.
156, NEB VALLEY, NEB SARAI, NEW DELHI 110068.
SERVICE PROVIDER
A COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007
Used Since :04/07/2012
DELHI
FOOD AND DRINK PROVIDING SERVICES INCLUDED IN CLASS 43
2611958   14/10/2013
DS NAMAH HOSPITALITY PRIVATE LIMITED
3rd FLOOR, S.C.O. NO. 310, SECTOR - 29, GURGAON, HARYANA - 122 001
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/2012

DELHI
HOTELS, RESTAURANTS AND OTHER HOSPITAFITY SERVICES
2904057    18/02/2015
VASDEV PAHUJA
trading as ;DEV BURGER
44/1, ASHOK NAGAR, TILAK NAGAR, NEW DELHI 110018
SERVICE PROVIDER
Used Since :17/02/1985
DELHI
-PROVIDING VEG FOOD AND SOFT DRINK LIKE VEG PIZZA, VEG BURGER, VEG SOUP.
2926735    20/03/2015
AWJ INVESTMENTS LTD.
P. O. Box 3140, Road Town, Tortola, British Virgin Islands.
Service Providers
A Company organised and existing under the laws of British Virgin Islands.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Services for providing food and drink, temporary accommodation, cafes, cafeterias, hotel, motels, restaurants, self-
service restaurants, snack-bars, canteens, catering, providing holiday accommodation, booking and reservation services
for restaurants and holiday accommodation, accommodation bureaux (hotels, boarding houses), rental of temporary
accommodation, tourist homes, hotel reservation.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FALAFEL.
3070699  06/10/2015

NAMEH HOTELS PVT. LTD.
PLOT NO. 6A, I P EXTENSION, PATPARGANJ, NEW DELHI-110092.
SERVICE PROVIDERS
A COMPANY ESTABLISHED AS PER THE LAWS OF INDIA

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
ACCOMMODATION AND RESTAURANT SERVICES AS INCLUDED IN CLASS 43
3087725  29/10/2015
MARS ENTERPRISES
OFF INTL. AIRPORT APPROACH ROAD, MAROL, ANDHERI (EAST) MUMBAI-400059
SERVICE PROVIDER

Address for service in India/Attorney address:
BHAGWATI AND CO
4 G 2 Court Chambers ,new marine Lines , Mumbai - 20
Used Since :07/07/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3132395    21/12/2015
Patanjali Ayurved Ltd
D-38, Industrial Area, Haridwar-249401, Uttarakhand, India.
Service provider
Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092
Used Since: 31/12/1996
To be associated with:
3108546, 3112420, 3115558, 3115654, 3115751, 3120882, 3132201, 3132350
Delhi
Services for providing food and drink, temporary accommodation
No right to the exclusive use of the word “Yog Guru”. Mark should be used as whole.
BROTHERS DHABA

3144009  30/12/2015

SUBHASH CHANDER VIJ
trading as ;BHARAWAN DA Dhabha
TOWN HALL, AMRITSAR.
SERVICE PROVIDER
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.
Used Since :01/01/1960

To be associated with:
1286213

DELHI
RESTAURANTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "DHABA" and "MARK TO BE USED AS A WHOLE".
BADE Bhai KA BROTHERS DHABA

3144010  30/12/2015
SUBHASH CHANDER VIJ
trading as ;BHARAWAN DA DHABHA
TOWN HALL, AMRITSAR.
SERVICE PROVIDER
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.
Used Since :01/01/1960
To be associated with:
1286213
DELHI
RESTAURANTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"DHABA" and "MARK TO BE USED AS A WHOLE".
3180309 08/02/2016
M/S.MODAK PURE VEG RESTAURANT.
trading as ;M/s.Modak Pure Veg Restaurant.
Mukundwadi Station Road,Shivaji Chowk,Jaibhavani Nagar,Aurangabad-431006.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :30/10/2015
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
M/S.PATIL'S PIZZA CATTA.

trading as ;M/s.Patil's Pizza Catta.


Service Provider

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used

MUMBAI

PROVIDING FOOD, DRINKS, TEMPORARY ACCOMMODATION & CATERING SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PATIL.
3220559  28/03/2016
M/S.S.DINING.
trading as ;M/s.S.Dining.
Guvnaut Bunglow,Pumping Station,Opp.Ram Mandir,Gangapur Road,Nashik-422033.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/02/2015
MUMBAI
PROVIDING FOOD, DRINKS & CATERING SERVICES
3246421  29/04/2016

DARBAR RESTAURANT
8956 & 8996, CHOWK MULTANI DHANDA, OPP. BIKANER SWEETS, PAHAR GANJ, NEW DELHI 110055

SERVICE PROVIDER

Address for service in India/Attorney address:
ELUDICATION & ASSOCIATES
CHAMBER NO. 404, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054

Used Since: 01/01/2005

DELHI

RESTAURANT AND CAFETERIA SERVICES INCLUDING TAKE AWAY FAST FOOD RESTAURANT SERVICE FOR
SANDWICHES, BEVERAGES AND PIZZAS, CATERING AND RESTAURANT SERVICES; SELF/QUICK SERVICE
RESTAURANTS, SNACK BARS, HOTELS, CAFES, CAFETERIAS, CANTEENS; BANQUET SERVICES; SERVICES RELATING
TO PROVIDING OF FOOD AND DRINK; PROVIDING OF FOOD COUNTERS, TEMPORARY ACCOMMODATION IN HOTEL,
MOTEL, RESORT; PROVIDING OF BOARDING AND LODAGING SERVICES; HOSPITALITY SERVICES.
Trade Marks Journal No: 1913, 05/08/2019  Class 43

3254662  10/05/2016
ALKA BHARDWAJ
L-6, SECTOR -9, PARWANA VIHAR, ROHINI, NEW DELHI-110085.
SERVICE PROVIDERS
Address for service in India/Attorney address:
KUNAL JUNEJA
1H, VANDHNA, 11 TOLSTOY MARG, NEW DELHI
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3287850    17/06/2016
KAMALJIT SINGH
90-A, GH-10, SUNDER APARTMENT, PASCHIM VIHAR, NEW DELHI-110087
Service Provider
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :11/07/2013
DELHI
Services for providing food and drink; temporary accommodation
THE GARAGE GRILL

3291102  21/06/2016
MAHEK ASHWIN SONEJI
65/5 H,SALUNKE VIHAR ROAD,WANAWADI,PUNE-411040
Service Provider
Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18,GURGAON,Haryana 122002
Used Since :15/11/2014
MUMBAI
SNACKS CENTER
A world of good

3305793   11/07/2016
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLUAR-144410
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
Snack Shack

3305813 11/07/2016
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLUAR-144410
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY JACCOMMODATION INCLUDED IN CLASS 43
MI AMOR CAFE

3316440  21/07/2016
PRADHUMAN KUMAR GUPTA S/O PURSOTTAM DASS GUPTA
KD-51A, Kavi Nagar, Ghaziabad, Uttar Pradesh, (India)
Services for providing food and drink; temporary accommodation

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-09871034747, 099990034747

Used Since: 11/07/2016

DELHI
Hotels, Hotel Accommodation Services, Rental Of Temporary Accommodation, Restaurant Services, Fast-food restaurants, Self - Services Restaurants, Motel, Pub & Catering Services, Reservations of Hotel Rooms for Travellers, Provision of food and drinks, Snack Bars, Take Away food Outlets, Food Catering And Banquet Services, Cafes, Cafeterias, Canteens & Ice cream shop services
HILL COUNTY VENTURES
SWETA KAKKAR
LAVANYA VIJ
trading as ;HILL COUNTY VENTURES
KANYAL ROAD, RANGRI, MANALI, DISTRICT-KULLU, H.P-175131.
THE SERVICE PROVIDER
THE PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :01/10/2014
DELHI
HOTELS, RESTAURANTS, GUEST HOUSES, PROVIDING OF TEMPORARY ACCOMODATION, FOOD AND DRINK INCLUDED IN CLASS 43.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3332653    09/08/2016
MANOJKUMAR S GROVER
trading as ;WELCOME PALACE
1st Floor , Chandni Chowk Complex, Behind Shardayatan School , Near , Kargi I Chowk, Surat - Dumas Rd, Surat , Gujarat 395007
SERVICE PROVIDER

Address for service in India/Agents address:
VIKEN DINESHBHAI SHAH
D-503, ANKIT APARTMENT, SHANKHESHWAR COMPLEX, SAGARAMPURA, SURAT-395002.
Used Since :27/08/2013

AHMEDABAD

PROVIDING SERVICES FOR HOTEL ACCOMMODATION, SERVICE APARTMENT, BANQUET HALLS, HOTEL FRANCHIES.
RESTAURANT SERVICES FOR PROVIDING FOODS AND DRINKS INCLUDED IN THIS CLASS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word WELCOME & PALACE separately & other descriptive matters.
restriction of services for providing in the state of GUJARAT only.
3356869  06/09/2016
KISHOR BHAI PARSOTAM BHAI PALAN
trading as ;DILKUSH DABELI
OPP BUSSTOP,NAKHTARANA,KUTCH,GUJRAT,INDIA.
services provider
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/1985
AHMEDABAD
PROVIDING OF SERVICES FOR FOOD (DABELI) IN CLASS 43.
3423001 30/11/2016
PONCHO HOSPITALITY PRIVATE LIMITED
First Floor, Supremo Building, Plot 44, Marol Co-Operative Industrial Estate, Andheri East, Mumbai 400059, Maharashtra
Manufacturer, Trader and Service Provider
An Indian Company
Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Box8, First Floor, Supremo Building, Plot 44, Marol Co-Operative Industrial Estate, Andheri East, Mumbai 400059

Proposed to be Used
To be associated with:
3422999

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFE; SELF-SERVICES RESTAURANTS; CANTEENS; TEA HOUSE
3437050   20/12/2016

DWARKESH P. VED

trading as ; BAPA FOODS

1ST FLOOR, 160/1, SARDAR PATEL ROAD, SECUNDERABAD - 500003

SERVICE PROVIDER

A PARTNERSHIP FIRM

Used Since : 31/08/2016

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION AND RUNNING OF RESTAURANTS
Eatonn
3457776   13/01/2017
4 FOX HOSPITALITY LLP
trading as ;4 FOX HOSPITALITY LLP
972/4, SUNDAR VIHAAR COLONY, BEHIND GEETA BHAWAN, JODHPUR, RAJASTHAN 342 001, INDIA.
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP (LLP)
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :08/02/2016
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
KADAPPURAM SHANGHAI

3477498   08/02/2017

ABDUL SHAFFEE AHMED
C3 ALSA Residency, 12 Gilchrist avenue, Harrington road, Chetpet, Chennai 600031

Service Provider

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Services for providing food and drink; temporary accommodation; Restaurants, Self Service Restaurants; Bar Services, Bar House Hotels, Resorts, Lounge; Tearoom; Cafes, Cafeteria, Snack Bars, Canteen, Hostels And Boarding Houses, Holiday And Tourist Accommodation; Event Facilities And Temporary Office And Meeting Facilities; Animal Boarding; Rental Of Furniture, Linens And Table Settings; Catering.; Rent of Meeting Rooms

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3480994  12/02/2017
SADHNA JAIN
trading as ;HOTEL CRYSTAL INN
4, KIRTI NAGAR, INDORE ROAD NEAR LAL GATE, UJJAIN (M.P.)-456001, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Used Since :21/07/2016
MUMBAI
Lodging AND Restaurant
Subject to mark will be used in the jurisdiction of state of " Madhya Pradesh " only..
ENERGY ADDAA

3491696   25/02/2017

R Z INTERNATIONAL PVT LTD
Door No 54/96/36 Maruti Colony Tank Bund Road, Ballari-583101,Karnataka.

Service Provider

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since : 01/04/2014

CHENNAI

Restaurants, Hotels, Inn keeping (bar, restaurant and accommodation), Services for providing food and drink; temporary accommodation
HOTEL ROYAL HIGHNESS

3507934  10/03/2017
HIGHNESS HOTELS PVT. LTD.
Lal Darwaja, Ahmedabad-380001, Gujarat, India.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52
Used Since :01/04/2007

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL, MOTEL, RESORT,
RESTAURANT, CAFETERIA, LOUNGE, BAR SERVICES, TOURIST HOMES; FACILITIES OF MEETING, CONFERENCE AND
EXHIBITION RELATING TO HOTEL; RESERVATION SERVICES FOR HOTELS; BANQUETING SERVICES; CATERING
SERVICES.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
MY MOMS
3533717  26/04/2017

ABBAS ALI ASHIF PADINHAR
Thalangara House, Thalangara West, Thalangara, Kasargod.
active

SHAHID ABOOBAKER KADER
S S N Villa, Puttur Road, Kamalabettu, Bantwal Taluk, D.K.District, Karnataka
active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.

Proposed to be Used
CHENNAI
Accommodation (Rental of temporary); Accommodation reservation(temporary) Cafes; Cafeterias; Camp services (Holiday){Lodging}; Campground facilities (Providing); Canteens; Catering (food and drinks); Day – nurseries (crèches); Holiday camp services (Lodging); Homes (Retirement); Homes (Tourist); Hotel reservations; Houses (Boarding); Motels; Rental of meeting rooms; Rental of temporary accommodations; Restaurants; Restaurants (self services); Snack-bars; Tourist homes.
ROCK SAL

3551074   17/05/2017

GAUTAM PANVELCAR
GARUD VENTURES, C/O GAURD, ALTHINHO PANAJI GOA-403001

INDIAN NATIONAL

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI - 97

Proposed to be Used

MUMBAI

SERVICES RELATED TO PROVIDING OF FOOD AND DRINKING, HOTEL, RESTAURANT, CAFE, CAFETERIA, SNACKS BAR, PUBS SERVICES, ARRANGING AND BOOKING HOTELS AND ACCOMMODATION SERVICES, LODGING SERVICES, PROVISION OF FACILITIES FOR MEETING, FUNCTIONS, CONFERENCES, CONVENTIONS AND CATERING SERVICES.
3573846  19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :01/04/1996
AHMEDABAD
PROVIDING FOOD AND DRINK, RESTAURANTS, HOTELS, CAFES, CAFETERIAS, FOOD TAKEAWAY, SNACKS BAR AND CANTEEN INCLUDED IN CLASS-43
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Transliteration : THE TRANSLITERATION OF MARK IS “ DUDHSAGAR-BHARAT NU GAURAV “.
3573859   19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :01/04/1996

AHMEDABAD
FOOD AND DRINK, RESTAURANTS, HOTELS, CAFES, CAFETERIAS, FOOD TAKEAWAY, SNACKS BAR AND CANTEEN INCLUDED IN CLASS-43

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3586144  06/07/2017
THE RAJ BANQUETS AND HOTELS
BLOCK NO. 221, FP NO. 63, NR. SWAMINARAYAN MANDIR, S.P RING ROAD, AMBALI-BOPAL, AHMEDABAD - 380058
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061
Used Since :01/04/2017
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS, TAKE AWAY FOODS AND DRINKS, TAKE AWAY FAST FOOD SERVICE, CONSULTANCY SERVICES RELATING TO FOOD, HOSPITALITY SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK, AND TEMPORARY ACCOMODATION, PROVIDING FOOD AND DRINK CATERING SERVICES FOR FAIR AND EXHIBITION SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE TASTE OF GUJARAT, subject to restriction of services in the state of GUJARAT only.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2961918.
9 HOTEL

3588380  10/07/2017

MUKESH UMARSHI GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, RETIREMENT HOME SERVICES, SELF-SERVICE RESTAURANT SERVICES, SNACK-BAR SERVICES

Proposed to be used.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3588307..
3603240  31/07/2017
SOCIAL CUISINE
SHOP No. 103-104, VESU WESTERN POINT, VESU, SURAT-395007
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.PIZZA.
3603464  01/08/2017
BANANA PATRA
A-101 TO 104, APEX COMMERCIAL CENETR, OPP. DHANAMILL COMPOUND, VARACHHA ROAD, SURAT-395006, GUJARAT

Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
HOTEL AND RESTAURANT SERVICES.
subject to restriction of services in the state of GUJARAT only.
3606987  05/08/2017
VINITA MAHESHWARI (PROPRIETOR) TRADING AS RELISH CUISINES
A-1001/1002, R.K.HABHIAT BEHIND INOX, ZADESHWAR, BHARUCH-392011, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
HOTEL AND RESTAURANT SERVICES.
DIVAKAR UMESH BABU BHIKAM SINGH
670 , PLOT NO. NEAR TEJAS SCHOOL, SANSKRUTI FLAT , BOPAL
SOLE PROPRIETOR

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Proposed to be Used
AHMEDABAD
FOR SERVICES FOR PROVIDING FOOD AND DRINK , TEMPORARY ACCOMODATION , CATERING SERVICES , CAFÉ , RESTURANT,INCLUDED IN CLASS 43
GAU AMRUTTAM
3626204 02/09/2017
PRAKASH TULSIBHAI GOTI
B-903 Wing, Signature Island G Block, Near USA Consulate, BKC Bandra (E), Mumbai - 400051, Maharashtra India
Proprietor

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
Mumbai
MILK BAR SERVICES; SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES
3631562 09/09/2017

Mr. SHAMEEM KELOTH, KARINKALIMMEL HOUSE, UNNIKULAM POST, PIN 673574, KOZHIKODE DT, KERALA, INDIA

M/s. HOTEL ITHAM, Poonoor, Near South Indian Bank, Unnikulam Post, Pin 673574, Kozhikode Dt, Kerala, India

Proprietorship

Address for service in India/Agents address:

SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Used Since: 11/08/2017

CHENNAI

Services for providing food and drink; hotels, restaurants and catering services; providing temporary accommodation and lodging facilities

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.

3657762    14/10/2017

JUGAAD JN.
516/1767/3241 KIIT Road, (Opp. State Bank) Bhubaneswar - 751024 Odisha
Providing Restaurant Services

Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :19/01/2016

KOLKATA
Restaurant Services in Class 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “JN.” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
MR. NARESHKUMAR JHAPIRAM RANA TRADING AS RANA’S SNACKS & THALIPITH CENTER
16- Minakshi Towers, Dr. Ambedkar Road, Nashik Road, Nashik – 422 101
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 24/06/1998

MUMBAI
PROVIDING FOOD & DRINKS
3675796  11/11/2017
CHAMARIA INFRASTRUCTURES PVT. LTD.
Near Rest House, Burhar Bypass, Burhar, Shahdol – 484110, Madhya Pradesh.
Private Limited Company
Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL SERVICES, HOTEL RESERVATIONS, RESTAURANT SERVICES, RECEPTION SERVICES FOR TEMPORARY ACCOMMODATION [MANAGEMENT OF ARRIVALS AND DEPARTURES]
KITCHEN ALTERING FUZION EXPERIENCE

3676502  13/11/2017
ROHIT MAHENDRA BHATIA
2-C-16, Tolaram Nagar, Mahul Road, Chembur Colony, Mumbai - 400074
Resident Individual
Address for service in India/Agents address:
M.J. CHAWLA
OFFICE NO. 2, 1 ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR - 421 002.

Proposed to be Used
MUMBAI
RESTAURANT AND CARRY OUT FOOD SERVICES; LOUNGE, CATERING SERVICES, BAR & BAR SERVICES, BISTRO
SERVICE, BANQUETTING SERVICES, CAFE SERVICES, CAFETERIA, CANTEEN SERVICES, HOOKAH AND SHISHA BAR
SERVICES, ICE CREAM PARLOURS, HOTELS, CHARITABLE SERVICES, PUBS, RESTAURANTS(SELF SERVICE), SALAD
BARS, TEA AND COFFEE ROOMS, FOOD AND DRINK FOR CONSUMPTION ON OR OFF PREMISES; TEMPORARY
ACCOMMODATION.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
KHICHRI KHICHRI KITCHEN LLP
A 107, Metropolitan Housing Society, Kolkata – 700105, West Bengal
Limited liability Partnership

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :15/01/2016

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFÉ SERVICES, CAFETERIA SERVICES, FOOD AND DRINK CATERING, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES, SNACK-BAR SERVICES

IN USE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KHICHDI KHICHRI EXCEPT AS DEPICTED..
3686099   24/11/2017
SANGITA SHAW TRADING AS EL PIZZERIA ITALIANO
52/1, R. B. C. ROAD, NAIHATI, KOLKATA - 743165, WEST BENGAL
PROPRIETORSHIP
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :31/03/2017
KOLKATA
PROVIDING OF FOOD AND DRINK THROUGH RESTAURANTS, FOOD COURTS, CAFETERIA; FOOD CATERING SERVICES INCLUDING IN CLASS 43
OM CONVENTION

3695156  05/12/2017

SARDAR IQBAL SINGH
Sy No: 4 1/P, Mirra Gudur Plaza, Hotel Sankranti, Miyapur X Road, Miyapur, Hyderabad, Telangana- 500049
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Services for providing food and drinks
Trade Marks Journal No: 1913, 05/08/2019
Class 43

VELMURUGAN KANNAN
UDAIYAR STREET, THOLLLAMUR, VANUR, VILLUPURAM - 604304
Proprietor

Address for service in India/Attorney address:
ASHOK
NO 2/496, 2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation; accommodation bureau services [hotels, boarding houses]; boarding house services.

No exclusive right over “The Hotel” separately except as substantially shown in the representation of the mark.
OM CONVENTION
3701458   13/12/2017
NARSING RAO (INDIAN NATIONAL, PROPRIETOR), TRADING AS HAVELI BAR AND RESTAURANT
1st Floor, Life Style Building, Begumpet, Hyderabad - 500016, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Services for providing food and drinks; Temporary accommodation
KATRIAR FOOD SERVICE LLP
002, E- wing, Vallabh Anand CHS, opp Goregaon Sports Club, Link Road, Malad West, Mumbai-400064

Address for service in India/Agents address:
KAYSER AND COMPANY,
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
hotels, accommodation bureau, cafes and cafeterias, cocktail lounges, catering, motels, restaurants, bars, snack bar and providing of bar and catering services; bar, lounge, cocktail lounge, hotels, and snack bar, foods sculpting; tourist home services
GOLDEN DRAGON
3774097 09/03/2018
D. KONDAL REDDY (INDIAN NATIONAL, PROPRIETOR), TRADING AS GOLDEN DRAGON RESTAURANT
116, Chenoy Trade Centre, Park Lane Secunderabad, Hyderabad - 500003, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016
Used Since: 07/06/1984
CHENNAI
Services For Providing Food and Drinks
3778171    14/03/2018
M/S. FAN HOSPITALITY SERVICES PVT.LTD.
No.796/A, 8th A Main, 4th Block, Koramangala, Bangalore-560034, Karnataka, India
Private Limited
Address for service in India/Attorney address:
GMS LAW ASSOCIATES
'ERODE HOUSE' NEW NO. 66, THIRD MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600 020.
Used Since :01/12/2017

CHENNAI
Restaurent
3794142  02/04/2018  
H.MOHAMED SHAHUL HAMEED  
trading as ;HOT AND SAVOURY CRAVEN  
NO.43/244, KAMARAJAR ROAD, SALAIYOOR, ILAYANGUDI, SIVAGANGAI DISTRICT-630 702. TAMIL NADU, INDIA  
SERVICE PROVIDER  
SOLE PROPRIETOR  
Used Since :29/08/2017  
CHENNAI  
RESTAURANT SERVICES.
3799093   07/04/2018
MR. SAKSHAR JAIN
KHASRA NO. 43, HALKA NO. 16 KANADIYA ROAD JMB FARM HOUSE, INDORE-452001(M.P.)INDIA

Address for service in India/Attorney address:
MR. RAHUL PARKHE
185, KANNU PATEL KI CHAL, PATNIPURA, INDORE-452011(M.P.)INDIA

Proposed to be Used
MUMBAI
CATERINGS SERVICES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
HOTEL KRISHNA PALACE

3822427  03/05/2018

KRISHNA PALACE RESIDENCY PVT. LTD.
96/98, SLEATER ROAD, NANA CHOWK, GRANT ROAD (W), MUMBAI - 400 007.
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:

TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Used Since : 20/02/2003

MUMBAI

HOTEL, MOTEL AND CONCIERGE SERVICES; OPERATING HOTELS, MOTELS AND RESORTS RESTAURANT SERVICES; CANTEEN, CAFÉ, BAR AND COFFEE SHOP SERVICES; PROVISION OF CANTEEN, CAFÉ, BAR AND COFFEE SHOP SERVICES; PROVISION OF CONFERENCE AND MEETING SERVICES AND AMENITIES; PROVISION OF BANQUETING FACILITIES; RESERVATION SERVICES FOR HOTEL ACCOMMODATION; LETTING OF AND RESERVATION; OF TOURIST AGENCY OFFICE SERVICES FOR BOOKING ACCOMMODATION ALL BEING SERVICES INCLUDED IN CL 43.

associated with 1698800 [42].
3823939 04/05/2018

A. SATHISH, PROPRIETOR OF M/S. THE MADRAS 555

NO:1, SCHOOL STREET, 2nd CROSS STREET, VIRUGAMBAKKAM, CHENNAI- 600 091, TAMILNADU, INDIA

Proprietorship

Address for service in India/Attorney address:

LE INTELLIGENSIA

No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since :01/03/2018

CHENNAI

TAKEAWAY FOOD AND DRINK SERVICES, FOOD PREPARATION FOR OTHERS ON AN OUTSOURCING BASIS, FAST-FOOD RESTAURANT SERVICES, PREPARATION AND PROVISION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation..
3836285  18/05/2018
SWAPNA AJAY NAIR, TRADING AS - SOUTHERN DELIGHTS
160, GULAB BAGH, DEWAS NAKA OPP. METRO WHOLE SALE, INDORE-452010 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
RESTAURANT & CAFE
Subject to mark will be used in the jurisdiction of state of “Madhya Pradesh “only..
3836460  18/05/2018
TRIPPY MUGS
SURVEY NO. 136/5/A, SINGAPUR PARK COLONY (BICHOLI HAPSI), A.B ROAD INDORE-452016 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
RESTAURANT & CAFE
THE CLIFF

3842821    25/05/2018
M/S CAPTAIN TRADE WINGS PVT LTD.
57, PU-4 COMMERCIAL SCHEME NO. 54 INDORE-452007 M.P.

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
RESTAURANT
3843704  25/05/2018
MD KAAMIL R
SC5 DOOR NO 4 TNPHC MELAKOTTAYUR CHANNAI 600127
Trademark Class 44
Individual
Proposed to be Used
CHENNAI
cafeterias cafés canteens food and drink catering restaurants self-service restaurants
Pegasus Brew House
3844546 27/05/2018
MRS. APOORVA PRANAV TENDOLKAR JAITLY TRADING AS PRIDE ENTERPRISE
Proprietor
Address for service in India/Attorney address:
S A ASSOCIATES
Proposed to be Used
MUMBAI
Services for Providing Food And Drink; Including Bar Services Snack-Bars, Restaurants Self Service, Restaurants & Microbrewery Included In Class 43.
3848451    31/05/2018

MR ABDUL AHAD PATEL
A.N.Hill View,Flat no:1101/1102,Plot no:69/70,Sector:27, Nerul (East) , Navi Mumbai 400 706
Sole Proprietor

Address for service in India/Attorney address:
ADV NASIMA S DON
Shop No. 5, Sneha Sadan, Plot No 15, Sec 21, Nerul (East), Near Nerul Motor Training School, Navi Mumbai

Proposed to be Used

MUMBAI
Temporary Accommodation Facilities and Services by Hotels and Boarding Houses, Food and Drink Services to People, Catering Services for Events and Functions, Rental of Furniture, Linens, and diverse Table Settings and Decorations.
3849837  01/06/2018
SHUBHAM PATIDAR
Makan No 74 Ward No 07 Dhara Khedi Dhillod Shajapur 465001
No
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Café - Tea, Coffee , beverages , snacks , fast-food and all café services.
3850716  03/06/2018
CHETTINADU KITCHEN
H Square, Door No. XII/169-1, Near KSRTC Bus Terminal, Masjid Road, Kokkalai-680021, THRISSUR DISTRICT, KERALA, INDIA.
a Partnership firm

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala

Used Since :10/04/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, MOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION, RENTAL OF MEETING ROOMS; LODGING SERVICES; SERVICED APARTMENT HOTELS; RENTAL OF TENTS, RENTAL OF TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLES, TABLE LINEN, TOWELS, UMBRELLAS AND GLASSWARE; PROVIDING CAMPGROUND FACILITIES.

No exclusive right over CHETTINAD KITCHEN separately except as substantially shown in the representation of the mark.
3851878  05/06/2018
KEVIN DOMINIC POPE
# 36.Dumas Street, Pondicherry - 605001
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, FOOD SCULPTING
3863310  18/06/2018
JAYASHREE S SHAH
Richie Rich Ice-Cream Parlor No 5 SNS plaza Shivananda Circle Kumara Park East Bangalore - 560001
Proprietorship
Address for service in India/Attorney address:
MAHESH CHOWDHARY
A Mahesh Chowdhary No. 189, 7th Main Srinivasanagar, BSK 1st Stage, Bangalore- 560050
Used Since :18/07/1989
CHENNAI
Cafe Services, Food & Drink Catering, Snack Bar services, Restaurant Services, Lounge Service
The Applicant claims device mark containing a words "Richie Rich", a boy holding a cone of ice cream, a glass containing drink with a straw. The Applicant further claims color Red (CMYK: 1:100:100:11) for word "Richie", color orange (CMYK: 0:78:100:0) for word "Rich", "contents in glass" and "Ice cream" held by boy and color Black (CMYK: 0:0:0:100) for dress worn by boy
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3875494  01/07/2018
KAILASH PARBAT NX HOSPITALITY SERVICES
SHOP NO.5, GROUND FLOOR, SATNAM (H) BUILDING, GOL MAIDAN, ULHASNAGAR – 421001, DIST. THANE
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :15/11/2013
MUMBAI
PROVIDING OF FOOD AND DRINKS INCLUDING SERVICES RELATING TO HOTELS, RESTAURANTS, BAR SERVICES,
OUTDOOR CATERING SERVICES, SELF SERVICE RESTAURANT AND SNACKS BARS, CAFES, CAFETERIA, CANTEENS,
TEMPORARY ACCOMMODATION, HOTEL AND HOTEL MANAGEMENT, HOTEL RESERVATION, INCLUDED IN CLASS 43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
PANDIYA
3882658  09/07/2018
SATHISH KUMAR PANDIAN
10/10 C3, Venkatasamy Street, Railway Men's Colony, Kavundampalayam, Coimbatore - 641030, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Proposed to be used
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
3897647  25/07/2018
ESSELWORLD LEISURE PRIVATE LIMITED
14th Floor, Times Tower Bldg, Kamala City, Kamala Mill
Private Limited Company
Address for service in India/Attorney address:
IMARTEY SHRIRAM PRABHAKAR
E-601, EKTA VIVEK CHSL,, NEW LINK ROAD, KANDARPADA, DAHISAR WEST, MUMBAI- 400068
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
HOUSE PARTY

3901090  28/07/2018

PRASHANT SANJU TUMMA
A-43, KARMAVEER DADASAHEB GAIKWAD NAGAR, M. A. ROAD, SION KOLIWADA, ANTOP HILL, MUMBAI.

INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :07/07/2018

MUMBAI

Services for providing food and drinks, temporary accommodation.

Subject to mark will be used in the jurisdiction of state of " Maharashtra only.."
3905356    02/08/2018
SAMEEUL RAHUMAN P S
AIWA HOUSE, DIDUPPA,KADAVATH, POST MOGRAL PUTHUR,KASARAGOD-671124
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation

The mark should be used as a whole.
Trade Marks Journal No: 1913, 05/08/2019, Class 43

TUMMALA SRINIVAS
60-8-6, 5TH LINE, SIDDHARTHA NAGAR, VIJAYAWADA(URBAN), KRISHNA, ANDHRA PRADESH - 520010

THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hotel accommodation services, Services for providing food and drink; Temporary accommodation

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3910604   08/08/2018
M/S. CALICUTDURBAR
Building No. 28/2430 A,A1,A2, R. P. Arcade, pottammal, Nellikkode, Kozhikode Taluk, PIN-673 061, Kozhikode District, State of Kerala, India, duly represented by its Managing Partner, Mr. JAMSHI. V
A partnership firm duly represented by its Managing partner
Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :17/08/2017

CHENNAI
Hotel, restaurant and catering services, providing food and drink and temporary accommodation, Providing of food and drinks in restaurants and bars, mobile cafe services for providing food and drink, cafe and cafeteria services, tea room services, hotel reservation services, coffee shop services, snack bar and canteen services, hotel, motel and boarding house services, resort lodging services, providing food and beverages.

No exclusive claim over CALICUT DURBAR.
SAHIB SINDH SULTAN

3912190    09/08/2018
M/S B.J.N.HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011
Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :04/07/2005
CHENNAI
Services for providing food and drink, temporary accommodation.
BOMBAY POST
3912196  09/08/2018
M/S B.J.N.HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011
Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
 Used Since :01/06/2004
CHENNAI
Services for providing food and drink, temporary accommodation.
BJN GROUP
3912197  09/08/2018
M/S B.J.N.HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011
Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :19/08/1999
CHENNAI
Services for providing food and drink, temporary accommodation.
ONEVILLA

3912811    09/08/2018

AWESOME VENTURES PRIVATE LIMITED
801, 8th Floor, Utkarsh Nirman, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Body Corporate

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Used Since :01/04/2015

MUMBAI

Services for providing food and drink; temporary accommodation, restaurants, cafeterias, hotels, motels, bar services, cafes, canteens, food and drink catering, hotel reservations, self-service restaurants, snacks-bars included in Class 43

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3919676   18/08/2018
DR.RAJENDRA PRASAD.V., PROPRIETOR OF COUNTY INN AYURVEDIC BEACH RESORT & SPA
Southern Sea View Apartments, South Cliff, Varkala
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Used Since :01/01/2008
CHENNAI
Providing Food and Drink Temporary Accommodation, Resort and Ayurvedic Resort
3922348  21/08/2018
BIGBERRY FOODS PRIVATE LIMITED
4A / C 1-3-5, MANOHAR AVENUE, CASA MAJOR ROAD, EGMORE, CHENNAI-600008
An Indian company
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD & DRINK INCLUDING COOKED FOOD AND PACKAGED FOOD.

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style and art work, with restriction to use within the territorial jurisdiction of State of Tamilnadu.
3922349 21/08/2018
BIGBERRY FOODS PRIVATE LIMITED
4A / C 1-3-5, MANOHAR AVENUE, CASA MAJOR ROAD, EGMORE, CHENNAI-600008
An Indian company
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHNI SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD & DRINK INCLUDING COOKED FOOD & PACKAGED FOOD.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD REPUBLIC EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION...
THIS IS CONDITION OF REGISTRATION THAT THE WORDS ROLL AND REPUBLIC SHALL BE USED TOGETHER.
HARI SUPER SANDWICH

3938915 07/09/2018

T.V.VENUGOPAL

No: 3911, 14th Cross, K.R.Road, Banashankari 2nd stage, Bangalore - 560 070, Karnataka, India

Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI

Service Provided for Food and Drink including Sandwiches & Wraps (Sandwich) Sweets and Savories, Rice, Wheat, Maize & Cereal Based Snacks and Puffed Corn Snacks

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters SUPER SANDWICH separately except substantially as shown in the form of representation.
3947782 17/09/2018
MANILA MITTAL, SOLELY TRADING AS M & M HOSPITALITY CO.,
No: 19, Dinnur Main Road, R.T.Nagar Post, Bangalore - 560 032, Karnataka, India
A SOLE PROPRIETARY CONCERN

Address for service in India/Ageats address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Service rendered in the field of Temporary Accommodation within the state of Karnataka
3949598  19/09/2018
AKSHAY KHUSHAL DUSANE
SHOP NO. 9, KUNDAN PLAZA, SECTOR NO. 25, BHEL CHOWK, NEAR NATURALS ICE-CREAM PARLOR, NIGADI, PUNE - 411044
INDIVIDUAL

Proposed to be Used
MUMBAI
SERVICES OF RESTAURANTS
3958778  28/09/2018
S.HALITH AMEENULLAH
trading as ;NAMMA OORU IDLI KADAI
NO.402, KAMARAJAR ROAD, HAYANGUDI-630 702, TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :20/09/2016

CHENNAI
RESTAURANT SERVICES.
No exclusive right over “Namma Ooruldii kadai” separately except as substantially shown in the representation of the mark.

Transliteration  :  Namma Ooruldii kadai
3978424  20/10/2018
NASIR HUSSAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS HOTEL FANOOS
# 17, Hosur Road, Richmond Town, Bengaluru - 560025, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :30/04/2015
CHENNAI
Providing food and drink
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO SOUTH INDIA.
3981781  24/10/2018
CXC FOODS
No : 13 A, NGP Nagar, Nehru Nagar West, Kalapatti Road, Coimbatore - 641048, Tamil Nadu
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :16/06/2018
CHENNAI
Services for providing food and drink; Temporary accommodation
3998163  14/11/2018
DAIRY CLASSIC ICE CREAMS PVT.LTD.,
No: 55, 8th Main, J.C.Industrial Estate, Yelchenahalli, Kanakapura Road, Bangalore - 560 062, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
To be associated with:
3424152, 3986407

CHENNAI
Services for Providing Food and Drink
4006364  23/11/2018
M/S. T.T. SALADS & GRILL, LLP
Tharakan Annexe, Kottappadi, Trissur, PIN:680 505, Kerala.
Limited Liability Partnership

Address for service in India/Agents address:
K.RADHAKRISHNAN NAIR
DR NO. 33/3033 A, "SIVASAKTHI" VENNALA P.O., COCHIN - 28 ,KERALA

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
MARINAA

4009118   27/11/2018
JPS & CO.
No.16, Vembu Nagar, Palayapalayam, Erode, Tamil Nadu, India- 638011
A partnership firm incorporated under the laws of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010
Used Since :20/03/2015

CHENNAI
Restaurant; hotel and restaurant services; carry-out restaurants; preparation of food and beverages; serving food and
drinks; cafeteria and restaurant services; banqueting services; arranging of banquets; providing banquet and social
function facilities for special occasions; rental of rooms for holding functions, conferences, conventions, exhibitions, and
meetings.

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF TAMILNADU ONLY..
DINESH CHANDRAN R.S
KMC24/1575-29A, KMC24/1576-292B, Dwadasi Nagar, near Boys High School, High School Junction, Kollam, Kerala - 691009

Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Proposed to be Used

CHENNAI

Services for providing food and drink; temporary accommodation; Arranging hotel accommodation; Reservation of temporary accommodation

subject to provide services in the State of Kerala only.
4017040 04/12/2018
AQUASUB ENGINEERING,
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS,
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work.
\begin{center}
\textbf{Trade Marks Journal No: 1913 , 05/08/2019} \\
\textbf{Class 43}
\end{center}

\begin{verbatim}
4019664  06/12/2018
GANGA.A.S
Door No: 95, 'AVAREKAD' 5th 'A' Main, 7th 'A' Cross, Vidyagiri Layout, Near Nagarbhavi Circle, Bangalore - 560 072, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Service rendered in the field of providing of Food and Drink
\textit{color combination as in the label.}
\textit{SUBJECT TO Restricting THE AREA OF USE TO THE STATES OF SOUTH INDIA.}
\end{verbatim}
4025089  13/12/2018
NAMRATA BHANUSHALI, KUSHANGI SHUKLA trading as ;HASHTAG 80
13, LALAN BUILDING, OPP. PANCHSHEEL HOSPITAL, DEVI DAYAL ROAD, PANCHRASTA, MULUND (WEST), MUMBAI-400080 MAHARASHTRA, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADV. NITIN KANSE
A/1 RASHMI CHS. LTD., L. S. ROAD, NEXT TO ICICI BANK, ANDHERI (W), MUMBAI- 400058
Used Since :18/04/2018
MUMBAI
CAFE SERVICES, CAFETERIA SERVICES, RESTAURANT SERVICES
ATTAR SYED MUNTAHA HUSSAIN, SOLE PROPRIETOR OF M/S. BAKERS DAY
NO.22, R.V ROAD, BASAVANAGUDI, BANGALORE - 560 004
INDIVIDUAL

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
Restaurant services and Providing of Food and Drink.
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
POSH FISH

4033839    21/12/2018

KURIAN ABRAHAM
84, GIRINAGAR, KADAVANTHRA P.O.ERNAKULAM, KERALA - 682020
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VERITAE LEGAL
1ST FLOOR, DOOR NO. 36/117, KOTTECANAL JUNCTION, LISIE HOSPITAL ROAD, COCHIN - 682 018, KERALA

Proposed to be Used

CHENNAI
RESTAURANTS, SELF SERVICES, KIOSKS, HOTELS, FAST FOOD SERVICES, CATERERS, CAFETERIAS, REST HOUSES, RESORTS, LODGES, TOURIST HOMES, MOTELS, ALL SERVICES, PROVIDING FOOD AND DRINKS.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA KARNATAKA AND TAMILNADU STATES ONLY..

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
4038005   26/12/2018
HOTEL EMIRATES
No-24, 7th Bellary Road, Besides Adyar Bhavan, New Airport Road, Ganga Nagar, Bengaluru - 560032, Karnataka
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/01/2011

CHENNAI
Providing of food and drink
R.BALANARAYANAN
trading as ;RAMALAYA GROUP OF COMPANIES
NO.14, K.N.V. NAGAR, KOLADI SALAI, THIRUVERKADU, CHENNAI - 600 077.
SERVICE PROVIDER
PARTNERSHIP FIRM
Used Since :26/06/2017

CHENNAI
SERVICES FOR PROVIDING TEMPORARY ACCOMMODATION, RESORT, HOTEL AND LODGING SERVICES.
Recipe Unlimited Corporation
199 Four Valley Drive, Vaughan, Ontario, Canada, L4K 0B8
A corporation incorporated in the province of Ontario, Canada

**Address for service in India/Attorney address:**
ZEUSIP ADVOCATES LLP
J-29, 3rd Floor, Jangpura Extension, New Delhi-110014

**Used Since:** 14/12/2013

**DELHI**

Restaurant services; fast food services and take-out food and beverage services.
MR. SANJIV RAMANNA SHETTY TRADING AS: SHREE KATEEL RESTAURANT AND SOUTH CAFE
SADA SHUBH COMPLEX, NEXT TO NAWALE BRIDGE, OPP. HDFC BANK, MUMBAI BANGLORE HIGHWAY, PUNE- 411041, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
KAVSAN'S

4115400  12/03/2019

AKASH FARLIA

#E-15 WARD NO. 3 INDIRA COLONY KATHUA(JAMMU & KASHMIR)

RESTAURANT

INDIVIDUAL

Proposed to be Used

DELHI

Services for providing food and drink.
COROMANDEL ESCAPES

4171472  09/05/2019
MALABAR ESCAPES PRIVATE LIMITED
1/268,1/269, Parade Road, Fort Cochin, Ernakulam ,Kerala-682001
Body Incorporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Hotels reservation, Hotel Information, Hotel services, Hotel catering services, Food Preparation, Food sculpting, Food preparation services, Takeaway Food services, Fast Food restaurant services, Food and drink catering, Providing Food and drink, serving food and drink, Accommodation Bureau services (hotels, boarding houses) Agency services for booking Hotel accommodation, Agency services for reservation of restaurants, Agency services for booking of temporary accommodation, Arranging Temporary and Hotel Accommodation, Bar, Bistro, Consultancy services related to Hotel facilities, Travel agency services for booking hotels.
CHOCOVAANA A DECADENT INDULGENCE

4176764  15/05/2019
PRAVIN NARAIN AGARWAL
trading as ;CONFISERIE CHOCOVAANA
E-51, GROUND FLOOR, GREATER KAILASH PART 2, NEW DELHI - 110048
Manufacturing
A Proprietorship Firm having Proprietor Mr. Pravin Narain Agarwal
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
To be associated with:
3914046
DELHI
Services for providing food and drink; Restaurant Services; Cafe Services;
4188359  27/05/2019
DEEPKAMAL CORPORATION PRIVATE LIMITED
50, AJANTA COMMERCIAL CENTRE, INCOMETAX, ASHRAM ROAD, AHMEDABAD-380014, GUJARAT, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS.
HALDIRAM MANUFACTURING CO. PVT. LTD.
B-1/H-3, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFETARIA, FOOD AND DRINK CATERING, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING
BOWL HUB

4191686  30/05/2019

TIPPING MR. PINK PRIVATE LIMITED
H-45, Block -H, Connaught Circus, New Delhi, Delhi- 110001

Private Limited Company

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
DELHI

Services for providing food and drink; bar services; café services; restaurant services; preparing and serving food and drink for consumption on or off the premises
Trade Marks Journal No: 1913 , 05/08/2019 Class 43

4192366  30/05/2019
SOHIL G PANJWANI
PLOT NO. U.G. 115-116, RAJMAHAL COMPLEX, OPP. RATNAVILAS, VESU, SURAT-395007
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
To be associated with:
2654147

AHMEDABAD
Providing Foods And Drink, Halwai (Catering Services); Bar & Cocktail Lounges; Food Preparation; Self-Service Cafeteria Services; Take-Away Food And Drink Services; Fast-Food Restaurant Services, Temporary Accommodation, Restaurant, Cafés, Catering Services, Canteen Services Ice Cream Parlours; Juice Bars;
4193486   31/05/2019
FRANCIS EVANS
#18, 2nd stage, 14th block, Nagarabhavi, Bangalore- 560072
INDIVIDUAL

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
CHENNAI
Providing Café., Food and Drinking Services.
4193691  31/05/2019
ROLLING STONE HOTELS PVT. LTD.
G-4, SIKKA GALAXY, PLOT NO.-9, SHRESHTHA VIHAR, DELHI-110092.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Of Food and Drink, Temporary Accommodation South Indian, North Indian, Chinese, Italian and Continental Restaurant, Hotels, Motels, Resorts, Cafes, Guest House, Takeaway and Catering Services.
4195465  03/06/2019  
MRS. TEENA SONU BAFNA, MRS. KALPANA ANIL CHORDIA  
trading as ;NAKODA HOSPITALITY  
402, BHOMI ARKADE BUILDING NO.1, ATMARAM SAWANT MARG, ASHOK NAGAR, KANDIVALI (EAST), MUMBAI 400 101  
Used Since :22/05/2019  
MUMBAI  
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT SERVICES; CAFE SERVICES; SELF-SERVICE CAFETERIA SERVICES; BAR SERVICES; CATERING SERVICES.
GORURAL

4195608  03/06/2019

GORURAL FOODS & BEVERAGES PRIVATE LIMITED
C/O SUNIL KR, KUMAR ENCLAVE, H. NO:- 257, W. NO:- 12, GANDHI CHOWK, NEAR SURI SCHOOL ROAD, MADHUBANI,
PIN:- 847211, BIHAR
AN INDIAN PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Used Since : 28/02/2019

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4195665 03/06/2019
M/S VIJAYPARADISE HOTELS PRIVATE LIMITED
13-1/25, SECTOR - 13, VIKAS NAGAR, LUCKNOW - 226022, UTTAR PRADESH, INDIA
Body Incorporated

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
HOTEL, RESTAURANT, CAFES, CLUB, RESORT, DHABA, BAR AND CATERING SERVICES, FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4195745  03/06/2019
N.SRINIVASAN
7/5, VALLIAMMAI STREET, GANGAI NAGAR, KALLIKUPPAM, AMBATTUR, CHENNAI - 600 053
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
KARTHIK.B
132 A, 2nd FLOOR, SIVARAMS STERLING TOWERS 4TH STREET, STERLING ROAD, NUNGAMBakkAM, CHENNAI - 600 034

Proposed to be Used
CHENNAI
SERVICE FOR FOOD AND DRINK WHICH ARE TO BE COVERED.
4196871  04/06/2019
AKHIL RAJAN
Mundekkudiyl (H) Perumballoor (P.O.), Muvattupuzha, Ernakulam, District, Kerala- 686673
Proprietorship

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Accommodation reservations, Accommodation bureaux services, Accommodation services, Reservations (Temporary accommodation -), Temporary accommodation services, Holiday accommodation services, Providing accommodation for functions
RAVINDRA KOTHARI PROPRIETOR OF MR. HRK 24 FOOD HUT
264, MUKHYA AABADI, DEHAMIKALA, TEHSIL, SANGANER, DIST, JAIPUR, RAJASTHAN
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N,J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, CAFE SERVICES, INCLUDED IN CLASS 43.
YummyyDays
4197462 04/06/2019
RAJENDRA PRASAD.D
# 14-322, S-4, Vijayasai Enclave-2, Balaji Gardens, RRV Puram, Visakhapatnam-530029
PROPRIETOR
Address for service in India/Attorney address:
K.GANAPATHI S NAIDU
Door Number: X-MIG-73, Near Venkateswara Swamy Temple, Ex-Servicemen Colony, Gajuwaka Post, Visakhapatnam - 530026
Proposed to be Used
CHENNAI
FOOD PREPARATION SERVICES
JADE GARDEN RESTAURANTS MANAGEMENT COMPANY SPC
10, Bldg 211, Road 329, Block 301, Manama Bahrain
A company incorporated under the laws of Kingdom of Bahrain.

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
RESTAURANT SERVICES
Breadeezz (Logo)

4197534 05/06/2019

SPANDAAN STUFFS AND FUSION FOODS PVT LTD
B/203,BDG NO 06 SAKI-PARADISE CHS ,SAKI VIHAR COMPLEX,SAKI-VIHAR ROAD SAKINAKA
BREADEEZZ AND FOODS
Private Limited Company

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
4197761  05/06/2019
MANOHARAN.C
No.308,Avinashi road,opp.TT Mills,peelamedu,Coimbatore – 641004.
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Used Since :05/05/2017
CHENNAI
Services for providing food and drink; Temporary accommodation.
4198143 05/06/2019
SAGAR SWARUP MATHUR
PALLADIUM, BLOCK A2, 3RD FLOOR, OFFICE NO. 308, CORPORATE ROAD, NR, VODAFONE HOUSE, MAKARBA, AHMEDABAD, GUJARAT - 380051, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/06/2019

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4198179  05/06/2019
KHIMJI HIRJI VEKARIA

Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India

Used Since :01/04/2017

AHMEDABAD
Services for the provision of food and drink, Club services for the provision of food and drink, Catering services for the provision of food and drink, Providing food and drink as part of hospitality services, Provision of food and drink as art of hospitality services, Consultancy services in the field of food and drink catering included in Class - 43
M/S. KRITI INDUSTRIES ( INDIA ) LTD.
4TH FLOOR, CHETAK CHAMBER, 14, R.N.T MARG, INDORE

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Used Since :01/04/1986

MUMBAI

Services for providing food and drink; temporary accommodation.
JAVED AYAZ KHAN
CHAWL NO. 1,ROOM NO.6,KHALIL CHAWL,11G ROAD,VINOBA BHAVE NAGAR,KURLA WEST,MUMBAI
MAHARASHTRA-400070

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
Comic-Con

4199560 07/06/2019

COLOSIMUM RESTAURANT PRIVATE LIMITED
G-47/E KH 560 Abul Fazal Encl-II, 17 T No Vnd Shaheen Bagh, New Delhi-110025

Company Incorporated under companies Act 2013

Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.

Proposed to be Used
DELHI

Providing food & drinks, Temporary accommodation, Restaurants for all kinds of food, snacks & drinks, Canteens, ice cream parlour, Coffee Shops, Catering Services and Providing & making food available at Outside and outdoor locations.
4200073  07/06/2019
ASHIK VIJAYKUMAR PARMAR (HUF) PROP. OF VAMA FOOD AND HOSPITALITY
SHOP NO. G / 28 AND 29, FORTUNE SHOPPING ISLAND, B/S. D PIZZA, NEAR RAJ ARCADE, GALAXY CIRCLE, GREEN CITY ROAD, SURAT.-395009
SOLE PROPRIETOR
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Providing Foods And Drink, Halwai (Catering Services); Bar & Cocktail Lounges; Food Preparation; Self-Service Cafeteria Services; Take-Away Food And Drink Services; Fast-Food Restaurant Services, Temporary Accommodation, Restaurant, Cafés, Catering Services, Canteen Services, Ice Cream Parlours; Juice Bars;
4200209 07/06/2019

PIZZERIA UNO CORPORATION
100 CHARLES PARK ROAD, BOSTON, MA 02132
Merchants, manufacturers and traders

Address for service in India/Agents address:
AMITABHA SEN & CO.
SUITE 601- F, 5 HAILEY ROAD, NEW DELHI - 110 001.
Used Since :12/02/2019

DELHI
Restaurants, Cafes, Cafeterias, Catering, Grill Restaurants, Pizza Restaurants, Services for Providing food and drinks, bar services and Temporary Accommodations.
4200530  07/06/2019
MS. DEEPA BHATE
B/ 303, 304, Prarthana Star, Above S Mart, Swami Nityanand Road, Opp. Vijay Nagar Symphony Banquet hall, Andheri (East),
Mumbai - 400069
A sole proprietor trading as Ms. Fresh Fusion

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :01/06/2016

MUMBAI
Catering for the provision of food and beverages; catering of food and drink; snack bars, catering services, outside
catering, catering services for home and office, hotel catering services, outside catering services, bar and catering
services, off site catering services, catering services for educational establishments, catering services for hospitals, hotel
restaurant and catering services, catering in fast food cafeterias, catering services for company cafeterias
Himalaya Fresh Start Foundation

4201079  08/06/2019

HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman, KY1-1102, Cayman Islands.
A Company incorporated under the Laws of Cayman Islands.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Charitable services in the nature of providing temporary accommodation for children with special needs; charitable services, namely, providing food and drink in child day-care centres; charitable services, namely, providing food and drink for children with special needs; providing blankets to underprivileged persons for charitable purposes.
4201114  08/06/2019
QUADRANT FOOD SERVICES INDIA PRIVATE LIMITED
PLOT NO- 324 PATRAPADA BHUBANESWAR KHORDHA OR 751030 IN
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
LUCKINN
4201451  09/06/2019
QIONG WU
A-16, SECTOR-72, NOIDA
INDIVIDUAL

Address for service in India/Attorney address:
DIXIT MEHTA
DUCTUS LEGAL, 109, FIRST FLOOR, MODI TOWER, NEHRU PLACE, SOUTH DELHI-110019

Proposed to be Used
DELHI
HOTELS, RESORT HOTELS, HOTELS AND MOTELS, INFORMATION RELATING TO HOTELS, BOOKING SERVICE FOR HOTELS, RESTAURANTS, TOURIST RESTAURANTS
GYRO-SCOPE
4201868  10/06/2019
MANISHA MANCHANDA
190 Meenakshi Garden, Lane-3, New Delhi-110018
Individual
Address for service in India/Attorney address:
AARTI MANCHANDA
278, Rajdhani Enclave, Britania Rani Bagh Road, New Delhi-110034

Proposed to be Used
DELHI
Restaurant services, namely providing of food and beverages for consumption on and off the premises; catering services; eat-in and take-out food restaurant services; restaurants featuring home delivery, all included in Class 43
FAIZAN TAWIN PASHA
112 SPENCER ROAD, FRAZER TOWN, BANGLORE 560005, KARNATAKA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
CHENNAI
FAST-FOOD RESTAURANT SERVICE, RESTAURANTS, HOTEL SERVICE, TAKE AWAY FOOD SERVICES, CATERING
SERVICES INCLUDED IN CLASS 43.
MARULA
4202276  10/06/2019
PENDSE PUSHKAR AJIT
33/2 Sahajanand Society, Kothrud Pune - 411038, Maharashtra, India
Individual
Address for service in India/Attorney address:
ADV. AMRUTA JAYANT KULKARNI
Flat No. B-1, Bhagyadeeta Apartments, Manikbaug, Opp. Manikbaug Petrol Pump, Sinhagad Road, Pune – 411051 MH. India
Proposed to be Used
MUMBAI
Services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation and as services included in class 43.
4202277  10/06/2019
PENDSE PUSHKAR AJIT
33/2 Sahajanand Society, Kothrud Pune - 411038, Maharashtra, India
Individual

Address for service in India/Attorney address:
ADV. AMRUTA JAYANT KULKARNI
Flat No. B-1, Bhagvadgeeta Apartments, Manikbaug, Opp. Manikbaug Petrol Pump, Sinhagad Road, Pune – 411051 MH. India

Proposed to be Used
MUMBAI
Services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation and as services included in class 43.
4202584  11/06/2019
UJJVAL CHANDRAKANT PATEL
B-1102, Vaishnodevi Blue Bell, Opp. Vaishnodevi Township, Nr. BR Park, Vanakala, Jahangirpura, Surat-395005, Gujarat

Proposed to be Used

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACKBARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, BANQUET HALL, ICE-CREAM PARLOR. RENTAL OF DRINKING WATER DISPENSERS IN CLASS 43
KAARAM AND COFFEE

4202732  11/06/2019
GANESH COFFEE PVT. LTD.
NO 1307, AVINASHI ROAD, 2ND FLOOR, PEELAMEDU, ABOVE MANCHESTER HONDA CAR SHOW ROOM, OPPOSITE TO SUGUNA KALYANA MANDAPAM, COIMBATORE-641 004, TAMIL NADU
A COMPANY DULLY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :04/02/2018
To be associated with:
3936540
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4202747  11/06/2019
M/S BEACHWALK
A/3, DEVASHISH APARTMENTS, PLOT NO. 99, FARMLAND, NEAR DAGDI PARK, RAMDASPETH, NAGPUR - 10
PARTNER

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018

Proposed to be Used
MUMBAI
RESTAURANT SERVICES INCLUDED IN CLASS 43
Zoobee Doobee

4203102  11/06/2019
RUACH EDUTAINMENT PVT. LTD.
602, 6TH FLOOR, DAMODAR APT, BEHIND ASHOK TALKIES, STATION ROAD, THANE, THANE 400602
Private Limited Company

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Proposed to be Used
MUMBAI
Services for providing food and drink, bar services, cafe services, cafeteria services, food and drink catering, restaurant services
4203343  11/06/2019
ABHAY MALIK
43/15, ASHOK NAGAR, TILAK NAGAR, NEW DELHI-110018
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since : 05/06/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATIONS, TAKE-AWAY FAST FOOD SERVICES.
4203652  11/06/2019
RESHAV
8,3RD FLOOR, SIRI NAGAR, EXT SINDHORA KALAN, ASHOK VIHAR, DELHI-110052
PROPRIETOR
Address for service in India/Agents address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.
Proposed to be Used
DELHI
HOTELS AND RESTAURANTS
4203668  12/06/2019
K P SUDHINDRA REDDY
#1828, 14th Cross, 23rd Main, 1st Sector, HSR Layout, Bangalore - 560102, Karnataka, India
Active

Address for service in India/Agents address:
THIRUPAL GORIGE
#87, 2ND FLOOR, 7TH MAIN, 21ST CROSS, N.S. PALYA, B.T.M. 2ND STAGE, BANGALORE-560076.

Proposed to be Used
CHENNAI
motels, restaurants, selfservice restaurants, temporary accommodation reservations, rental of temporary accommodation, food and drink catering, hotel reservations, hotels, accommodation bureaux, holiday camp services [lodging], canteens, boarding houses, bar services, food sculpting, rental of tents
4203697  12/06/2019
AZKA KHATUN
Kh. No 20/5 Gali no. 1 Near LE Victorian Garden G.T Karnal Road Village Nangli Puna Delhi 110036
PROPRIOTORSHIP FIRM

Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ

Proposed to be Used
DELHI

catering equipment, hotel catering services, Hospitality services
Shashvi

4203781  12/06/2019
SHASHVI REMEDIES OPC PRIVATE LIMITED
SRI RADHA PARTHASARTHI, A-1801, MAHAAVIR HERITAGE, SECTOR 35G, PLOT NO.3, KHARGHAR, NAVI MUMBAI – 410210

Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P

Proposed to be Used
MUMBAI
FOOD PREPARATION; FOOD PREPARATION SERVICES; SERVICES FOR PROVIDING FOOD; TAKE-AWAY FOOD SERVICES
4203902    12/06/2019
JAYAN GANESH PRASAD, PROPRIETOR TRADING AS ROADSIDE BARISTA
190A, GROUND FLOOR, PETTUKOLA TOWERS, NOWROJI ROAD, KILPAUK, CHENNAI – 600010, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
CHENNAI
SERVICE PROVIDING FOOD AND DRINKS, CAFÉ’S, CAFE-RESTAURANT AND CAFETERIA SERVICES, HOTEL,
RESTAURANT SERVICES
4204007  12/06/2019

SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

To be associated with:
3761093

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS
(SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS;
TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
Trade Marks Journal No: 1913 , 05/08/2019 Class 43

HARIHARAN THAMBIDURAI
NO.30/89, KUMARAPPAPURAM, 2ND STREET, RAYAPURAM, TIRUPUR-641 601. TAMILNADU, INDIA.
SERVICES PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND ACCOMMODATION.
4204208    12/06/2019
DEPARTMENT OF TOURISM, GOVERNMENT OF KERALA
Park View, Thiruvananthapuram, Kerala – 695033, India
Department under the Government of Kerala

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :01/11/2002

CHENNAI
hotel information; providing information about temporary accommodation services; providing on-line information relating to holiday accommodation reservations; services for providing food and drink; serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages; temporary accommodation; hotel, motel and resort services; restaurants; bar and catering services; preparation and provision of food and drink for consumption on and off the premises; fast food restaurant services, self-service restaurants services; snack bars; takeaway food and drink services; cafes; cafeterias; canteens; cocktail lounges; ice cream parlours; coffee, tea and juice bar services
4204249  12/06/2019
GOOD FLIPPIN FOODS PRIVATE LIMITED
Flat No.B-901, Gulmohar Apartments, Ceaser Road, Amboli, Andheri West, Mumbai City, Maharashtra - 400058
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
4204306    12/06/2019
MAKERS DEVELOPMENT SERVICES PRIVATE LIMITED
MAKER TOWER F, 1 FLOOR, 85CUFFE PARADE, MUMBAI-400005
Private Limited Company
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
To be associated with:
3812359

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, ACCOMMODATION BUREAUX (HOTELS, BOARDING HOUSES), BAR SERVICES. CAFES, CAFETERIAS, CANTEENS, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, RENTAL OF COOKING APPARATUS, DAY-NURSERIES (CRÈCHES), RENTAL OF DRINKING WATER DISPENSERS, FOOD AND DRINK CATERING, FOOD SCULPTING, HOTEL RESERVATIONS, HOTELS, RENTAL OF LIGHTING APPARATUS, RENTAL OF MEETING ROOMS, MOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, RENTAL OF TEMPORARY ACCOMMODATION, TEMPORARY ACCOMMODATION RESERVATIONS.
MASTER CHI

4204349    12/06/2019
SAGAR SINGH DUA
HOUSE NO 1055, SECTOR-27-B, CHANDIGARH-160027
PROPRIETOR

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 833, SECOND FLOOR, NAC MANIMAJRA, CHANDIGARH

Used Since : 16/08/2017

To be associated with:
3613775

DELHI
A COMPLETE FAST FOOD RESTAURANT AND HOME DELIVERY SERVICES FOR PROVIDING FOOD AND DRINK ETC.
INCLUDED IN CLASS 43
LIQUIDLY

4204376  12/06/2019

PHALGUNA MAGANTI
C-1502, Fortune Towers, Madhapur, Hyderabad, Telangana - 500081

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :04/06/2019

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4204909   13/06/2019
NUTRISOUL FOODS & SERVICES PRIVATE LIMITED
PLOT NO. 6, YASHMEET BUNGLOW, MILIND CO-OP SOCIETY, VISHAL NAGAR, NEAR JAGTAP DAIRY, PIMPLE NILAKH, PUNE 411027
Active
Address for service in India/Attorney address:
VINIT R PATIL
Office No.403, Pinnacle Pride, Opposite Cosmos Co-Operative Bank Ltd., Behind Maharashtra Electronics, Tilak Road, Sadashiv Peth, Pune-411030
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4205031  13/06/2019
SYED ABDUL BASEER HASHMI
238/RT, VIJAYANAGAR COLONY, HYDERABAD – 500057, TELANGANA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Used Since :01/07/2018
CHENNAI
HOTELS AND RESTAURANTS SERVICES INCLUDED IN CLASS 43
Trade Marks Journal No: 1913, 05/08/2019

4205265 13/06/2019
KRUNAL KISHOR GHODKE
869 Bhandarkar Road opp. Pawar Quarters Deccan Gymkhana Shivaji Nagar 411004
Proprietorship
Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR,
Used Since: 02/05/2017
MUMBAI
“Service for providing food and drinks, coffee and tea, Pizza, Burger and all type of fast food.”
4205289  13/06/2019
TRUE LOVE HOLIDAYS
S/O: JASWANT SINGH, W.Z-29-A, WZ BLOCK, TODAPUR VILLAGE,INDERPURI, CENTRAL DELHI-110012
TRAVEL AND TOURISM
PROPRIETOR

Proposed to be Used
DELHI
HOTEL BOOKINGS AND RESERVATIONS; RESERVATION / BOOKING OF TEMPORARY ACCOMMODATIONS , INCLUDING MOTELS, YACHT, HOUSE BOATS; RESERVATION OF TOURIST HOMES; BOARDING HOUSE BOOKINGS; GUIDE BOOKINGS; HOLIDAY CAMP SERVICES
4205498 13/06/2019
SUNSHINE HOSPITALITY
SOUTH EX PART 1, MARKET, BUILDING NO.1, 3RD FLOOR DELHI.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
RESTAURANTS, BAR AND FOOD AND DRINKS SERVICE PROVIDER INCLUDED CLASS IN 43
4205500  13/06/2019
TAKSHASHILA HOTELS PRIVATE LIMITED
15-A CTS NO 19 PATIL ARCADE, KARVE ROAD, ERANDAWANE PUNE – 411004, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
To be associated with:
3972139

MUMBAI
Services for providing food and drink; temporary accommodation. Hotels, Restaurants, Cafeteria services, catering services
4205503   13/06/2019
KAMANDALAM KITCHEN PRIVATE LIMITED
No 51, 9th main road, Hosakerehalli, BSK 3rd State, Bengaluru-560085, Karnataka, India
A Private Limited Company

Address for service in India/Angent's address:
PRADEESH P.L.
TRUMARX, 1ST FLOOR,NO.2, 5TH CROSS,, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE(NEXT CV RAMAN GENERAL HOSPITAL), MICHELPAUYA, BANGALORE-560038.
Used Since :12/03/2019

CHENNAI
Restaurants; Restaurant Services; Food And Drink Catering; Cafe-Restaurant And Cafeteria Services; Restaurants Featuring Home Delivery; Food Preparation; Takeaway Food Services; Food Preparation Services; Fast-Food Restaurant Services; Restaurant and Cafe services; Cafe and Snack-bar services; Hotel ,restaurant and cafe services; Providing food and beverages; Providing food and drink; Fast food restaurant services;
4205866  13/06/2019  
M/S. B. G. CHITALE  
Bhilawadi Station, Tal. Palus, Dist. Sangali – 416 303, Maharashtra, India  
Partnership firm  
Address for service in India/Attorney address:  
ASHISH KHERKAR  
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India  
+91-20-25437021,25437022  
Used Since :21/03/2011  
To be associated with:  
4157763, 4157768  
MUMBAI  
Services for providing food and drink, cafeteria services, hotels, restaurants, catering services
Trade Marks Journal No: 1913, 05/08/2019

Class 43

SOLE PROPRIETORSHIP

4205954 14/06/2019
MR. MANOJ KUMAR PANDEY
401,402, Vision Gallerpa, Kunal ikon Road, Pimple Saudagar, Pune-411027

Address for service in India/Agents address:
SEEMA MILAN WADKAR

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
MR. MANOJ KUMAR PANDEY
401,402, Vision Gallerpa, Kunal Ikon Road, Pimple Saudagar, Pune-411027
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
SEEMA MILAN WADKAR
Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
4206340  14/06/2019
A. RAGHUNATH
# PLOT NO. 93, 5TH CROSS, BALAMRAI SOCIETY, NEAR WATER TANK, MAHINDRA HILLS, SECUNDERABAD, NEHRUNAGAR, HYDERABAD - 500026, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
PROVISION OF FOOD AND DRINK
4206551    14/06/2019
RAJAKUMARI SHOPPING MALL LLP
trading as ;RAJAKUMARI SHOPPING MALL LLP
AMC 11/1556, CITY PLAZA, NEAR PVT. BUS STAND, ATTINGAL - 695101 KERALA, INDIA
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Used Since :01/12/2017
To be associated with:
3779883
CHENNAI
PROVISION OF FOOD AND DRINK CATERING.
4206895  14/06/2019
MR. ANUBHAV CHOUHARY
Shop No. 4 and 5 Kalpataru Building, Kharadi, Chandan Nagar, Pune- 411014
INDIVIDUAL
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibewadi, Pune 411037
Used Since :10/03/2018
MUMBAI
RESTAURANTS, CATERING, SERVING FOOD AND DRINKS ALL BEING INCLUDED IN CLASS 43
4207353 15/06/2019
M/S. DELHI SALAD STORE
34/1, M-BLOCK MARKET, GREATER KAILASH - 1, NEW DELHI - 110048, INDIA
Partnership Firm
Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA
Used Since :29/04/2019
DELHI
FOOD AND DRINK; RESTAURANT; AND CAFES
Proposed to be Used

DELHI

Services for providing food and drink; restaurants, bars, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds; provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafes, hotels and eateries of all kinds
4207563  15/06/2019
SUDIP MAJUMDAR
IA-171, Sector-3, Salt Lake, Kolkata, West Bengal-700097
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :15/02/2015
KOLKATA
food and drink catering
ABHISHEK ANAND
A 64,SECTOR 41,NOIDA - 201303
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4208947    17/06/2019
SANTHOSH SRIRAM R R, Trading as BRAHMA BREW WORKS
No- 35/38, 24th Main Road, Puttenahalli, JP Nagar 7th Phase Bengaluru-560078, Karnataka, India,
A Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS,, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE(NEXT CV RAMAN GENERAL HOSPITAL), MICHELPAITY, BANGALORE-560038.
Used Since :28/12/2018
CHENNAI
Services of Providing food and drink in restaurants and bars; Serving food and drink in restaurants and bars; Pubs; Bars;
Bar services; Wine bar services; Restaurant and bar services; Grill restaurants; Bar and cocktail lounge services; Buffet
services for cocktail lounges; Restaurant, bar and cocktail lounge services
Drooly's
4209131  17/06/2019
DROOLY'S CATERING SERVICES PRIVATE LIMITED
Aagosh, 1 Nabiullah Road, Near City Station, Lucknow - 226018
Registered Company
Address for service in India/Attorney address:
AAKASH PRASAD
2/87, VIKASKHAND, GOMTI NAGAR, LUCKNOW-226010
Used Since :29/04/2002
DELI
Providing food and drinks related service
4209309    18/06/2019

SKYLINE ENTERPRISES
Gat No. 431 & 433 Village, Talegaon, Igatpuri, Nashik.
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

Services for providing food and drink;
4209326   18/06/2019
FASAK ONLINE PRIVATE LIMITED
53-17-52-16/1, NEAR V.S.KRISHNA COLLEGE, MADDILAPALEM, VISHAKHAPATNAM, ANDHRA PRADESH, 530013
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4209380  18/06/2019
RENASSA HOTELS & RESORTS PRIVATE LIMITED
A-229 Nilgiri Apartments New Delhi -110019
Services for providing food and drink in Hotels and Resorts temporary accommodation
Body Incorporate
Proposed to be Used
DELHI
Services for providing food and drink in Hotels & Resort; temporary accommodation; HOTEL, RESTAURANT, CAFE AND BAR SERVICES; ARRANGING AND BOOKING HOTELS AND ACCOMMODATION SERVICES; PROVISION OF FACILITIES FOR MEETING, FUNCTIONS, CONFERENCES, AND CONVENTIONS; CATERING SERVICES.
4209410  18/06/2019
OSD HOSPITALITY PRIVATE LIMITED
DSM 421 4th FLOOR DLF TOWER, SHIVAJI MARG, NAJAFGARH ROAD DELHI-07 WEST DELHI DL 110007
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :21/05/2019
DELHI
Serving food and drinks, Catering of food and drinks, Providing food and beverages, Preparation of food and beverages, Provision of food and beverages, Catering for provision of food and beverages, Restaurant services, Fast food restaurants, Self-service restaurants, Cafés, Cafeterias, Cafe services, Takeaway food and drink services and related services covered in class 43.
4209750  18/06/2019
SMT. DEVKA MANISHBHA HAPALIYA
CAPTAIN, BLOCK NO.38, VINAY CO OPERATIVE SOCIETY, MALAVIYA NAGAR MAIN ROAD, RAJKOT-360004
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
PROVIDING SERVICE FOOD AND DRINK SERVICE, RESTAURANT, CATERING SERVICES, TEMPORARY ACCOMMODATION SERVICES- INCLUDING IN CLASS-43
Trade Marks Journal No: 1913 , 05/08/2019 Class 43

HARICHAND DANDUMAL NAGPAL, (PROPRIETOR) TRADING AS KOHINOOR LAWN & KOHINOOR CATERERS
C.A. ROAD, EAST WARDHAMAN NAGAR, WATHODA RING ROAD, NEAR SWAMINARAYAN MANDIR, NAGPUR – 440008
Proprietorship
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :12/01/2011

MUMBAI
Services for Providing Food and Drink, Temporary Accommodation, Restaurants, Restaurants (Self Service), Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food Courts, Rental of Meeting Rooms.
4210161  18/06/2019
NEERAJ KUMAR
HOUSE NO 101, 3RD FLOOR, ABOVE STATE BANK EVENING BRANCH, GNB ROAD, SILPUKHURI, GUWAHATI, 781003
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; restaurant services; Cafe services; Fast-food restaurant services
4210518    19/06/2019
VAIDYAWAN TECH PRIVATE LIMITED
12A/1103, 11TH FLOOR, LOTUS BOULEVARD SECTOR - 100, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH - 201304.
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Reservation and booking services for restaurant and meals, Providing online information relating to hotel reservations, Providing online advice and information services relating to wine and food pairings,Services for providing food and drink; Temporary accommodation included in class 43.
DUMSQUARE

4210524   19/06/2019

VIKAS SOLANKE
4804A/4804B, Shriya Jupiter, Upper Ground Floor, Gokul Road, Hubli- 580030

Proprietorship

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used

CHENNAI

Restaurant, restaurant with bar, cafeteria, services for providing food and drink, temporary accommodation.
4210569  19/06/2019
MR. ASHISH AGGARWAL
PLOT NO.747 TF-1, NITI KHAND-1, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH-201014
individual
Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
FAIRYLAND HOTELS AND RESORTS PVT. LTD
A-225, Patel Nagar City Center, Gwalior (M.P.) - 474011

(new application)

Address for service in India/Agents address:

AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used

MUMBAI

Hotel accommodation services, Hotel Services, Services for providing food and drink and temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, Fast Food Restaurants, Arranging of wedding receptions [food and drink], Arranging of wedding receptions [venues], Rental of function rooms for wedding receptions, Private members dining club services, Club services for the provision of food and drink, Bar and cocktail lounge services, Bar and catering services, Hotel, motel, restaurant, bar and catering services, and Cocktail lounge services.
SHRI VENUGOPAL CB
No.84/85, Saispring Fields (Jayamuninagar) Off International Airport Road, Yelahanka, Bangalore - 560063, Karnataka, India.
 tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

**Proposed to be Used**

**CHENNAI**

Providing Temporary Accommodation as part of Hospitality Services
4211765 20/06/2019
BARISTA COFFEE COMPANY LIMITED
trading as: BARISTA COFFEE COMPANY LIMITED
83-A, CENTRAL AVENUE, SAINIK FARMS, NEW DELHI -110062
SERVICE PROVIDERS
Used Since: 01/04/2018
To be associated with:
2662391
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
MONGA SWEET HOUSE

4212196  20/06/2019
MONGA SWEETS PRIVATE LIMITED
35/2, GROUND FLOOR, ASHOK NAGAR, NEW DELHI-110018
Private Limited Company

Address for service in India/Attorney address:
AARTI MANCHANDA
278, Rajdhani Enclave, Britania Rani Bagh Road, New Delhi-110034

Used Since :01/01/1962

DELHI
restaurant services, catering for the provision of food and beverages including sweets, namkeen, bakery products, cafes, self service restaurants, snack bars services, Buffet Services, food court, providing banquet and social function facilities for special occasions being services included in Class 43
4212510  20/06/2019
ASHWIN P
Ashwin Poojary, Mathashree Barebail Road Bejai Kapikad Bejai Kapikad Mangaluru, Karnataka India 575004
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/06/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL RESERVATIONS
NEED HO
4213023  21/06/2019
MR. HEMANT SHARMA
RZ-I-30, WEST SAGAR PUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
TWITTER

4213086 21/06/2019

Twitter, Inc.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America.
A company incorporated and existing under the laws of the State of Delaware, USA.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation; restaurant services.
Seema Kaaram - The Jungle Chef
4213128  21/06/2019
SHAIK MASTHAN VALI TRADING AS SEEMA KAARAM - THE JUNGLE CHEF
6 - 66 / 16 / 1, Khizra Enclave, Dollar Hills, Neknampur Road, Puppalguda, Manikonda, Hyderabad - 500008, Telangana
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2019
CHENNAI
Restaurant services, Catering services.
E-RAE

4213376  21/06/2019

HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Restaurant services providing food and drink, hotel services, fast food center, food lounge, hospitality services relating to hotels and restaurants
4213703  21/06/2019
ALY ABOOBACKER
Zephyr, Edayill Peedika, Paral, Kannur, Kerala - 670671
Restaurant - biriyani, kebabs and more. Take away and Home delivery
Sole Proprietor

Proposed to be Used
MUMBAI
Restaurant, take Away And Home Delivery of Food
4213875  22/06/2019
TUSHAR ARORA PROPRIETOR OF KAV INTERNATIONAL GOURMET
269 KISHAN NAGAR EXTN, DEHRADUN - 248001, UTTARAKHAND
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Cafeteria services, Services for providing food and drink; Temporary accommodation
Proposed to be Used
CHENNAI
Providing food and drink, catering, hotels, restaurants and snack bars, accommodation bureaux (hotels), rental of temporary accommodation, canteens, bar services, function halls and holiday camp services (lodging)
4215959   25/06/2019
ANSH KUSHWAHA PROP-APNA TIME AYEGA
PLOT NO-2 BLOCK-C SHYAM NAGAR KANPUR
INDIVIDUAL
Address for service in India/Attorney address:
ASHISH AGRAWAL
SRGP COMPLEX, GANGES NAGAR, SEC-9A NEAR-TATMILL CHOURAHA G.T ROAD, KANPUR NAGAR, MOB.NO-9451543201
Proposed to be Used
DELHI
RESTAURENT
4216058    25/06/2019
KSHIRSAGAR CHAITALEE SUMANT
Q-3, Kakade Township, Keshav Nagar, Chinchwadgaon, Pune - 411033 Maharashtra
Individual
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4216462  25/06/2019
MR. RAMKISHAN CHAVAN TRADING AS: HOBBIT ROLL HOUSE
SR NO.22/6/13, HOBBIT RESTAURANT, NR CARS-24, BEHIND COMMINES, LAXMAN NAGAR, BANER, PUNE-411045,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/08/2016
Mumbai
SERVICES FOR PROVIDING FOOD AND DRINKS, HOTEL & RESTAURANT SERVICES
ARPORA PROJECTS PVT LTD
G.F- 04, DEEPSHIKHA BUILDING No.8, Pusa Road, Rajendra Place, Delhi-110008
Body Incorporate registered under companies Act 1956
Address for service in India/Attorney address:
SUDHIR KUMAR & CO.
F-204 SECOND FLOOR ADITYA TOWER POCKET O& P MARKET DILSHAD GARDEN NEW DELHI-110095
Proposed to be Used
DELHI
Hotel Services, Resort hotel Services, Hotel Catering Services, Restaurant and Cafe Services, Preparation of food and drink for immediate consumption, Bar Services, Swimming Pool Bar Services included in class 43.
4218755  27/06/2019
AKB HOTELS PRIVATE LIMITED.
A – 570, SUSHANT LOK – I, GURGAON – 122002.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
To be associated with:
4074515
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4219075  27/06/2019
LYLARAJ T
NO.35,OM SHAKTHI NILAYA, 1st FLOOR, 5th 'G' Cross, AVALAHALLI MAIN, BYATARAYANAPURA, MYSORE ROAD, BENGALURU - 560026
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4219242    28/06/2019

G MANI KUMAR
H no 42-609/5G, Street No. 6, M J Colony, Moula-Ali, Malkajgiri, Hyderabad Telangana 500040
Restaurants
Individual
Proposed to be Used
CHENNAI
Services for providing food and drinks.
4219332  27/06/2019
RR FOODS AND HOSPITALITY
614, Luxuria Business Hub, Nr. Dumas Resort, Dumas, Surat. 395007
Food & Beverages Restaurant, Cafe, Lounge
PARTNERSHIP FIRM

Proposed to be Used
AHMEDABAD
FAST-FOOD RESTAURANT SERVICES
4219509  28/06/2019
JITENDRA SENAPATI
Ho No-16, G-Block, Rajendra Park Street No-2, Near Ekta Property GURGAON - 122006
proprietorship

Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR -18 ROHINI DELHI 110085

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
4219692  28/06/2019
GOHAR REZA
H.No.B-111 SECOND FLOOR, JHILMIL COLONY, VIVEK VIHAR,EAST DELHI,DELHI-110 095
JOINT APPLICANT
MOHD TABISH JAMAL
B-111,2ND FLOOR,JHILMIL,EAST DELHI,DELHI-110 095
JOINT APPLICANT

Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018

Proposed to be Used
DELHI
Restaurant Services, Self-Service Restaurant Services, Café Services, Cafeteria Services, Snacks-Bar Services, Food And
Drink Catering (Indoor Catering, Home Delivery and Outdoor Catering), Holiday Camp Services [Lodging], Snack-Bar
Services, Canteen Services, Food and Drink Catering and Hotel Services as per Class – 43.
4220009    28/06/2019

DFO, LLC
203 East Main Street Spartanburg, South Carolina 29319 U.S.A.
Delaware limited liability company

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
2008519
DELHI
RESTAURANT SERVICES; CARRY OUT FOOD SERVICES; COFFEE SHOP SERVICES.
4220338    28/06/2019
JUGEN HOSPITALITY SERVICES PRIVATE LIMITED
VILLA 8, CINCO GARDENS, VADAVATHOOR, KOTTAYAM, KERALA-686010
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
COLOMBRO'S

4221343  01/07/2019
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
MOSES PRATIK BAJPAI
JIM MORRISON CAFE, OPP HOTEL SANDEHYA, KASOL, PARVATI VALLEY, KULLU-175125
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3660582
DELHI
Services for providing food and drink; Temporary accommodation
4221889 01/07/2019
MONIKA SINGH POKHRIA
304, Panchvati Apt, B/H Ramchowk Mandir, Ghod Dod Road, Surat, Gujarat - 395007
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation, restaurant
2510307  09/04/2013
BHARAT SALIAN
NARESH TONDAN
ANIL SALIAN
SWAPNIL SHELAR
MRS. SAVITA SALIAN
RAJU KARKERA
trading as ;SUNRISE FOUNDATION
VAIBHAV BUILDING, ROOM NO-04, 01ST FLOOR, AZAD ROAD, NEAR FIRE BRIDGE, VILE PARLE (EAST), MUMBAI-400057
SERVICE PROVIDER
A PUBLIC CHARITABLE TRUST REGISTERED UNDER THE PROVISION OF THE BOMBAY PUBLIC TRUST ACT, 1950
Used Since :17/04/1976
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
2661159 17/01/2014

DR. JAIDEEP MALHOTRA
trading as ;JAIDEEP MALHOTRA
84, M G ROAD, AGRA
PROVIDING SERVICES
PROPRIETOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :01/10/2012

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD IVF. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
2691390  04/03/2014
VAIDYARATNAM P.S.VARIER’S
trading as ;ARYA VAIDYA SALA, KOTTAKKAL
NO. 7 OF 1939 AT S.R.O. KOTTAKKAL, INDIAN NATIONALITY, WHOSE ADDRESS IS KOTTAKKAL - 676 503,
MALAPPURAR DISTRICT, KERALA, INDIA;
SERVICE PROVIDER
Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421,THALIATH BUILDING , ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.
Used Since :29/11/2008
CHENNAI
PROVIDING OF MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS AND
ANIMALS; PROVIDING OF HOSPITAL, NURSING HOME AND LABORATORY FACILITIES; MEDICAL TREATMENT,
MASSAGE, BEAUTY CARE AND REJUVENATION THERAPY SERVICES; TREATMENT AND CONSULTANCY SERVICES IN
AYURVEDIC MEDICINE
The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination
and art work, there is no exclusive right over the descriptive words in the mark.
Priority claimed from 11/11/2014; Application No. : 86/450546 ;United States of America
2954658 01/05/2015
BRISTOL-MYERS SQUIBB COMPANY
345, PARK AVENUE, NEW YORK, NEW YORK 10154, USA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A DELAWARE CORPORATION
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
HEALTH CARE SERVICES, NAMELY, PROVIDING INFORMATION TO PHYSICIANS, HEALTH CARE PROFESSIONALS AND PATIENTS IN THE FIELD OF PHARMACEUTICAL PREPARATIONS FOR HUMAN USE; PROVIDING A WEBSITE FEATURING EDUCATIONAL INFORMATION IN THE FIELD OF PHARMACEUTICAL PREPARATIONS FOR HUMAN USE
NARAIN HEALTH CARE

2989011    18/06/2015
NISHANT GOYAL
33/19, MAIN ROHTAK ROAD, NANGLOI, DELHI - 110 041
SERVICE PROVIDER

Address for service in India/Attorney address:
SAGAR AGGARWAL ADV
568 G.F.WESTERN WING TIS HAZARI COURTS DELHI-54

Used Since :01/06/2015

DELHI
Clinic services, Dentistry, Health care services, Health centre, Hospital, medical assistance, Medical clinic services. Medical equipment rental, Nursing homes, Pharmacy advice, Physiotherapy and Surgery Services

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
SURYA HOSPITAL & TRAUMA CENTER

3045074 01/09/2015
DR. RAJESH KUMAR JHA
trading as; SURYA HOSPITAL & TRAUMA CENTER
DELHI ROAD, OPP. HIGH SCHOOL, NEAR PETROL PUMP, SAMPLA -124501.
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since: 02/04/2015
DELHI
MEDICAL SERVICES, HOSPITAL & TRAUMA CENTER
3079616  16/10/2015
DR. BHAVIK R SHAH
trading as ;AHMEDABAD ORTHOPAEDIC CLINIC
204 SIGMA ICON 11, 132 FEET RING ROAD, NEAR SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD - 380015,
GUJARAT.
SERVICE PROVIDER
Address for service in India/Attorney address:
KETANA BABARIA
B/137, Harisiddha Park, Nr. Navsarjan School Ranip Ahmedabad-382480

Proposed to be Used
AHMEDABAD
MEDICAL SERVICES RESTRICTED TO THE STATE OF GUJARAT ONLY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) AHMEDABAD ORTHOPAEDIC CLINIC,
APPEARING ON THE LABEL..
3104971 24/11/2015
KRISHNA GOPAL
trading as ;ADVANCE DIAGNOSTICS
A-211, RAJHANS PLAZA, SECOND FLOOR, AHINSA KHAND-1, INDIRAPURAM, GHAZIABAD-201012, U.P.
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/01/2012
DELHI
DIAGNOSTIC CLINIC
*no right to the exclusive use of the word “ADVANCE”. Mark should be used as whole..*
3160451 14/01/2016
JAI KRISHAN SHARMA trading as ;J K SYSTEM
G-4, Gali No. 10, Anand Parbat Industrial Area, New Delhi-110005.
Service Provider
Sole proprietorship firm
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :24/09/2009
DELHI
Providing information including online, about medical services and veterinary services; Provision of medical information; Information services relating to health care; Healthcare services; Consultancy and advisory services relating to health.
Mark shall be used as a whole with no right over the word JKhealthworld.com.
3193581  23/02/2016
MA PEAU CHERIE GROUP
16 rue du Pont Neuf 75001 Paris France
Manufacturers, Merchants and Service Providers
A company organized and existing under the laws of France

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.
Used Since: 09/09/2013

DELHI
Agricultural, horticultural and forestry services; medical services; veterinary services; hygienic and beauty care for human beings or animals; medical assistance; plastic surgery; hospital services; nursing homes; convalescence or rest homes; opticians' services; alternative medicine services; beauty salons; hairdressing salons; pet grooming; gardening; landscape gardening services.

The Applicant wishes to claim rights in all colours.,
ACROPOLIS

3204029  08/03/2016

BRISTOL-MYSQIBB HOLDINGS IRELAND UNLIMITED COMPANY
HINTERBERGSTRASSE 16 6312 STEINHAUSEN SWITZERLAND
SERVICE PROVIDER
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF IRELAND

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DELHI

HEALTH CARE SERVICES, NAMELY, PROVIDING INFORMATION TO PHYSICIANS, HEALTH CARE PROFESSIONALS AND PATIENTS ON THE TOPIC OF HEALTH ISSUES AND HEALTH AWARENESS RELATED TO CARDIOVASCULAR DISEASES
SUPAFIT
3214449    17/03/2016
RAJAN JINDAL
trading as ;SUPAFIT
House No. 20, Sector 13, Urban Estate, Kurukshetra-136118, Haryana
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, HUMAN HEALTHCARE SERVICES, MEDICAL SERVICES,
HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES, HEALTH COUNSELLING / HEALTH COUNSELING
3243460  26/04/2016
MAX 24X7 PHARMACY PRIVATE LIMITED
259, BASEMENT HAUZRANI, NEW DELHI.
SERVICE PROVIDERS
Address for service in India/Agents address:
THAPAR TRADE MARK CO.
JG III 200-C VIKAS PURI NEW DELHI 110018.
Used Since : 23/12/2015

DELHI
SERVICE PROVIDING OF CHEMIST MEDICAL SERVICES, PHARMACIST, VETERINARY SERVICES, HYGIENIC AND
BEAUTY CARE FOR HUMAN BEING OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES,
COSMETIC SERVICES INCLUDED IN CLASS-44.
MAX 24X7 CHEMIST

3243461   26/04/2016
MAX 24X7 PHARMACY PRIVATE LIMITED
259, BASEMENT HAUZRANI, NEW DELHI.
SERVICE PROVIDERS
Address for service in India/Agents address:
THAPAR TRADE MARK CO.
JG III 200-C VIKAS PURI NEW DELHI 110018.
Used Since :23/12/2015
DELHI
SERVICE PROVIDING OF CHEMIST MEDICAL SERVICES, PHARMACIST, VETERINARY SERVICES, HYGIENIC AND
BEAUTY CARE FOR HUMAN BEING OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES,
COSMETIC SERVICES INCLUDED IN CLASS-44.
FARMDOST
3251198   04/05/2016
TRACTORS AND FARM EQUIPMENT LIMITED
trading as ; TRACTORS AND FARM EQUIPMENT LIMITED
NO.861, ANNASALAI, CHENNAI-600 002, TAMIL NADU.
Service Provider
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT 1956
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYlapore, CHENNAI-600 004.
Used Since: 05/04/2014
CHENNAI
Agriculture and horticulture services
mark is associated with the registered trade mark no. 3251214 and 3251203.
3251208   04/05/2016
TRACTORS AND FARM EQUIPMENT LIMITED
trading as ; TRACTORS AND FARM EQUIPMENT LIMITED
NO.861, ANNASALAI, CHENNAI- 600 002, TAMIL NADU.
Service Provider
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT 1956
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.
Used Since :05/04/2014

CHENNAI
Agriculture and horticulture services
mark is associated with the registered trade mark no. 3251214 and 3251203.
RAJAN DUA
trading as: CARING INDIA
309, SOMDUTT CHAMBER-II, 9 BIKAJI CAMA PLACE, NEW DELHI-110066
SERVICE PROVIDER
Address for service in India/Attorney address:
GOODLUCK TRADE MARK CO.
A-2/51, PRATEEK APARTMENT, NEAR A-2 DDA MARKET PASCHIM VIHAR, NEW DELHI 110063
Used Since :01/04/2016
DELHI
CONSULTANCY & ARRANGEMENTS OF MEDICAL TREATMENT IN HOSPITALS AND SPECIALIZED HOSPITALS, ALL INCLUDED IN CLASS 44
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA.
3290219   21/06/2016

SMT. HEMLATA PAL

trading as :CHHAYA BEAUTY PARLOUR

UG - 3 & 8, MERCHANT CHAMBER, SADAR BAZAR, AGRA (U.P.) INDIA.

SERVICE PROVIDER.

SINGLE FIRM

Address for service in India/Agents address:

P. K. ARORA

TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :18/10/1990

DELHI

HYGIENE AND BEAUTY CARE SERVICES FOR HUMAN BEINGS, BEAUTY SALON, PARLOUR AND HAIRDRESSING SALON.
3437553    21/12/2016
ASHOK KUMAR THAKUR
trading as ;TULSI AYURVEDICS
Tulsi Ayurvedik Spa & Salon, Ground Floor, Raj Complex, Bank more, Nr. C. T. Style Post, Dhanbad-826 001. Dist. Dhanbad, (JARKHAND).
SERVICES
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :29/11/2016
KOLKATA
SERVICES OF SPA THERAPY, BODY MASSAGE, BEAUTY CARE INCLUDED IN CLASS 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3465472  24/01/2017
PARVATHY ORTHO HOSPITAL PVT. LTD.
241, G.S.T. ROAD, (NEAR M.I.T. GATE), CHROMEPET, CHENNAI - 600044
Service Providers
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since : 24/01/2017
CHENNAI
Health care services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Hiranandani Hospital

3485455    17/02/2017
HIRANANDANI CONSTRUCTIONS PRIVATE LIMITED
trading as ;HIRANANDANI CONSTRUCTIONS PRIVATE LIMITED
OLYMPIA, CENTRAL AVENUE, HIRANANDANI BUSINESS PARK, POWAI, MUMBAI-400076
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
ABH LAW LLP
205, 2ND FLOOR, SEKSARIA CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI-400023
Used Since :01/02/2004

MUMBAI
MEDICAL, HYGIENIC, BEAUTY CARE, HEALTHCARE AND VETERINARY SERVICES; HOSPITALS, MEDICAL ASSISTANCE, MEDICAL CLINICS AND NURSING HOME SERVICES; BLOOD BANK SERVICES; PATHOLOGICAL SERVICES; CANCER TREATMENT; DENTISTRY SERVICES; ORTHODONTIC SERVICES; IN VITRO FERTILIZATION SERVICES; HYPERBARIC OXYGEN THERAPY SERVICES (HBOT); HEALTH SPA SERVICES INCLUDING SERVICES PERTAINING TO BEAUTY THERAPY, MASSAGE, HEALTH CENTRE SERVICES; PHYSIOTHERAPY; PHYSICAL THERAPY; PLASTIC SURGERY; SERVICES OF A PSYCHOLOGIST; SPEECH THERAPY SERVICES HEALTH COUNSELLING
3564966  06/06/2017
PAVANKUMAR KAGITHA
S/o KV Shivudu, D No:7-7-49, Lakshmipathiraju Street, Kodavalli Road, Bhimavaram, W.G.Dt, Andhra Pradesh - 534201
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :14/04/2017

CHENNAI
Dental services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3578050    24/06/2017
DR. HARDIK VADILAL PATEL
20, NANDBHUMI SOCIETY, JALARAM MANDIR ROAD, NEAR BALVANTPURA RAILWAY CROSSING, GOKULNAGAR, HIMATNAGAR - 383 001, GUJARAT, INDIA.
AN INDIVIDUAL
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Proposed to be Used
AHMEDABAD
MEDICAL CLINICS, MEDICAL AND HEALTH CARE SERVICES, MEDICAL COUNSELLING, AYURVEDIC THERAPY, PANCHKARMA (AYURVEDIC THERAPY) AND MEDICAL TREATMENT SERVICES INCLUDED IN CLASS-44.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3600609  27/07/2017

SHRADDHA MULTYSPECIALITY HOSPITAL
B-15, 16, SHREE RANGDARSHAN KRUPA HOUSING SOC.-1, DHANMORA CHAR RASTA, KATARGAM, SURAT-395004
PARTNERSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :27/11/2013

AHMEDABAD

MEDICAL SERVICES & HOSPITAL SERVICES
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3609461  09/08/2017
SHAILESH SHAMRAO MADANE
Powergotha Management Services Private Limited, Trimurti Sadan, Near Ganesh Mandir, Shree Ganesh, Panch Kutir, Powai Wadi, Powai Mumbai – 400076, Maharashtra
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/10/2016

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3613996  17/08/2017
JAIN IRRIGATION SYSTEMS LTD.
Jain Plastic Park, N.H. No.6, Bambhori, Jalgaon : 425001.
Company
Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54,kalpataru estate JV Link Road, Andheri East 400093, Mumbai
Used Since :31/01/1987
MUMBAI
agricultural, horticulture and forestry services, Fumigation in agriculture
3618899 23/08/2017
CHETAN KUNVARJI THAKKAR
10, KAMESHWAR VIHAR, OPP ASHWAMEGH BUNGLOW
SOLE PROPRIETOR
Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Proposed to be Used
AHMEDABAD
FOR MEDICAL SERVICES, VETERINARY SERVICES, HYGENIC & BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE & FORESTRY SERVICES INCLUDED IN CLASS 44
3624924  31/08/2017
DEVUBEN MAHESHKUMAR SOLANKI
COCO INTERNATIONAL, LG-11, SARELA SHOPPING CENTRE, GHOD DOD ROAD, SURAT -395007
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :06/06/2017
AHMEDABAD
BEAUTY CARE SERVICES AND BEAUTY SALON SERVICES
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3645746    28/09/2017
MR. VINOD WAGHELA TRADING AS SAN’S TATTOO GOA
Below Café Coffee Day, Near Petrol Pump Next to Bask in Robins, Calangute – Bardez, Goa – 403 516
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/05/2007
MUMBAI
TATTOO SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TATTOO GOA.
3677891  14/11/2017
MANOJ PRABHAKAR
S/o SURES PRASAD, VILLAGE- GONAWAN, POST OFFICE- GONAWAN, NAWADAH, BIHAR- 805110.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
KOLKATA
Agriculture services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals;
Agriculture, horticulture and forestry services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CROP AND ALL
DESCRIPTIVE MATTERS..
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER...
TEJO SHAREER PRIVATE LIMITED
FLAT NO. 2, UDYOG INDRAKAMAL, OPP. MIT COLLEGE, BEED BYPASS ROAD, AURANGABAD- 431005 MAHARASHTRA INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAJESH DEVGHARKAR
8/809, B-wing, Janata Nagar CHS, B. B. Nakashe Marg, Tardeo, Mumbai-400 034.
Used Since :30/11/2016

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Oxford Yashoda Hospital

3702511  14/12/2017
ALEX HOSPITALS PVT. LTD.,
Flat No.201, 2nd Floor, Pallavi Arcade, H.No.24-143, Anandbagh, Malkajgiri, Secunderabad-500 047 (T.S) India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used

CHENNAI

Medical services, Health and beauty care services, including pharmacy service and advice, hospitals and nursing homes, physical therapy and physiotherapy.
3813986   23/04/2018

MIDHUN SH
Midhun SH, Seevolly Sivapriya PO, Pullut Kodungallur, Thrissur – 680663, Kerala
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/06/2016

CHENNAI

AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, GARDENING, LANDSCAPE GARDENING, LANDSCAPE DESIGN, PEST CONTROL SERVICES FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY, PLANT NURSERY SERVICES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3826546  08/05/2018
IGENETIC DIAGNOSTICS PRIVATE LIMITED
1st Floor, Krislon House, Saki Vihar Road, Andheri East, Mumbai - 400072
A Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
MUMBAI

Medical and healthcare services namely, Pathology and Diagnostics services.
Dadar Pharmacy
3827087 08/05/2018
ASHISH BHEDA TRADING AS DADAR PHARMACY
5/A, Dallas Building, Gyan Mandir Road, Off S.K. Bole Road, Dadar (West), Mumbai 400 028 in the State of Maharashtra within the Union of India.
a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :01/03/1998
Mumbai
Pharmacy dispensing ayurvedic medicines, herbs and other ayurvedic products; Alternative medicine services; Pharmacy advice; Pharmacists’ services to make up prescriptions; Medical advisory services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DADAR..
Trade Marks Journal No: 1913, 05/08/2019  Class 44

FETHPRAX VENTURES PRIVATE LIMITED
24, A New Subhedar Layout, Nagpur – 440024, Maharashtra
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 09/09/2017

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES, HEALTH COUNSELLING / HEALTH COUNSELING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
SENTENCES.
NIRAAMAYA RETREATS

3858636  13/06/2018

JUPITER CAPITAL PRIVATE LIMITED
No.54 Richmond Road, Bangalore. 560025, Karnataka, India
An Indian Company

Address for service in India/Attorney address:
AMINA S
PUTHRAN & ASSOCIATES, B3 KESAVAN ORCHID, 5/7 NORTH MADA STREET, SRI NAGAR COLONY, SAIDAPET,
CHENNAI

Used Since : 26/09/2012

CHENNAI

Medical services; hygienic and beauty care for human beings; therapy services; health care services, namely, wellness programs and relaxation therapy; health spa services for health and wellness of the body and spirit, namely, providing massage, facial and body treatment services, cosmetic body care services; stress management services; health spa services for health and wellness of the body and spirit offered at a health resort; beauty salon services; services of a doctor
3860300   14/06/2018
JUPITER CAPITAL PRIVATE LIMITED
No.54 Richmond Road, Bangalore, 560025, Karnataka, India
An Indian Company

Address for service in India/Attorney address:
AMINA S
PUTHRAN & ASSOCIATES, B3 KESAVAN ORCHID, 5/7 NORTH MADA STREET, SRI NAGAR COLONY, SAIDAPET,
CHENNAI

Used Since :26/09/2012

CHENNAI
Medical services; hygienic and beauty care for human beings; therapy services; health care services, namely, wellness
programs and relaxation therapy; health spa services for health and wellness of the body and spirit, namely, providing
massage, facial and body treatment services, cosmetic body care services; stress management services; health spa
services for health and wellness of the body and spirit offered at a health resort; beauty salon services; services of a
doctor
REVILON
3886965  13/07/2018
CEYLON LABORATORIES PRIVATE LIMITED
Plot No. 264, Patrika Nagar, Madhapur, Hyderabad 500081
Private Limited Company
Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since :01/04/2009
CHENNAI
MEDICAL AND HEALTHCARE SERVICES, PHARMACY ADVICE
SKIN SECRETS
Prasanthnclave, North Chalakudi, Thrissur,
Partnership firm

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Used Since: 26/11/2015

CHENNAI
Medical Services; Hospital services; Clinics; Hygienic and Beauty Care for Human Beings

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3912912  10/08/2018
SPANV MEDISEARCH LIFESCIENCES PRIVATE LIMITED
4, Parwana Bhawan, Kingsway, Nagpur MH 440001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Used Since :17/09/2016
MUMBAI
HOSPITAL AND MEDICAL SERVICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APPLICATION NO.3384367.
3916775 14/08/2018
SUN PHARMA ADVANCED RESEARCH COMPANY LTD.
17/B, MAHAL INDUSTRIAL ESTATE, MAHAKALI CAVES ROAD, ANDHERI (EAST), MUMBAI-400 093.
MERCHANTS, AND EXPORTER.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since: 22/03/2017
MUMBAI
MEDICAL SERVICES, SERVICES RELATING TO RENDERING INFORMATION ABOUT HEALTH ISSUES, MEDICAL CLINICS, MEDICAL ASSISTANCE, MEDICAL AND HEALTH CARE SERVICES; CONSULTANCY AND ADVISORY SERVICES PROVIDED BY DOCTORS, PROVIDING MEDICAL INFORMATION AND SERVICES IN THE FIELD OF HEALTH CARE, MEDICINES, DIETARY SUBSTANCES, NUTRITIONS AND SCIENTIFIC & TECHNOLOGICAL RESEARCH AND DEVELOPMENT
3918596    17/08/2018
RANGSONS HEALTHCARE SOLUTIONS PRIVATE LIMITED
No. 1553, Vani Vilasa Road, Mysuru - 570004
an Indian company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
medical and healthcare services including consulting, testing, screening, examining, analysing, counselling, advising, treating, nursing, and providing therapy and treatment for variety of physical, mental, psychological, and/or psychiatric illness, disease, and/or injury; medical imaging and information services; renting and leasing of medical equipment; providing all the aforesaid on an emergency or house-call basis

MINDFUL TMS

3918597   17/08/2018
RANGSONS HEALTHCARE SOLUTIONS PRIVATE LIMITED
No. 1553, Vani Vilasa Road, Mysuru - 570004
an Indian company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
Medical and healthcare services including consulting, testing, screening, examining, analysing, counselling, advising, treating, nursing, and providing therapy and treatment for variety of physical, mental, psychological, and/or psychiatric illness, disease, and/or injury; medical imaging and information services; renting and leasing of medical equipment; providing all the aforesaid on an emergency or house-call basis.
mindful neuro
3918599 17/08/2018
RANGSONS HEALTHCARE SOLUTIONS PRIVATE LIMITED
No. 1553, Vani Vilasa Road, Mysuru - 570004
an Indian company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Proposed to be Used
CHENNAI
Medical and healthcare services including consulting, testing, screening, examining, analysing, counselling, advising, treating, nursing, and providing therapy and treatment for variety of physical, mental, psychological, and/or psychiatric illness, disease, and/or injury; medical imaging and information services; renting and leasing of medical equipment; providing all the aforesaid on an emergency or house-call basis.
The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Tamilnadu.
ELITE FRESH

3974135  15/10/2018
PRIMAL FEEDS AND FARMS LLP
HALL MARK, Door NO - 4 C - 315 , OPP ST. GEORGE COLLEGE, OMBR LAYOUT , BANASWADI , BENGALURU – 560043, KA, India
Body Incorporate

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Poultry breeding services
3977807  19/10/2018
BIOMEDICAL ENGINEERING COMPANY
39/878A2 YMJ West Lane, Palarivattom, Ernakulam- 682025
Partnership Firm
Address for service in India/Attorney address:
ANUP JOACHIM ,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :25/06/2003
CHENNAI
Advisory services relating to medical apparatus and instruments, Rental of medical machines and apparatus, Medical and healthcare services, Pharmacy services
subject to use the mark as a whole.
3992276   05/11/2018
HOE WELLNESS PRIVATE LIMITED
914, HUBTOWN SOLARIS, N.S. PHADKE ROAD, TELLI GALLI, NEAR ANDHERI FIYOVER, ANDHERI (EAST), MUMBAI-400069
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.

Proposed to be Used
MUMBAI
HEALTH SPA SERVICES AND BEAUTY SALON SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
Proposed to be Used
MUMBAI
HEALTH SPA SERVICES AND BEAUTY SALON SERVICES
3998829  15/11/2018
DR.G.M.KARTHIK
trading as ;SHAKTHI DENTAL HOSPITAL.
No.41, Ramakrishnapuram, Near Ramakrishna Mills, Sathy Main Road, Ganapathy, Coimbatore-641006
Service Provider
SOLE PROPRIETOR
Address for service in India/Attorney address:
B. RAMACHANDRAN
17/18, S.K.C.BLDGS, III FLOOR, MILL ROAD, COIMBATORE 641 001

Proposed to be Used
CHENNAI
Hospital Services
subject to the mark should be use as represented in the trademark application.
SKS HOSPITAL PRIVATE LIMITED
No: 23, SKS HOSPITAL ROAD, Alagapuram, Salem-636004
Private Limited Company
Address for service in India/Attorney address:
GLOBAL TRADE MARK CO.
F-3 FIRST FLOOR NEW SHAH MARKET M.G.ROAD AGRA 282002
Used Since: 27/09/2004

CHENNAI
Medical Services, Healthcare, Diagnostic, Radiology, Physiotherapy, Surgery, Rehabilitation.

No subject to no exclusive right over the words CARE TO CURE and other descriptive matter appearing on the label.
DENTAWIZ

4017052  04/12/2018

DR.A.ARUNKUMAR, Sole Proprietor of DENTAWIZ,
89,(G3), North Park Street, Venkatapuram,Ambattur, Chennai-600053.

INDIVIDUAL

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Used Since :27/06/2015

CHENNAI

Dental services and treatment related to teeth.

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF TAMILNADU.
MARY SHINAL BENEDICT MAYNE
HUMBLE COTTAGE, NEAR SB HIGH SCHOOL, CHANGANASSERY, KOTTAYAM, KERALA-686101
PROPRIETOR

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
BEAUTY SALONS, BEAUTY COUNSELLING, BEAUTY TREATMENT, BEAUTY CARE, BEAUTY THERAPY TREATMENTS.
4050855  09/01/2019
M/S. PRS NEUROSCIENCES & MECHATRONICS RESEARCH INSTITUTE PVT LTD
#6, BCIE, 5th Main Road, Okalipuram, Bengaluru-560021, Karnataka, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Healthcare information Services, Health Screening, health screening Services, Medical Screening, Human Health Services
GRAINPAD PRIVATE LIMITED
A-148, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024, INDIA.
SERVICE PROVIDERS
Used Since :01/02/2018

DELHI
HEALTH CARE ADVISORY SERVICES, HEALTH CARE CONSULTANCY SERVICES, HEALTHCARE INFORMATION SERVICES, MEDICAL SERVICES, MEDICAL DIAGNOSTIC SERVICES, MEDICAL ADVISORY SERVICES, ALTERNATIVE MEDICINE SERVICES, MEDICAL ASSISTANCE, MEDICAL CONSULTATION, MEDICAL TESTING SERVICES RELATING TO THE DIAGNOSIS AND TREATMENT OF DISEASE, HEALTH ASSESSMENT SURVEYS, PHARMACISTS' SERVICES TO MAKE UP PRESCRIPTION, MEDICAL CLINIC SERVICES, PROVISION OF MEDICAL TREATMENT, PROVISION OF MEDICAL INFORMATION FROM A WEBSITE, AND ALL OTHER ITEMS THAT FALL UNDER CLASS 44.
4062582  21/01/2019
NATASHA NISCHOL
97, Nibhana, Pali Hill, Bandra (W), Mumbai 400050
An Indian citizen

Address for service in India/Agents address:
MULLA & MULLA & CRAIGIE BLUNT & CAROE.
MULLA HOUSE, 51, MAHATMA GANDHI ROAD, FORT, MUMBAI-400 001.

Proposed to be Used
MUMBAI
Beauty salon services; grooming services; consultancy services in the field of beauty, personal care, cosmetics, health care, etc.; spa and massage; providing information about beauty, personal care, cosmetics, health care, etc.
MBM PATIALA
4192865   31/05/2019
MAKEUP WIZARDS
BD-6, PITAMPURA, DELHI-110034
PARTNERSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
To be associated with:
3978289, 4158271

DELHI
Hygienic and beauty care for human beings or animals; saloons and spa, beauty parlor.
4193088    31/05/2019

DR. AJIT B. PATEL
Patel Hospital & I.C.U., Ahmedabad Highway, Palanpur – 385001, Gujarat, India
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
JASMIN L. PATEL
123, COSY TOWER, NEAR AROMA ARCADE, PALANPUR

Proposed to be Used
AHMEDABAD
CHEST RELATED CARE UNIT HOSPITAL SUCH AS T.B., ASTHMA, LUNG CANCER HOSPITAL
Proposed to be Used
DELHI
HEALTHCARE SERVICES
4195304 03/06/2019
B. AYYAPPAN
trading as ; THANVANTHRI HOSPITAL
NO. 1/105,-E, NORTH BYE-PASS ROAD, VANNARPETTAI, TIRUNELVELI - 627 003
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
MEDICAL SERVICES.
4196760  04/06/2019
MOHD SHOAIB
trading as ;M/S S A HAIR STUDIO MAKEUP & BEAUTY
7/15, OLD DOUBLE STOREY, LAJPAT NAGAR-IV, NEW DELHI-110024, INDIA.
SERVICES
Address for service in India/Attorney address:
THE MACCOY GROUP
76-77 IST FLOOR, AMRIT PLAZA, SURYA NAGAR, GHAZIABAD, 201011
Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
Trade Marks Journal No: 1913, 05/08/2019 Class 44

4197966 05/06/2019
MOHAMMED NAEEM KHAN S/O MOHAMMED IDRIS KHAN
OPP. AJMER LINE, GANESH HOTEL, BANAR ROAD, JODHPUR, RAJASTHAN
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services in class 44
Trade Marks Journal No: 1913, 05/08/2019 Class 44

4198833 06/06/2019
RAM KUMAR
NO: 18, JJ COMPLEX, NEAR THIRUMANGALAM WATER TANK, ANNA NAGAR WEST, CHENNAI -600040
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamall Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Health centre services, Medical clinic services, Gynecology services, Psychiatric services, Dermatology services.
AMIT KARMAKAR SOLE PROPRIETOR OF AMIT KARMAKAR MAKEUP STUDIO & ACADEMY
76/32, P MAJUMDER ROAD, HALTU, S.O, HALTU, KOLKATA, WEST BENGAL 700078

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Beauty care services; Health care and beauty care; Healthcare and beauty care; Beauty care for animals; Hygienic and beauty care; Beauty care of feet; Consultancy relating to beauty care; Medical, hygienic and beauty care; Beauty and hair care services; Beauty care services for animals; Health and beauty care for animals; Hygienic and beauty care for animals; Consultation services relating to beauty care; Health and beauty care for human beings; Hygienic and beauty care for human beings or animals; Beauty care services provided by a health spa; Hygienic and beauty care for human beings or animals; Consultancy in the field of body and beauty care; Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlors; Consultancy provided via the Internet in the field of body and beauty care
4199237  06/06/2019
NANCY VERMA PROPRIETOR OF NANCY VERMA MAKEOVER & ACADEMY
Street NO.2, Professor Colony, Sirhind Mandi, Dist. Fatehgarh Sahib
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
BEAUTY CONSULTATION; BEAUTY SALONS; BEAUTY CARE; BEAUTY TREATMENT; BEAUTY THERAPY; HUMAN
HYGIENE AND BEAUTY CARE; SKIN CARE SALONS; HAIRDRESSING SALONS; HAIR TREATMENT; HAIR CARE
SERVICES; HAIR TREATMENT; HAIRSTYLING; HAIR COLORING SERVICES
ARSAFE
4199583  07/06/2019
ARSAFE HEALTHCARE PRIVATE LIMITED
HOUSE NO 610 SECTOR 45 GURGAON
HUMAN HEALTHCARE
PRIVATE LIMITED INCORPORATED UNDER THE COMPANIES ACT

Proposed to be Used
DELHI
HUMAN HEALTH CARE SERVICES
ZHORA

4199896  07/06/2019

M/S. LAZHORA MEDICAL COSMETICS.
NO.17, FIRST MAIN ROAD, BETHAL NAGAR, PERUNGUDDI, CHENNAI - 600 096.

Address for service in India/Attorney address:
S. RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBAKKAM, CHENNAI - 600 024

Proposed to be Used

CHENNAI

MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
KESHAVI’S HEALING KLINIC

4200297   07/06/2019

KESHAVI MEHTA
6 NEET DEEP, 2ND FLOOR, 12 BAJAJ ROAD, OPP – SIMLA DAIRY, VILE PARLE (WEST), MUMBAI - 400056, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

To be associated with:
3093113

MUMBAI

HEALTHCARE SERVICES, HEALTHCARE ADVISORY SERVICES, HEALTHCARE INFORMATION, MEDICAL AND HEALTHCARE SERVICES, PROVIDING MEDICAL INFORMATION IN HEALTHCARE SECTOR, CLINICS, MEDICAL CLINICS, HEALTH CLINIC SERVICES INCLUDED IN CLASS 44.
4200527   07/06/2019

TRIPOOR SCIENCES
151-C, JAMANA NAGAR SOCIETY, NEAR SIVAJI PARK, GHOD DHOD ROAD, SURAT-395007
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE

Proposed to be Used
AHMEDABAD

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services including in Class-44
4201470  09/06/2019
MR. VAIBHAV B. JANJAL TRADING AS M/S SPARATREE
Flat No-8-P, Shah Garden Society, Near Sainik Society, Vijay Nagar, AT/p-Bhagur, Nashik-422502
Sole Proprietor

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Gananjay Society, Kothrud, Pune-411038

Proposed to be Used
MUMBAI
Tree Planting
4201475 09/06/2019
NOTION ONLINE SOLUTIONS PRIVATE LIMITED
F 58, SECTOR 51, NOIDA-201301
Body Incorporate

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used
DELHI
Beauty consultancy; Human hygiene and beauty care; Beauty salons; Beauty treatment; Beauty information services; Facial beauty treatment services; Hygienic and beauty care; Beauty spa services included under class 44
ASIAN CENTRE FOR MEDICAL EDUCATION RESEARCH AND INNOVATION, TRUST THROUGH TRUSTEE DR ARVIND MATHUR, DR ASHA MATHUR, DR. AVISHA MATHUR, MR APURV MATHUR
462 B, 6th Road, Sardarpura, Jodhpur (Raj.) 342003
TRUST
Address for service in India/Attorney address:
FALGUN BUCH
11/589, SAHYOG, CHOPASANI HOUSING BOARD, NANDANVAN, JODHPUR
Used Since : 01/12/2013
AHMEDABAD
Medical services including consultancy, advisory services to establish and operate medical institutions; medical counseling, information, educational and training included in Class 44
GAYATRI INFRASTRUCTURE LIMITED
GAYATRI HOUSE, NR. MAITRI AVENUE, ASHOK VIHAR, SABARMATI - GANDHINAGAR HIGHWAY, MOTERA, AHMEDABAD - 380005, INDIA

a company incorporated under the Companies Act

**Proposed to be Used**

**AHMEDABAD**

Medical Services, Hospitals, Nursing Homes, Medical Clinic Services, Medical Treatment, Physical Therapy, Physiotherapy, Hygienic And Beauty Care For Human Beings, Health Centers, Health Care, Health Counselling, Medical Analysis Services Relating To The Treatment Of Persons, X-Ray Examinations, Artificial Insemination Services, Services Of A Psychologist, Pharmacy Advice.
4202320  10/06/2019
KHARTARAM CHOUHARI
Sr. No. Shop No. 3, Arpita Classic, SN 37/6, Ramnagar, Warje, Pune 411052
Individual
Address for service in India/Agents address:
JAMIR NAZIR SHAIKH
FLAT NO.103, SAI SHREE SOCIETY(SHELKE"S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.
Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
STETHOX

STETHOX

4202557   11/06/2019

SUBHAM BANERJEE

F1, PSR, ARCADE, VISWANATHA NAGENAHALLI MAIN ROAD, GUDDADAHALLI, HEBBAL, BANGALORE-560024

INDIVIDUAL

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI

Medical diagnostic services; Medical and surgical diagnostic services; Rental of ultrasonic diagnostic apparatus; Medical diagnostic services [testing and analysis]; Medical testing for diagnostic or treatment purposes; Medical analysis services for diagnostic purposes provided by medical laboratories; Laboratory analysis services relating to the treatment of persons; Medical laboratory services for the analysis of samples taken from patients; Medical testing; Medical testing services; Pharmaceutical consultancy services; Medical consultancy; Preparation of reports relating to medical matters; Preparation of reports relating to health care matters; Health care; Health care services; Consultancy relating to health care; Medical screening; Medical information; Medical counselling; Medical care; Medical nursing; Medical services; Medical assistance; Medical examinations; Medical and veterinary medical services; Medical examination services; Medical clinic services; Health clinic services; Mobile medical clinic services; Mobile chiropractic services; Collection and preservation of human blood; Medical services relating to the removal, treatment and processing of human blood, umbilical cord blood, human cells, stem cells and bone marrow
4202558    11/06/2019
SUBHAM BANERJEE
F1, PSR, ARCADE, VISWANATHA NAGENAHALLI MAIN ROAD, GUDDADAHALLI, HEBBAL, BANGALORE-560024
INDIVIDUAL
Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
CHENNAI
Medical diagnostic services; Medical and surgical diagnostic services; Rental of ultrasonic diagnostic apparatus; Medical diagnostic services [testing and analysis]; Medical testing for diagnostic or treatment purposes; Medical analysis services for diagnostic purposes provided by medical laboratories; Laboratory analysis services relating to the treatment of persons; Medical laboratory services for the analysis of samples taken from patients; Medical testing; Medical testing services; Pharmaceutical consultancy services; Medical consultancy; Preparation of reports relating to medical matters; Preparation of reports relating to health care matters; Health care; Health care services; Consultancy relating to health care; Medical screening; Medical information; Medical counselling; Medical care; Medical nursing; Medical services; Medical assistance; Medical examinations; Medical and veterinary medical services; Medical examination services; Medical clinic services; Health clinic services; Mobile medical clinic services; Mobile chiropractic services; Collection and preservation of human blood; Medical services relating to the removal, treatment and processing of human blood, umbilical cord blood, human cells, stem cells and bone marrow.
ONRICH BEAUTY PARLOUR AND SPA

4202620   11/06/2019
MUBEEN TAJ (INDIAN NATIONAL, PROPRIETOR), TRADING AS ONRICH BEAUTY PARLOUR AND SPA
Shop No- 3, NDR-22, Vaibhav Residency, Near Sahakar Plaza, Tilak Nagar, Mumbai - 400089, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Hygienic and beauty care for human beings
4202796    11/06/2019
MR. DEEPAK SHARMA
No.20, 2nd Floor, 10th Cross Temple Street, Malleshwaram, Bangalore- 560 003.
Proprietor of Ms. Tranquility.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
hygienic and beauty care for human beings
THAPALIYA NATHABHAI SAVDASBHAI
DHANDHUSAR, VILLAGE DHANDHUSAR, TALUKA VANTHALI, DISTRICT JUNAGADH, GUJARAT, INDIA
SOLE PROPREITOR

Address for service in India/Attorney address:
HIMALI PATEL
8, MALAVDEEP APPTS, PALDI, AHMEDABAD, GUJARAT

Proposed to be Used
AHMEDABAD

MEDICAL AND VETERINARY SERVICES INCLUDED IN CLASS 44
4203215    11/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4203368    11/06/2019
ANUSAH UNNI NISHANTH K
No.7H, BLOCK IV, CEEBROS SHYAMALA GARDEN, ARCOT ROAD, SALIGRAMAM, CHENNAI-600093, TAMILNADU, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
DENTISTRY SERVICES, DENTAL CLINIC SERVICES, COSMETIC DENTISTRY SERVICES, DENTAL HYGIENIST SERVICES, ADVISORY SERVICES RELATING TO MEDICAL APPARATUS AND INSTRUMENTS, PROVIDING INFORMATION RELATING TO DENTISTRY, COSMETIC TREATMENT SERVICES, MOBILE DENTAL CARE SERVICES, MEDICAL DIAGNOSTIC SERVICES [TESTING AND ANALYSIS], COSMETIC ELECTROLYSIS SERVICES, COSMETIC AND PLASTIC SURGERY SERVICES, COSMETIC TREATMENT SERVICES FOR THE BODY, FACE AND HAIR, COSMETIC LASER TREATMENT OF SKIN
CHUTRARAM NEMARAM GEHLOT
House No. 292, Bera Bheru Sagar, Pachunda Kala, Bagri, Pali, Rajasthan 306114
Individual

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
To be associated with:

AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4203484  11/06/2019
SUNIL KUMAR TRIPATHY
Flat No. 212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi-110070
Individual

Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001

Proposed to be Used
DELHI
pharmaceutical services, hygiene and beauty care for human beings, health care services, pharmaceutical advice, pharmaceutical consultation, pharmaceutical agencies and stores.
4203485  11/06/2019
SUNIL KUMAR TRIPATHY
Flat No. 212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi-110070
Individual
Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Proposed to be Used
DELHI
pharmaceutical services, hygiene and beauty care for human beings, health care services, pharmaceutical advice, pharmaceutical consultation, pharmaceutical agencies and stores.
4203486  11/06/2019
SUNIL KUMAR TRIPATHY
Flat No. 212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi-110070
Individual

Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001

Proposed to be Used
DELHI
pharmaceutical services, hygiene and beauty care for human beings, health care services, pharmaceutical advice, pharmaceutical consultation, pharmaceutical agencies and stores.
Trade Marks Journal No: 1913, 05/08/2019 Class 44

SUNIL KUMAR TRIPATHY
Flat No. 212, S/F Narmada Block-5, Sec-D6, Vasant Kunj, New Delhi-110070
Individual

Address for service in India/Attorney address:
DHRIUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001

Proposed to be Used
DELHI

pharmaceutical services, hygiene and beauty care for human beings, health care services, pharmaceutical advice, pharmaceutical consultation, pharmaceutical agencies and stores.
ENDOVITTA
4203535  11/06/2019
DR. NITIN SHANKAR BEHL
40-B, TAGORE NAGAR, CIVIL LINES, LUDHIANA
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
HEALTH CLINIC SERVICES; MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS; HOSPITAL SERVICES; MEDICAL CONSULTANCY AND MEDICAL COUNSELING; MEDICAL EXAMINATION SERVICES; MEDICAL DIAGNOSTIC SERVICES; MEDICAL LABORATORY SERVICES FOR THE ANALYSIS OF SAMPLES TAKEN FROM PATIENTS; MEDICAL CONSULTATION & MEDICAL COUNSELING
4203651  11/06/2019

Mr. Digvijit Chavan  
SH10, Dourado Residency, Next to Hotel Colva Plaza, Seraulim, Goa - 403708  
Proprietorship

Address for service in India/Attorney address:
MANJUSHREE  
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080  
Used Since :18/09/2014

MUMBAI
body piercing, tattooing
4203785   12/06/2019

AMIT MANDAHAR
K 19 A, GROUND FLOOR, P.O. KALKAJI, DELHI, INDIA
SERVICE PROVIDERS

Proposed to be Used

DELHI

HEALTH CARE HEALTH CENTERS / HEALTH CENTERS DENTISTRY THERAPY SERVICES BEAUTY SALONS MEDICAL CLINIC SERVICES
KRISHNA AROGYAM AYURVEDA
PANCHKARMA CENTER

4204136  12/06/2019
AMARJEET SINGH, TRADING AS KRISHNA AROGYAM AYURVEDA PANCHKARMA CENTER
DJ-392, WARD NO.11, RAM NAGAR, PALWAL-121002 (HARYANA)
SERVICE PROVIDER

Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.
Used Since :13/01/2017

DELHI
Ayurvedic Consultancy Services, Ayurvedic Medical Services, Ayurvedic Health Care Center, Ayurvedic Clinics, Nursing Homes, Ayurvedic Hygienic and Beauty Care for Human Beings
4204366    12/06/2019
MAKERS DEVELOPMENT SERVICES PVT. LTD.
MAKERS TOWER, F 1ST FLOOR, 85, CUFFE PARADE, MUMBAI-400005
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE: HORTICULTURE AND -FORESTRY SERVICES, AROMATHERAPY SERVICES, BEAUTY SALONS, FLOWER
ARRANGING, GARDENING, HAIRDRESSING SALONS, HEALTH CARE, HEALTH SPA SERVICES, HEALTH CENTRES
HEALTH CENTERS, HORTICULTURE, LANDSCAPE GARDENING, LANDSCAPE DESIGN, LAWN CARE, MASSAGE,
MEDICAL CLINIC SERVICES, MEDICAL ASSISTANCE, RENTAL OF SANITATION FACILITIES, SAUNA SERVICES,
TATTOOING AND THERAPY SERVICES
NAMASTEWELLNESS
4205511  13/06/2019
M/S NAMASTE AIRPORT SERVICES PVT. LTD.
104 KM Milestone, NH-58, Delhi Haridwar Highway, Mansurpur - 251203 Dist., Muzaffar Nagar ,U.P., (India)
COMPANY
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747
Proposed to be Used
DELHI
Panchkarma(Ayurvedic Treatment), Cosmetic Treatment, Psychological Treatment, Hospital Services, Hospital Services
For Persons With Physical And/Or Cognitive Disabilities Or Impairments, Pet Hospital Services, Medical Advisory &
Assistance Services, Consulting Services In The Fields Of Diagnostic Medical Testing And Nutrition, Plastic Surgery
Services, Fitness Evaluation, Veterinary Specialty Services, Providing Weight Loss Solutions, Nutrition Counseling,
Hormone Therapy, Body Contouring Treatments, Facials, And Skin Care, Medical Diagnostic Testing, In Vitro Fertilization
Services, Medical Services, Namely, Aquaculture Services, Artificial Insemination Services, Health Spa Services, Blood
Bank Services,
4205601   13/06/2019
SUNIL VITHOBA DALVI
Office No. 28, 2nd Floor, Miranda Building, 295, N C Kelkar Road, Near Shivaji Mandir, Opp. Star Mall, Dadar (WEST), MUMBAI – 400028
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Health care services, Medical house call services.
4205617  13/06/2019
KADALEEVANAM TRUST
PP VIII/453, Kodakkat, Kodakkat P.O., Kasargod, Kerala, India- 671310
TRUST
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Proposed to be Used
CHENNAI
Medical services; Ayurvedic therapy; Panchkarma (Ayurvedic Treatment); Health center services; Healthcare services; Therapeutic massage; Agriculture, horticulture and forestry services
Thermo-Photoxil

4205681  13/06/2019

INDIAN INSTITUTE OF TECHNOLOGY BOMBAY
Powai, Mumbai - 400 076, State of Maharashtra
A body corporate under the Institutes of Technology Act, 1961.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

MUMBAI

Disease diagnosis services; Diagnosis of diseases; Psychological diagnosis services; Medical analysis services for the diagnosis of cancer; Medical analysis services for cancer diagnosis and prognosis; Medical analysis for the diagnosis and treatment of persons; RNA or DNA analysis for cancer diagnosis and prognosis; Medical testing services relating to the diagnosis and treatment of disease; Providing information in the field of cancer prevention, screening, diagnosis and treatment; Provision of information in the field of cancer prevention, screening, diagnosis and treatment.
4206016  14/06/2019
WHITENINE INNOVATIONS PRIVATE LIMITED
B1 611, GENESIS ECOSPHEREAPARTMENT NEELADRI ROAD, ELECTRONIC CITY PHASE 1 BENGALURU KARNATAKA INDIA 560100
Medical and hygienic service
Private Limited
Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4206123  14/06/2019
VIJAY CHARLU
1401, 14TH FLOOR, LOTUS BOULEVARD ESPACIA, SEC-100, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201304, UP, INDIA.
SERVICE PROVIDERS
Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
4206159  14/06/2019
AMARAVATI MEDICARE PRIVATE LIMITED
1-108, AIBHIMAVARAM, AKIVIDU MANDAL, WEST GODAVARI-534235
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
**TurtleNeck**

4206185   14/06/2019

SANJAY VAID TRADING AS M/S TURTLENECK IMAGING
2, National Society, Aundh, Pune Maharashtra State India 411007
A Proprietorship Firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :26/05/2019

MUMBAI

Medical imaging; Medical Counseling; Medical Consultancy
4207289  15/06/2019
SANDEEP SINGH PROPRIETOR OF BODY PIERCING JAIPUR,
K-29, Kiosk Bazar, Gourav Tower, Malviya Nagar, JAIPUR-(Rajasthan)(India);
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR-143004 (PB)

Proposed to be Used
AHMEDABAD
Tattooing, body piercing, hygienic and beauty care for human beings
4207600  15/06/2019
MR. JATIN SETHI SOLE PROPRIETOR OF M/S BUYALY NAILS & BEAUTY STUDIO
A 3/320, PASCHIM VIHAR, OPP. JWALA HERI PETROL PUMP, BELOW CAFE COFFEE DAY, NEW DELHI-110063
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
Nail studio services; Nail care services; Beauty salons; Hygienic and beauty care for human beings
ZALINA SIDHU PROPRIETRESS OF M/S. ZALINAS NAIL ACADEMY AND SPA
A 803, BHOOMI SPRING TOWN, NIBM ANNEXE, UNDRI, MOHAMADWADI, PUNE, MAHARASHTRA - 411060.

Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

MUMBAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services, Manicure services, Pedicure services included in class 44.
NOUFAL A K  
BRAND FACTORY, CITY CENTERS, CITY CENTER, ROUND WEST, THRISSUR - 680001  
THE TRADE MARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4209978    18/06/2019

NOVARTIS AG
4002 Basel, Switzerland
A Swiss Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Providing health information.
POONAM RATAN GOLECHHA
A/303, ALTRESS MANOR, KERANT, CARANZALEM, NORTH GOA, GOA- 403002
INDIVIDUAL

Address for service in India/Agents address:
MANJU BALARAM BATHAM
C-39/002, BHOOMIKA CHSL., SECTOR-5, SHANTINAGAR, MIRA ROAD (E), THANE-401107.

Proposed to be Used
MUMBAI

Ayurkunj is unique venture where the facilities provided are the most authentic Ayurveda, Yoga and Naturopathy health care with modern advancement. This is aided by highly qualified and experienced team of Doctors, Therapist, Healers and staff to ensure the best health care.
4211031  19/06/2019
YASH BHARWANI
Flat No. 903, Pecan Building, Marigold Society, Kalyani Nagar, Pune (M.H.) - 411014

new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI

Services for the testing of blood, Medical services relating to the removal, treatment and processing of human blood, Medical diagnostic services [testing and analysis], Medical analysis services for diagnostic and treatment purposes provided by medical laboratories, Human healthcare services, Medical services for the treatment of conditions of the human body, Information relating to health and Medical, Health assessment surveys, Information relating to health, Providing health information, and health care services.
4211354   19/06/2019
PRISCA LOURDES QUADROS
1101, POLARIS TOWER CO-OP. HOUSING SOCIETY LTD., VASANT GALAXY, BANGUR NAGAR, GOREGOAN (WEST),
MUMBAI – 400 104
INDIVIDUAL
Address for service in India/Attorney address:
SAJEEVKUMAR S NAIR
GNANLEX ASSOCIATES LLP, SHIVMANGAL, 3RD FLOOR, NEAR BIG BAZAAR, AKURLI ROAD, KANDIVLI (EAST),
MUMBAI - 400 101

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDING ANIMAL BREEDING & SERVICES RELATING TO
THE GROWING OF PLANTS AS WELL AS GARDENING
SANGYAAN

4211779   20/06/2019
VINOD KUMAR MISHRA
H NO.-147A, OM GAYATRI NAGAR, PRAYAGRAJ-211004, UTTAR PRADESH, INDIA
SERVICE PROVIDERS

Proposed to be Used

DELHI

AGRICULTURAL SERVICES NAMELY PLANTING GROWING FERTILIZING PRUNING AND PICKING (ALL CROPS) FOR OTHERS AND FLOWERS BEING GOODS/SERVICES INCLUDED IN CLASS 44.
Kalpamrit Niramay Kendra

4212508  20/06/2019
KALPAMRIT AYURVED PRIVATE LIMITED
PLOT NO.-182, GROUND FLOOR, KH. NO.-15/12/34, BARWALA ROAD, BEGUMPUR EXTENSION, BEGUMPUR Delhi North West DL 110086 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings
JAGVEER SINGH
Tehsil Moonak, Gularhi, Sangrur, Punjab- 148027
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
Hair Salon, Beauty Salon.
BURNETT

4213452    21/06/2019
BURNETT RESEARCH LABORATORY
M/s. Burnett Research Laboratory, Kalachandpara, P.O. Duttapukur, PIN 743 248
A partnership firm

Address for service in India/Attorney address:
4SEEINGIP
13, Ground Floor, Pocket-E, Sector-17, Dwarka, New Delhi-110078

Used Since: 20/07/1993

KOLKATA
Medical services.
Khetikart

4213950   22/06/2019

CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA

Body Incorporate

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used

MUMBAI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED UNDER CLASS 44.
SOUL THERAPY

4214428   22/06/2019

ASEES KAUR CHADHA
B-2/14, DLF PHASE-I, GURUGRAM, PINCODE -122002, HARYANA, INDIA

PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Used Since :25/08/2017

DELHI

PSYCHOTHERAPY, ART THERAPY, AND MUSIC THERAPY
TRAVEL THERAPY

4214429   22/06/2019

ASEES KAUR CHADHA
B-2/14, DLF PHASE-1, GURUGRAM, PINCODE -122002, HARYANA, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA
Used Since :13/09/2017

DELHI

PSYCHOTHERAPY, ART THERAPY, AND MUSIC THERAPY
ASEES KAUR CHADHA
B-2/14, DLF PHASE-1, GURUGRAM, PINCODE -122002, HARYANA, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA
Used Since: 10/06/2019

DELHI
PSYCHOTHERAPY, ART THERAPY, AND MUSIC THERAPY
4215259  24/06/2019
IKRAM SATTAR KHAN
D-2, Second Floor, Greenpark Extension, New Delhi-110016, India
Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since :03/10/2016

DELHI
Medical services; hospital services; occupational health advisory services, particularly hospital and wellness centre services; services relating to the public health system; consulting in respect to hygiene; medical tests and physical fitness tests (strength tests); consulting in respect of preventive medicine; provision of curative care, medical treatment and nursing care; information and consulting in connection with all the aforesaid service.
WELLPRENEUR

4215397   24/06/2019

LOVINA GIDWANI
A-072 BELVEDERE TOWERS DLF CITY PHASE-2
individually proprietor

Address for service in India/Attorney address:
LEX CONSULTING
F-6B, ARJUN PALACE, (OPP. ARCHANA COMPLEX), B-45 GREATER KAILASH PART-I NEW DELHI (SOUTH) 110048

Proposed to be Used
DELHI

Spa & Wellness Consulting services
Trade Marks Journal No: 1913, 05/08/2019  Class 44

4215665 25/06/2019
DR. BHAVIN SHIAL
302, Somnath Co-operative Housing Society, Ram Mandir Road, Vile Parle East, Mumbai - 400057
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; physiotherapy / physical therapy.
4216059    25/06/2019
RAHUL D KUMAR
R4-E/1203, Life Republic Kolte Patil, L. Ven Township, Marunji, Pirangut, Pune, Maharashtra - 412115
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No. C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Proposed to be Used
MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
MRS. SUREKHA SUNIL PATIL
A2, ADITYA HEIGHTS, MANIKBAUG BEHIND PARINAY MANGAL KARYALAYA, PUNE-411051, MAHARASHTRA, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
MEDICAL SERVICES, DIGITAL AND NON DIGITAL BRAIN ANALYSIS, INVASIVE AND NON-INVASIVE BRAIN TREATMENTS, LASER TREATMENT FOR DEMENTIA, ALZHEIMER'S, PARKINSON'S DISEASE, ADD/ADHD, AUTISM AND DYSLEXIA. NUTRITIONAL SUPPLEMENTS THERAPY TO STOP BRAIN DAMAGE.
STUDIO CHIC

4216260    25/06/2019

ANIL KUMAR CHADHA

HOUSE NO-E 502 PILOTS COURT ESSEL TOWER,M G ROAD GURGAON SIKANDERPUR GHOSI 68DLF QE GURGAON HARYANA 122002

INDIVIDUAL

Address for service in India/Attorney address:

HPM TRADEMARK

SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used

DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
ANUPAMAA B NAIR
AA-144, SECOND FLOOR, TAMILVANAN COMPLEX, THIRD AVENUE, SHANTHI COLONY, ANNA NAGAR, CHENNAI - 600040

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Beauty salon services, Provision of sauna, beauty salon, hairdressing and massage services
4216882   26/06/2019
DR. BHOOPATSINGH BALWANTSINGH BHATI
trading as ;UROZOONE
102 A, 1ST FLOOR, TOWNSQUARE, VIP NEW AIRPORT ROAD, VIMAN NAGAR, PUNE-411014, (INDIA)
Proposed to be Used
MUMBAI
HOSPITAL, HEALTHCARE CENTER, CLINIC INCLUDING CLASS 44
Shivnanda Arogyam

4217205  26/06/2019

MOHAN CHANDRA JOSHI
Shiv Nanda Sadan, Parvati Vihar, Dahariya, Mukhani, Maanpur Pashchim, Nainital, Haldwani, Uttarakhand- 263139
INDIVIDUAL

Proposed to be Used

DELHI

Ayurveda therapy with health care services relating to naturopathy like health spa, Massage Services, steam bath therapy and all therapies related to naturopathy.
Trade Marks Journal No: 1913, 05/08/2019

SIDHARTH KHULLAR
PRIVATE PLOT NO 1,2. SULTANWIND URBAN DABURJI JALANDHAR GT ROAD, AMRITSAR, PUNJAB - 143001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
VOCANO

4217345   26/06/2019
VOCANO LIFESTYLE PRIVATE LIMITED
UNIT NO 101 FIRST FLOOR MORIYA CENTER ROSHAN SINGH BHANDARI MARG INDORE MP 452001

Address for service in India/Attorney address:
SHRIPAT PRAJAPATI
M-40 TRADE CENTER 18 ,SOUTH TUKOGANJ INDORE

Proposed to be Used
MUMBAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
GUINOT
4217387  26/06/2019

GUINOT
120, avenue Charles de Gaulle, 92200 NEUILLY-SUR-SEINE, France
a simplified joint stock company organized and existing under the laws of France

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Beauty salons; aesthetician services, salons and institutes for care and beauty; massage and manicuring services; beauty consultancy, make-up consultancy, hygienic and beauty care for human beings; consultancy in relation to perfumery and cosmetics (non-business); medical, sanitary and beauty care services; solariums; hairdressing salons and institutes
AEMILIA SUPERSPECIALITY HOSPITALS PRIVATE LIMITED
H/NO. 324/Y, RAJENDRA NAGAR WEST GORAKHNATH SONAULI ROAD GORAKHPUR-273015
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR

Proposed to be Used
DELHI
Hospitals, Health Care, Medical Assistance, Telemedicine Services, Telemedicine polyclinic services, Plastic Surgery, Medical Clinic, Dentistry, Dental Technician, Pharmacy Advice, Psychologist, Nursing, Physical, Therapy, Physiotherapy, Aromatherapy, Rest homes, Artificial Insemination Services, in vitro fertilization Services.
4217482   26/06/2019
MR. ALAPATI VENKATESWARA RAO
H.No : C-72, Madhuranagar Colony, Yousufguda, Hyderabad - 500038. Telangana State
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
CHENNAI
Hospitals, Health care, Health centres, Medical clinic services, Nursing homes, Consulting services in the field of health, Counseling in the field of mental health and wellness, Providing health information
Proposed to be Used

MUMBAI

Medical & veterinary services including diagnostic tests; animal tagging, tattooing, insertion of subcutaneous microchips into animals for tracking & identification purposes; doctor visits & treatment; hygienic & beauty care for animals; veterinary assistance & consultation; medical analysis services for diagnosis & treatment of animals (such as x-ray examinations and taking of blood samples); artificial insemination services; pharmacy advice; nutrition consultation; pregnancy diagnosis, avian surgery and medicine,surgical procedures.
4219497   28/06/2019
BASGO ENTERPRISES PRIVATE LIMITED
HARMONY-II, 2/204, PL NO-30, SEC-35/I, KHARGHAR, NAVI MUMBAI 410210
Private Limited Company
Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042

Proposed to be Used
MUMBAI
Gardening, Landscape gardening, Landscaping [gardening], Gardening (Landscape -), Gardening advice, Gardening services, Landscape gardening services, Gardener and gardening services, Providing information about gardening, Horticulture, gardening and landscaping, Gardening information and advice, Rental of gardening implements, Landscape gardening design for others, Advisory services relating to water gardening, Landscape gardening of floral displays for the interior of buildings
4219635  28/06/2019
MR. SURESHBHAI KALUBHAI KAPADIYA TRADING AS M/S. SUKAKA TATTOO STUDIO & ART GALLERY
Shop No.5/7 Tirthraj Apt., Purvi Soc., Hirabaug, Varachha Road, Surat – 395006. (India)
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Proposed to be Used
AHMEDABAD
SERVICES PROVIDING FOR TATTOOING, TATTOO DESIGNING, PERMANENT AND TEMPORARY BODY TATTOOS BODY ART SERVICES AND BODY PIERCING SERVICES INCLUDED IN CLASS 44
4219682    28/06/2019
MR. SANJAY D. WADHE
AT Plot No.-122, Wardha Road, Rajiv Nagar, Somalwada, Opp. Gawkari Kirana Stores, Nagpur – 440025. MS. INDIA
Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used

MUMBAI

Human healthcare services, Medical services, Rental of equipment for human healthcare, Rental of equipment for human healthcare, Animal healthcare services, Rental of equipment for human healthcare, Hospital services, Medical treatment services provided by clinics and hospitals, Physiotherapy services, Health resort services [medical]
A2S STYLES SALOON

4219683 28/06/2019

SUKHIBIR
H.NO. 22/20, GALI NO. 8, AMARGARH GAMDI, KAITHAL- 136027
PROPRIETORSHIP

Address for service in India/Attorney address:
SUBHASH SAINI
FLAT NO. 1405, SECTOR 61, CHANDIGARH
Used Since: 01/01/2019
DELHI

Hygienic and Beauty Care for Human Beings
GAUDIUM FERTIKIT

4219885  28/06/2019

DR. MANIKA KHANNA
B-1/51, JANAK PURI, NEW DELHI-110058, INDIA.
SERVICE PROVIDER

Address for service in India/Attorney address:
TRUST LEGAL ADVOCATES & CONSULTANTS
C-224, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1955459, 3900367, 3900373, 3901122, 3901131

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
GAUDIUM STYLE

4219893  28/06/2019

DR. MANIKA KHANNA
B-1/51, JANAK PURI, NEW DELHI-110058, INDIA.
SERVICE PROVIDER

Address for service in India/Attorney address:
TRUST LEGAL ADVOCATES & CONSULTANTS
C-224, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1955459, 3900367, 3900373, 3901122, 3901131, 3904679

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
GAUDIUM SPECULUM
4219897    28/06/2019
DR. MANIKA KHANNA
B-1/51, JANAK PURI, NEW DELHI-110058, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
TRUST LEGAL ADVOCATES & CONSULTANTS
C-224, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1955459

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
UPL

4220389  28/06/2019

UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

To be associated with:

2695839

MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4220499  29/06/2019
SGR KNOWLEDGE FOUNDATION
704-A, Charmee Enclave, Near Milan Subway, Service Lane, Vile Parle (East), Mumbai -400057
REGISTERED
Address for service in India/Attorney address:
DHANSHREE CHILBULE
345, KINGSWAY SHRADHA HOUSE, NAGPUR- 440001, (MAHARASHTRA); INDIA.
Used Since : 24/10/2008
To be associated with:
3394219
MUMBAI
– Medical Services, Veterinary services; Hygienic and beauty care for human beings or animals, agriculture, horticulture, and forestry services.
i-WAC AQUA
4221556  01/07/2019
SANKET KADAM, AVADHUT PATIL
trading as ;LIFE KSHELL
PLATINUM VENESIA, OFFICE NO 6, 1ST FLOOR, PLOT NO 22 AND 23, SECTOR 29, NERUL, NAVI MUMBAI-400706
Proposed to be Used
MUMBAI
THERAPY SERVICES
2888044 23/01/2015
LANDCRAFT DEVELOPERS PRIVATE LIMITED
C-22, IIIrd FLOOR, RDC, RAJ NAGAR, GHAZIABAD, UP
SERVICE PROVIDERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :14/01/2005
DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
YOG GURU RAMDEVJI SANSTHAN
3120599   10/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
SERVICES
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD'S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since: 31/12/1996
To be associated with:
3108607, 3108652, 3111810, 3115807, 3115852, 3119000, 3119045, 3119098, 3119143
DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS SO MEET THE NEEDS OF INDIVIDUALS.
PATRIK PETER
trading as ;ADAM N EVE MATRIMONY
IMMANUEL HOUSE 15, Swarn Vihar, Indira Nagar, Mandsaur, Ujjain, Madhya Pradesh, PIN - 458441
Service Provider
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :13/05/2016
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3402841  04/11/2016
MUMBAI CAR DEALERS ASSOCIATION
PLOT NO 16, GROUND FLOOR CHANDRA VILLA BUILDING MARUBAI GAONDEVI MANDIR ROAD, MUMBAI 400019, MAHARASHTRA INDIA
SERVICES PROVIDER
A REGISTERED COMPANY

Address for service in India/Attorney address:
VAISHALI SAVLA
32, Ground Floor, ECSTASY Business Park, City Of Joy, J.S. Dosa Road, Near East West Bridge, Mulund (West), Mumbai -400080.

Used Since :07/10/2008

MUMBAI
SERVICE RELATING TO PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ASSOCIATION FOR PROGRESS, WELFARE AND BENEFIT OF AUTOMOBILE DEALERS; ADDRESSING / REDRESSING ALL THE ISSUES OF THE ASSOCIATION; ADVISORY AND CONSULTANCY SERVICES; OWNING AND OPERATING ONLINE WEB PORTAL AND ONLINE SERVICES FOR WELFARE OF AUTO MOBILE DEALERS, ALL SERVICES INCLUDED IN CLASS 45

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word MUMBAI.
3419431   25/11/2016
GIRIJA KUMARI CHUNDAWAT CHARITABLE TRUST
trading as ;GIRIJA KUMARI CHUNDAWAT CHARITABLE TRUST
24, ALKAPURI MAHAKAL ROAD, UDAIPUR - 313001, RAJASTHAN, INDIA.
SERVICE PROVIDER
Trust
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHAEDEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2016
AHMEDABAD
SERVICES OF RELIGIOUS ACTIVITIES, SOCIAL ACTIVITIES, CHARITABLE SERVICES AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS.
3518636 31/03/2017
SHREYAS PHATAK
S# 110/1/A CTS #1148, Samrajya Wing - I, Flat 803, Kothrud, Pune - 411038, Maharashtra
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/02/2017

MUMBAI
ON-LINE SOCIAL NETWORKING SERVICES
3657344  14/10/2017

CHANDRASEKHARAN V. S
CHANDRASEKHARAN ASSOCIATES, EMPIRE BUILDING, OLD RAILWAY STATION ROAD, ERNAKULAM, KERALA 682018, INDIA

Individual

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI

LEGAL SERVICES; PERSONAL AND SOCIAL SERVICES;

No exclusive right over LAWYERS CLUB INTERNATIONAL separately except as substantially shown in the representation of the mark.
3684560  22/11/2017
LOUNGE HOSPITALITY LLP
trading as :LOUNGE HOSPITALITY LLP
" EMBASSY POINT" 1ST FLOOR , #150, INFANTRY ROAD, BANGALORE - 560 001 , KARNATAKA , INDIA
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
ANUP S SHAH LAW FIRM
NO.34, 7TH CROSS. VASANTHNAGAR, OFF CUNNINGHAM ROAD, BANGALORE-560 052.
Used Since :01/11/2016
CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3825272    05/05/2018
MAHINDRA & MAHINDRA LIMITED
GATEWAY BUILDING, APOLLO BUNDER,
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1913.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :23/08/2014
MUMBAI
Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3839813    22/05/2018
ART ESCAPE RESORTS PVT.LTD
C.F.I Laxmi Co-op Housing Society LTD , Comba, Margao, South Goa- 403601, Goa
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :09/09/2009
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3857703    13/06/2018
SURESHE KUMAR B
#24, 2nd Floor, Police Road, Ranasinghp, Near Cottonpet Police Station, Bangalore – 560053, Karnataka
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, LEGAL DOCUMENT PREPARATION SERVICES, INTELLECTUAL PROPERTY CONSULTANCY

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3866176  21/06/2018
OMKAR JADHAV, SRIDUTT BHAKTAPRIYA, SANJOG DESAI
trading as ;MATRIMONIAL SERVICES
D-5, ABHINANDAN RESIDENCY, JAGTAP NAGAR, WANAWADI, PUNE-411040
LIMITED LIABILITY PARTNERSHIP

Proposed to be Used
MUMBAI
TO RENDER INTERNET BASED DATING, MATCHMAKING AND PERSONAL INTRODUCTION SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
3910426 07/08/2018
SUNAYANA BASU MALLIK TRADING AS COMMON LAW CHAMBERS
L'SAM Building, Level One, 33/22, 1st Cross, Victoria Road, Bengaluru 560 047, Karnataka
A proprietorship firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/06/2011

CHENNAI
Legal services; Legal investigation services; Legal information services; Legal support services; Legal consultation services.
3977781 19/10/2018
ICECUBE EVENT MANAGEMENT PVT LTD
114, Canal Road, Girinagar, Kadavanthra, Kochi, Kerala - 682020
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :28/06/2011
CHENNAI
Planing and arranging of wedding ceremonies, Consultancy services relating to the planing and arranging of wedding ceremonies.

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work, there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Kerala.
4017042  04/12/2018
AQUASUB ENGINEERING,
THUDIYALUR POST, COIMBATORE-641034, TAMILNADU.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.
Address for service in India/Agents address:
C. DANIEL & GLADYS,
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination
and art work.
4022988  11/12/2018

VOLUNTEERS OF INDIA CHARITABLE AND SOCIAL TRUST

Shop No: 04, 29/30, Bharathi Raja Complex, Raja Annamalai Road, Saibaba Colony, Coimbatore - 641 011, Tamilnadu, India

Trust

Address for service in India/Agents address:

C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI

Personal and Social services rendered by others to meet the needs of Individuals

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation.
Trade Marks Journal No: 1913 , 05/08/2019 Class 45

4033291 20/12/2018
Mrs. HIRAL PARIMAL LAKDAWALA
MEELAN MARRIAGE BUREAU, 12/B-206, 2ND FLOOR, GREEN CITY, PAL-BHATHA, SURAT - 394510
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
MARRIAGE BUREAU SERVICES
BHISHMA TECHNOLOGY SERVICES PRIVATE LIMITED

Address for service in India/Attorney address:

VIVEK MENON
1ST FLOOR, NEW NO. 110, OLD NO. 60/1, M.G. ROAD, VANNANTHURAI, CHENNAI - 600 090

PROPOSED TO BE USED

CHENNAI

SOCIETAL, PERSONAL SERVICES, WHICH FALLS WITHIN THE CATEGORY OF PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
RuFu

4182857  21/05/2019
BALIPARA TRACT AND FRONTIER FOUNDATION
C/O KALPESH POPAT, GROUND FLOOR, DINMANI SADAN, R.R.T. ROAD, MULUND WEST, MUMBAI - 400080.
SERVICE PROVIDER

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Used Since : 19/09/2017

MUMBAI
NGO, CHARITABLE SERVICES, PERSONAL AND SOCIAL SERVICES, NAMELY ORGANIZING AND CONDUCTING VOLUNTEER PROGRAMME AND COMMUNITY SERVICE PROJECTS TO MEET THE NEEDS OF INDIVIDUALS AND / OR COMMUNITY.
MISSION FIGHT BACK

4184711 23/05/2019
ONAIR CONSULTANCY LLP
trading as ;ONAIR CONSULTANCY LLP
SAROJ, BUNGLOW NO 169, JANKI DEVI SCHOOL ROAD, NEAR TELEPHONE EXCHANGE ,FOUR BUNGLOWS, MAHADA, ANDHERI WEST, MUMBAI-400053

Proposed to be Used
MUMBAI
INFORMATION RELATED TO SAFETY INCLUDED IN CLASS 45
4191435    29/05/2019

M/S. CREDICON CONSULTING LLP
H.No. 385, Road No.10, Banjara Hills, Hyderabad -34, Telangana
Limited Liability Partnership

Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA,KACHIGUDA, HYDERABAD-500027-AP

Used Since :14/09/2012

CHENNAI

Legal Services; Security Services For The Physical Protection Of Tangible Property And Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals; Litigation Services, Legal Research Services, Legal Documentation Preparation Services, Legal Services In Relation To The Negotiation Of Contracts For Others, Legal Advice In Responding To Calls For Tenders And Requests For Proposals; Legal Services And Consultancy To Render Such Services Including Corporate Taxation, Arbitration, Mediation, Intellectual Property, Regulatory Approvals, Litigation Both Civil And Criminal, Legal Assistance For Feasibility Studies, Project Report, Legal Assistance For Business Of Assisting Both Business And Non-Business Entities And Such Other Related Issues; All Activities Incidental To Rendering Of Such Legal Services; Included In Class 45
AKASH NANDANI CORPORATE SERVICES PRIVATE LIMITED
trading as ;AKASH NANDANI CORPORATE SERVICES PRIVATE LIMITED
Y 348 AVAS VIKAS COLONY FARRUKHABAD FARRUKHABAD UP 209625 IN
SERVICES
BODY INCORPORATE

Proposed to be Used
DELHI

SECURITIES SERVICES, SECURITY CONSULTANCY, NIGHT GUARD SERVICES, GUARD SERVICES AND ALL OTHERS INCLUDED IN CLASS- 45
MR. NITINKUMAR PURSOTAMBHAI SOLANKI A PROPRIETOR OF M/S. LEX ACTION ADVOCATES
902, Ninth Floor, Capstone Project, Opposite Chirag Motors, Parimal Garden to Gujarat College, ahmedabad-380006, Gujarat, INDIA
An Indian Proprietorship firm

Address for service in India/Attorney address:
S.S. ADVOCATES & COMPANY
688/A/17, 2ND FLOOR, S.NO. 1387/A/17, SHREYAS PLAZA, NEAR TRAN KHUNIYA GARDEN, MIRZAPUR ROAD, AHMEDABAD - 380 001 - GUJARAT

Used Since :08/10/2018

AHMEDABAD
Legal Advice, Advisory Services Relating To Consumers Rights [Legal Advice], Information, Advisory And Consultancy Services Relating To Legal Matters, Consultancy, Advisory And Information Services, Services Related To Legal Services And Consultancy On Legal
Sancus Legal

4196542  04/06/2019

PRIYANKA HAVELIA
24, Ground Floor, Block-D, Pocket-13, Sector-7, Rohini, Delhi-110085
Proprietor

Address for service in India/Attorney address:
AJSH & CO LLP
C-7/227, ROHINI, SECTOR-7, NEW DELHI-110085

Proposed to be Used
DELHI

Deals in providing all kind of legal services included in class 45 like legal information services, legal registration services, legal consultancy services, legal advocacy services, legal services related to business.
Proposed to be Used

DELHI

Legal services, Attorney services [legal services], Legal consultation services, Legal advocacy services and Legal consultancy in the field of taxation included in class 45.
4198174  05/06/2019
G.MUNIYANTHIRASAMY, PROPRIETOR OF M/S.M.R.S.55
No.1/59.B. MULLAI NAGAR, 3rd STREET, AGRAHARAM POST, KRISHNAGIRI-635002, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :23/04/1999
CHENNAI
ASTROLOGY CONSULTANCY, ASTROLOGICAL FORECASTING, HOROSCOPE FORECASTING, PROVIDING HOROSCOPE INFORMATION VIA COMPUTER NETWORKS
4198185   05/06/2019
M/S. NIKU INVESTMENTS AND LEASING PRIVATE LIMITED
SHAH INDUSTRIAL ESTATE, GROUND FLOOR, OPP. JOHN & BAKER, SAKI VIHAR ROAD, ANDHERI (EAST), MUMBAI – 400072, MAHARASHTRA, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :02/04/2018
MUMBAI
LEGAL SERVICES, LICENSING OF DATABASES [LEGAL SERVICES], LEGAL SERVICES FOR PROCEDURES RELATING TO INDUSTRIAL PROPERTY RIGHTS, SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PERSONS, PERSONAL GROWTH AND MOTIVATION CONSULTANCY SERVICES
4201023  08/06/2019
SUNANDA SAHU
C/O LAXMI NARAYAN SAREES, 486, OLD KATRA, ALLAHABAD, UTTAR PRADESH - 211002
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Himalaya Fresh Start Foundation
4201080  08/06/2019
HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman, KY1-1102, Cayman Islands.
A Company incorporated under the Laws of Cayman Islands.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
4123352

KOLKATA
Providing clothing to needy persons (charitable services); providing shoes to underprivileged persons for charitable purposes; personal and social services regarding individual needs; social services rendered by others to meet the needs of individuals.
Nirmaan Vastu
4202304  10/06/2019
MR. SATISH GUPTA
C-20, Acharya Kriplani Road, Adarsh Nagar, Delhi-110033
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
PROVIDING SERVICES OF VASTU SHASTRA; FENG-SHUI; ASTROLOGY; GEMOLOGY, REMEDIES, STHPATYA;
PALMISTRY; FIVE ELEMENTS COLOUR MIRROR, CRYSTAL AND GEMS THERAPIES; NUMEROLOGY; TAROT READING
FACE READING & ITS RELATED CONSULTANCY SERVICES INCLUDED IN CLASS 45
4202545  11/06/2019
UNREAL AI TECHNOLOGIES PRIVATE LIMITED
HOUSE NO 57B, SHALIMAR BAGH, WEST CITY, NEAR GURUDWARA-BC BLOCK, DELHI-110088
Absolute Owner
Address for service in India/Agents address:
SHIKHA MUNJAL
C-301, SURAJMAL VIHAR, DELHI-110092.
Used Since :10/09/2018
DELHI
TERAPANTH PROFESSIONAL FORUM, REPRESENTED BY ITS PRESIDENT SHRI NIRMAL KOTECHA
ANUVRAT BHAVAN 210, Pandit Deen Dayal Upadhyaya Marg, New Delhi - 110002

Association of Persons

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
DELHI
Social and Religious Activities.
DILIP VASANT SHINDE trading as SHREE CONSULTANCY SERVICES
101, A-WING, PARASMANI CHS. LTD, NEW MANEKLAL ESTATE, SANT NARSİ MEHTA ROAD, NEAR JAGRUTI NAGAR METRO STATION, GHATKOPAR WEST MUMBAI-400086, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
INDUSTRIAL LAW AND ALL LEGAL COMPLIANCE CONSULTANCY, LEGAL SERVICES INCLUDED IN CLASS 45.
4202876    11/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
4202878    11/06/2019
FANTAM SECURITIES PRIVATE LIMITED
Q NO-76-A, MATA SUNDARI ROAD, NEW DELHI-110002
ABDUL WAJID DIRECTOR OF FANTAM SECURITIES PRIVATE LIMITED

Address for service in India/Agents address:
PRADEEP KUMAR GAUR
A-409, MAIN CIRCULAR ROAD, SONIA VIHAR DELHI-110094

Proposed to be Used
DELHI
SECURITY SERVICES FOR PROTECTION OF PROPERTY AND INDIVIDUALS, MONITORING OF BURGLAR AND SECURITY ALARMS AND SECURITY CONSULTANCY.
NEERAJ SECURITY SERVICE & MANPOWER CONSULTANT

4203580  11/06/2019

SAPTAR SINGH, PROPRIETOR M/S NEERAJ SECURITY SERVICE & MANPOWER CONSULTANT
NEAR SATSANG BHAWAN, SAHA CHOWK, AMBALA-JAGADHRI ROAD, V&P.O. SAHA-133104, DISTT. AMBALA, HARYANA

PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
SECURITY SERVICES
MR. NASEEM TRADING AS NAWAZIP ADVOCATES
1061 B/13 Ward 7, Mehrauli, New Delhi-110030, India
A Citizen of India

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India
Used Since :04/11/2018

DELHI
Alternative dispute resolution services; Arbitration services; Copyright management; Detective agency services;
Intellectual property consultancy; Legal research; Legal document preparation services; Legal administration of licences;
Legal services in relation to the negotiation of contracts for others; Legal watching services; Legal advocacy services;
Licensing of intellectual property; Litigation services; Mediation; Monitoring intellectual property rights for legal advisory
purposes; Online social networking services; Paralegal services; Personal background investigations; Registration of
domain names [legal services]
AMOSAFE INDUSTRIAL SAFETECH PRIVATE LIMITED
EL 189, TNHB Colony, Gandhigramam South, Gandhigramam, Pasupathipalayam Post, Karur - 639004, Tamil Nadu
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :22/10/2018

CHENNAI
Consultancy relating to workplace safety, Inspection of factories for safety purposes, Analysis and consultation pertaining to workplace safety, Consultancy on regulations on safety at work, Consulting in the field of workplace safety, Consultancy relating to regulations for safety at work.
THE DRIVE

4204308 12/06/2019
MAKERS DEVELOPMENT SERVICES PRIVATE LIMITED
MAKER TOWER F, 1ST FLOOR, 85, CUFFE PARADE, MUMBAI-400005
Private Limited Company

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES Rendered by others to meet the needs of individuals, ARBITRATION SERVICES, BAGGAGE INSPECTION FOR SECURITY PURPOSES, COPYRIGHT MANAGEMENT, DETECTIVE AGENCIES, RENTAL OF FIRE ALARMS, RENTAL OF FIRE EXTINGUISHERS, FIRE LIGHTING GUARD SERVICES, INTELLECTUAL PROPERTY CONSULTANCY, LEGAL RESEARCH, LEGAL DOCUMENT PREPARATION SERVICES, LEGAL ADMINISTRATION OF LICENCES, LICENSING OF INTELLECTUAL PROPERTY, LICENSING OF COMPUTER SOFTWARE (LEGAL SERVICES), LITIGATION SERVICES, LOST PROPERTY RETURN, NIGHT GUARD SERVICES, PERSONAL BODY GUARDING, PLANNING AND ARRANGING OF WEDDING CEREMONIES, REGISTRATION OF DOMAIN NAMES (LEGAL SERVICES), RENTAL OF SAFES, SECURITY CONSULTANCY AND TRACKING OF STOLEN PROPERTY
Proposed to be Used

DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
LEGESWORLD

4205178  13/06/2019
ZEBA KHAIR
27, Pocket 1, Jasola Vihar, New Delhi-110020
An Individual
Address for service in India/Attorney address:
ZEBA KHAIR
H. No. 27, Pocket 1, Jasola Vihar, New Delhi-110025
Used Since :09/07/2011
DELHI
Legal services
4205270 13/06/2019
GLOMAZE ADVANCED TECHNOLOGIES PRIVATE LIMITED
Plot No.6, Flat No.402, Ramakrishna Sadan, Khajaguda, Near Nikarika Exotica, Ranga Reddy, Telangana-500089
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
PINGOCARD

4205419  13/06/2019

PARITOSH AGARWAL
B-101, Park View Terrace Society, North Main Road, Koregoan Park, Pune 400 002, India
A sole proprietor

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
MUMBAI
On-line social networking services accessible by means of downloadable mobile applications; Providing user access to platforms on the Internet; Internet-based social networking services; On-line social introduction services;
RANRAGINI WOMEN'S BOUNCER GROUP
4205855    12/06/2019
DEEPALI DEEPAK PARAB
BEHIND SAMARTH COMPLEX, S.N 37/9, SHOP NO B/11, DHANAKAWDI HAWELI, PUNE 411043
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Proposed to be Used
MUMBAI
SECURITY SERVICE PROVIDER
NETSTAR
4206690   14/06/2019
ALTRON TMT (PTY) LTD.
54, Maxwell Drive, Woodmead, Johannesburg,
Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since :01/03/2019

DELHI
Monitoring, location and recovery services; security consultancy services; provision of asset and vehicle tracking security services.
STAGE VIBE

4206826  14/06/2019
JYOTI PAWAR
HO NO.-1643A, HOUSING BOARD COLONY, SECTOR -10A, GURUGRAM HARYANA-122001
INDIVIDUAL

Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since :01/04/2018

DELHI

Online social networking services, Online social networking services accessible by means of downloadable mobile applications, Providing authentication of personal identification information [identification verification services]
4206827     14/06/2019
JYOTI PAWAR
HO NO.-1643A, HOUSING BOARD COLONY, SECTOR -10A, GURUGRAM HARYANA-122001
INDIVIDUAL
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since :01/04/2018
DELHI
Online social networking services, Online social networking services accessible by means of downloadable mobile applications, Providing authentication of personal identification information [identification verification services]
4207329  15/06/2019
AZAD MOHAMADDIN SAHEB
B-1, BLDG.-1, KILLEDAR APARTMENTS, 165-172, OPP. AYESHA TOWER, S. V. ROAD, JOGESHWARI (W), MUMBAI 400102
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES, INTELLECTUAL PROPERTY CONSULTANCY SERVICES, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS, AND SECURITY OF TANGIBLE PROPERTY SERVICES INCLUDED IN CLASS 45
4207885  15/06/2019
HUMAN LIFE INNOVATION
SAIDPUR KOTHIYADIGHA KURJI ANCHAL-PATNA SADAR P.S-DIGHA - 800010
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4207992  16/06/2019
MAHENDRA MEHTA
209, SHIVAI IND. ESTATE, 89 ANDHERI KURLA ROAD, SAKINAKA, ANDHERI (E), MUMBAI, MAHARASHTRA - 400072.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals;; Personal and social services rendered by others to meet the needs of individuals included in class 45.
4208717   17/06/2019
JYOTI PANDEY
6, GOLF APARTMENTS, SUJAN SINGH PARK, KHAN MARKET-110003
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
DELHI
LEGAL SERVICES
4209000   17/06/2019
RAJIV NANDY, TRADING AS SHRISTI PARENT SUPPORT GROUP
C/272, Vivek Vihar, Delhi-110095
Trust
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4209327    18/06/2019
FASAK ONLINE PRIVATE LIMITED
53-17-52-16/1, NEAR V.S.KRISHNA COLLEGE, MADDILAPALEM, VISHAKHAPATNAM, ANDHRA PRADESH, 530013
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**
**CHENNAI**
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4209414   18/06/2019
MR.SIBY POULOSE
M/s.WED SOON MATRIMONY,VAZHAPPILLY TOWER,1ST FLOOR,KINFRA
PARK,P.O,KORATTY,CHALAKUDY,THRISSUR-680309,KERALA.
PROPRIETOR
Address for service in India/Attorney address:
V.C VALSAN K
269/2002, MAXMILLIANS, 2ND FLOOR, SUNNY JUNCTION BUILDING, OPP:MALA ROAD, CHALAKUDY, THRISSUR-680307,
KERALA, INDIA.

Proposed to be Used
CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, HOUSE SITTING, LOST PROPERTY
RETURN, ON-LINE SOCIAL NETWORKING SERVICES,MARRIAGE BUREAU,ONLINE MATRIMONYAL SERVICES.
HIMGIRI CHARITABLE TRUST

4209537  18/06/2019
HIMGIRI CHARITABLE TRUST (REGD.)
703/7, Urban estate, Gurgaon, Haryana-122001
Society
Address for service in India/Agents address:
MOHIT SINGHAL
1-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059
Used Since : 24/01/1990
DELHI
Spiritual and Religious services
ALKEMAX
4209981  18/06/2019
EXXON MOBIL CORPORATION
5959 Las Colinas Boulevard, Irving, Texas 75039-2298, U.S.A.
A corporation organized and existing under the laws of the State of New Jersey, U.S.A.
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Licensing of intellectual property.
AWAAZ FOUNDATION

4212294  20/06/2019

AWAAZ FOUNDATION, A CHARITABLE TRUST REGISTERED UNDER THE BOMBAY PUBLIC TRUST ACT, 1950 AND REPRESENTED BY SUMAIRA ABDULALI, ITS MANAGING TRUSTEE

74, New Silver Home, New Kantwadi Road, Bandra (West), Mumbai- 400 050.

A charitable Trust registered under the Bombay Public Trust Act, 1950.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/11/2005

MUMBAI

Social & community services, charitable services, personal & social services rendered to meet the needs of individuals, online social networking services being services included in class 45.
4212443   20/06/2019
PARITOSH AGARWAL
B-101, Park View Terrace Society, North Main Road, Koregoan Park, Pune 400 002, India
A sole proprietor

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
MUMBAI
On-line social networking services accessible by means of downloadable mobile applications; Providing user access to platforms on the Internet; Internet-based social networking services; On-line social introduction services
#LITFAM
4213632  21/06/2019
G.J. INTERNATIONAL
14/10, East Patel Nagar, New Delhi
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009
Proposed to be Used
DELHI
personal and social services rendered by others to meet the needs of individuals.
Trade Marks Journal No: 1913 , 05/08/2019 Class 45

4213906  22/06/2019
GEOSOLS CONSULTING PRIVATE LIMITED
C-182, Second Floor, Vikas Puri, New Delhi, West Delhi, DL 110018
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.
Used Since :21/01/2015

DELHI
CONSULTANCY FOR ASTROLOGY, VASTUHASTRA; ASTROLOGY SERVICES, VASTU SERVICES; NUMEROLOGY; GEM ADVISORY; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ONLINE SERVICES FOR ASTROLOGY AND VASTUHASTRA
VELOCITY INTERIORS MAKING DREAMS INTO REALITY

4213920   22/06/2019
PRAJAKTA KULKARNI
ROYAL EMPRESS, FLAT NO 15, 3RD FLOOR, BESIDES MARUTI SUZUKI SHOWROOM, BANER, PUNE
Sole Proprietor

Address for service in India/Attorney address:
KESHAVA.H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004

Proposed to be Used
MUMBAI
• Astrology consultancy • Astrological forecasting • Conducting religious ceremonies • Organization of religious meetings • Conducting religious prayer services • Spiritual consultancy • Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters • Providing information in the field of self-improvement • Non-therapeutic counselling rendered to meet the needs of individuals
4216415  25/06/2019
NAMAN BISHNOI
70, Greenwoods Senior Govt. Officers Society, Phase-2, Omega Sector-1, Greater Noida, Gautam Budha Nagar, Uttar Pradesh - 201310
INDIVIDUAL

Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
NCRYPTO
4216416   25/06/2019
NAMAN BISHNOI
70, Greenwoods Senior Govt. Officers Society, Phase-2, Omega Sector-1, Greater Noida, Gautam Budha Nagar, Uttar Pradesh - 201310
INDIVIDUAL
Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social Services rendered by others to meet the needs of individuals
XRTE
4216440    25/06/2019
NAMAN BISHNOI
70, Greenwoods Senior Govt. Officers Society, Phase-2, Omega Sector-1, Greater Noida, Gautam Budha Nagar, Uttar Pradesh - 201310
Individual
Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4218362 27/06/2019
MANOJ KUMAR
Pachauri R/O Pauhina, Amrauli, Aligargh, Uttar Pradesh- 202122
INIDIAN NATIONAL
Address for service in India/Attorney address:
BIAT LEGAL
204, HARSHA COMPLEX, F-17, SUBHASH CHOWK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Social Services which are provided to the individuals to meet their needs.
4221172  30/06/2019
R.RAJALAKSHMI TRADING AS HARINI JOTHIDAM
KRC COMPLEX, (SHOP NO.12, GROUND FLOOR), NO.18-A, M.G.PUDUR 1ST STREET (NEAR OLD BUS STAND), TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Astrology consultancy and Astrological forecasting.
1574423   29/06/2007
FALCK DANMARK A/S
FALCK-HUSET, POLITITORVET 1780 KOBENHAVN V, DENMARK
A LIMITED LIABILITY COMPANY ORGANIZED UNDER THE LAWS OF DENMARK

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
DELHI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING; PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFESAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS SOFTWARE.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
THE BOOTS COMPANY LIMITED
trading as THE BOOTS COMPANY LIMITED
NG2 3AA, NOTTINGHAM, UNITED KINGDOM.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.8; EYELASH CURLERS; CURLING TONGS; CUTICLE NIPPERS; CUTTERS; DEPILATION APPLIANCES (ELECTRIC AND NON-ELECTRIC); FINGERNAIL POLISHERS (ELECTRIC AND NON-ELECTRIC); HAIR CLIPPERS FOR PERSONAL USE (ELECTRIC AND NON-ELECTRIC); HAIR CURLING (HAND IMPLEMENTS FOR-) NON ELECTRIC; HAIR REMOVING TWEEZERS; KNIVES; MANICURE SETS; NAIL BUFFERS (ELECTRIC OR NON-ELECTRIC); NAIL FILES; PEDICURE SETS; RAZORS (ELECTRIC OR NON-ELECTRIC); SCISSORS; SHAVING CASES; TWEEZERS;

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR NON-OPERATED APPARATUS; CALCULATING MACHINES; DATA PROCESSING EQUIPMENT AND COMPUTERS; ELECTRIC BATTERIES; CLOCKS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; GOGGLES FOR SPORTS; ELECTRICALLY HEATED HAIR CURLERS; HEAT REGULATING APPARATUS; ELECTRIC DEVICES FOR ATTRACTION AND KILLING INSECTS; INTEGRATED CIRCUIT CARDS [SMART CARDS]; ELECTRIC MAKE-UP REMOVING APPLIANCES; PROJECTION APPARATUS; PROTECTION DEVICES FOR PERSONAL USE AGAINST ACCIDENTS; SOCKETS, PLUGS AND OTHER CONTACTS [ELECTRIC CONNECTIONS]; TELEPHONE APPARATUS; TIME RECORDING APPARATUS; OPTICAL APPARATUS AND INSTRUMENTS; GLASSES; LENSES; SPECTACLES; SPECTACLE FRAMES; SPECTACLE LENSES; SPECTACLE CASES; SUNGLASSES; CONTACT LENSES; CONTACT LENS CASES; CONTACT CONTAINERS; CASES, LENSES AND FRAMES FOR SUNGLASSES; EYE GLASS CHAINS, FRAMES, CORDS, HOLDERS AND MOUNTINGS; GLASSES FOR OPTICAL USE OR ADAPTED TO PROTECT THE EYES; EYE GLASS SHIELDS AND EYE GLASS Restraining Straps; GLASSES CASES AND FRAMES; EYE PIECES AND INSTRUMENTS CONTAINING EYE PIECES; MONOCLES; PINCE-NEZ; EYE SHADES AND EYEWEAR; EYE CUPS; EYE PROTECTION WEAR FOR SPORTS; EYE PROTECTORS; GOGGLES AND SAFETY GOGGLES; EYE FRACTOMETERS; MAGNIFYING GLASSES; GLARE AND LIGHT FILTERS; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.10; SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPAEDIC ARTICLES; SUTURE MATERIALS.

Cl.11; AIR PURIFYING APPARATUS AND MACHINES; AIR STERILISERS; DISINFECTANT APPARATUS; DISINFECTANT DISPENSERS FOR TOILETS; DISPOSABLE STERILISATION POUCHES; HAIR DRIERS; FILTERS FOR DRINKING WATER; DRYING APPARATUS; HEATING APPARATUS; HOT AIR APPARATUS; HOT WATER BOTTLES; LIGHTING APPARATUS AND INSTALLATIONS; STERILIZERS; WATER FILTERING APPARATUS; WATER STERILIZERS;

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS" TYPE; PRINTING BLOCKS.
Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMALS SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY.

Cl.20; BOXES OF WOOD OR PLASTIC; CASES OF WOOD OR PLASTIC; CHESTS NOT OF METAL; FIGURINES [STATUETTES] OF WOOD, WAX, PLASTER OR PLASTIC; PICTURE FRAMES; HAND HELD MIRRORS; MATTRESSES; LOOKING GLASS MIRRORS; PACKAGING CONTAINERS OF PLASTIC; PLAYPENS FOR BABIES;

Cl.21; PORTABLE BABY BATHS; CERAMICS FOR HOUSEHOLD PURPOSES; CHINA ORNAMENTS; COMB CASES; CONTAINERS FOR HOUSEHOLD OR KITCHEN USE; COSMETIC UTENSILS; SOAP DISPENSERS; EYEBROW BRUSHES; FLOSS FOR DENTAL PURPOSES; HEATERS FOR FEEDING BOTTLES (NON-ELECTRIC); APPLIANCES FOR REMOVING MAKE-UP (NON-ELECTRIC); NAIL BRUSHES; POWDER COMPACTS; POWDER PUFFS; SHAVING BRUSH STANDS; SHAVING BRUSHES; ABRASIVE SPONGES FOR SCRUBBING THE SKIN; TOILET UTENSILS; TOOTHBRUSHES; ELECTRIC TOOTHBRUSHES; FITTED VANITY CASES; WATER APPARATUS FOR CLEANING TEETH AND GUMS;

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR

Cl.26; BADGES FOR WEAR (NOT OF PRECIOUS METAL); BANDS (HAIR); BOWS FOR THE HAIR; BOXES FOR NEEDLES; BOXES (SEWING); HAIR CURLERS OTHER THAN HAND IMPLEMENTS (NON ELECTRIC); HAIR ORNAMENTS; HAIR PINS; HAIR CURLING PAPERS;

Cl.28; GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSTES; EGGS, MILKS AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Cl.30; COFFEE, TEA, COCOA, SUGAR RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS) SPICES, ICE.

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.35; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS NAMELY HEALTHCARE PRODUCTS, BEAUTY PRODUCTS, TOILETRY PRODUCTS, FOOD PRODUCTS, BEVERAGES, MEDICINES AND PHARMACEUTICAL PRODUCTS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A RETAIL STORE OR FROM A GENERAL MERCHANDISE CATALOGUE BY MAIL ORDER OR VIA THE INTERNET; BUSINESS MANAGEMENT RELATING TO RETAIL OF HEALTHCARE PRODUCTS, BEAUTY PRODUCTS, TOILETRY PRODUCTS, FOOD PRODUCTS, BEVERAGES, MEDICINES AND PHARMACEUTICAL PRODUCTS; MAIL ORDER SERVICES; INTERNET SHOPPING SERVICES; BUSINESS OPERATION OF PHARMACIES, RETAIL AND WHOLESALE SERVICES RELATING TO HEALTHCARE PRODUCTS, BEAUTY PRODUCTS, TOILETRY PRODUCTS, FOOD PRODUCTS, BEVERAGES, MEDICINES AND PHARMACEUTICAL PRODUCTS; BUSINESS OPERATION OF PHARMACIES, ELECTRONIC RETAIL SERVICES CONNECTED WITH HEALTHCARE PRODUCTS, BEAUTY PRODUCTS, TOILETRY PRODUCTS, FOOD PRODUCTS, BEVERAGES, MEDICINES AND PHARMACEUTICAL PRODUCTS THROUGH MAIL ORDER SERVICES; SALES AGENCY/SALES ARRANGING FOR HEALTHCARE PRODUCTS, BEAUTY PRODUCTS, TOILETRY PRODUCTS, FOOD PRODUCTS, BEVERAGES, MEDICINES AND PHARMACEUTICAL PRODUCTS THROUGH INTERNET SHOPPING SERVICES; SALES AGENCY/SALES ARRANGING FOR PHARMACEUTICALS (MEDICINES).

Cl.42; ADVISORY AND CONSULTATION SERVICES RELATING TO PHARMACEUTICAL PREPARATIONS; ADVISORY AND CONSULTATION SERVICES RELATING TO MEDICAL CONDITIONS AND DISEASES AND THE TREATMENT THEREOF; ADVISORY SERVICES RELATING TO PHARMACEUTICAL PRODUCTS AND DISPENSING SERVICES FOR ADVISORY SERVICES RELATING TO PHARMACY, PHARMACEUTICAL DISPENSING, DIET, PHYSICAL FITNESS AND HEALTHCARE; APPLICATION OF COSMETIC AND SKIN CARE PRODUCTS TO THE FACE AND BODY (FOR OTHERS); AROMATHERAPY; BEAUTY SERVICES; DISPENSING SERVICES; HEALTH CARE SERVICES; HEALTH CARE CONSULTANCY; HEALTH SCREENING SERVICES; HEARING TESTING AND ADVISORY SERVICES; HYGIENIC AND BEAUTY CARE SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; INFORMATION SERVICES FOR THE PHARMACEUTICAL AND MEDICAL SECTORS, MEDICAL SERVICES; OPTICIAN SERVICES; PHARMACY ADVISORY SERVICES; PHARMACY SERVICES;
SunForce
2134873    25/04/2011
ASAHI KASEI KABUSHIKI KAISHA
1-105 KANDA JINDOCHO CHIYODA-KU TOKYO 101-8101 JAPAN
MANUFACTURER & MERCHANTS
A COMPANY DULY INCORPORATED UNDER THE LAWS OF JAPAN
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.17; PLASTIC SEMI-WORKED PRODUCTS, NAMELY, SEMI-WORKED SYNTHETIC PLASTIC AND SYNTHETIC RESINS AS SEMI-FINISHED PRODUCTS IN THE FORM OF PELLETS, BEADS, RODS, BARS, PIPES, TUBES, BOARDS, PLATES, SPONGES, FOAMS, TAPES, STRIPS, FOILS, FILMS, SHEETS AND FIBERS; HEAT INSULATING MATERIALS SYNTHETIC PLASTIC AND/OR SYNTHETIC RESINS AS SEMI-FINISHED PRODUCTS IN THE FORM OF PELLETS, BEADS, RODS, BARS, PIPES, TUBES, BOARDS, PLATES, SPONGES, FOAMS, TAPES, STRIPS, FOILS, FILMS, SHEETS AND FIBERS.
Cl.19; SYNTHETIC PLASTIC AND SYNTHETIC RESINS FOR BUILDING IN THE FORM OF PELLETS, BEADS, RODS, BARS, PIPES, TUBES, BOARDS.
Priority claimed from 28/01/2012; Application No. : 30 2012 011 764.3/37 ;Germany
2365885 18/07/2012

SELL GMBH
Dr.-Siegfried-Strasse, 35745 Herborn, Germany
a German company, Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.


Cl.6; Transport containers, namely containers of tin for use in air-crafts; metal containers for liquids and solids for aircraft kitchens

Cl.11; Electric stoves; coffee makers (coffee machines); beverage makers (electric equipment for preparing warm and hot drinks); equipment for heating water and/or storing hot water for ready use; bun warmers (equipment for reheating bread rolls); ice/cooling containers for use in aircrafts to cool drinks

Cl.20; Transport containers, namely plastic containers for use in aircrafts; service trolleys (furniture) and plastic containers for liquids and solids for aircraft kitchens; separate or interlinked fitted cupboards of plastic/metal for on-board kitchens adapted to the installation facilities of the respective aircraft type

Cl.37; Maintenance and repair of transport containers, namely containers of plastic or tin for use in aircrafts, of on-board aircraft kitchens consisting of separate or interlinked fitted cupboards adapted to the installation facilities of the respective aircraft type, of electric stoves and service trolleys and metal or plastic containers for liquids and solids for such kitchens, of coffee makers (coffee machines), of beverage makers (electric equipment for preparing warm and hot drinks), of equipment for heating water and/or storing hot water for ready use, of bun warmers (equipment for reheating bread rolls), of ice/cooling containers for use in aircrafts to cool drinks
THE PARISIAN MACAO

2518494   23/04/2013
LAS VEGAS SANDS CORP.
3355 LAS VEGAS BOULEVARD SOUTH LAS VEGAS NV 89109 USA
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
A CORPORATION ORGANIZED, REGISTERED AND EXISTING UNDER THE LAWS OF THE STATE OF NEVADA, U.S.A

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; RETAIL STORE SERVICES,- SELLING A VARIETY OF GOODS NAMELY SOUVENIRS, NOVELTY ITEMS, RIFT ITEMS, CLOTHING, CLOTHING ACCESSORIES, JEWELRY, TOYS, SPORTING GOODS, STATIONERY PRODUCTS, BOOKS, VIDEOS, CD'S, DVD'S, AND MULTI-MEDIA IN GENERAL, FRAGRANCES, PERSONAL CARE PRODUCTS, COSMETICS, HOUSEWARES, ART, FOOD, BEVERAGE, CIGARS, CIGARETTES AND ACCESSORIES FOR SMOKERS; BUSINESS SERVICES, INCLUDING THE ADMINISTRATION OF INCENTIVE POINT AWARDS PROGRAM FOR CUSTOMERS; CONTESTS AND INCENTIVE AWARD PROGRAMS TO PROMOTE THE SALE OF PRODUCTS AND SERVICES OF OTHERS; CUSTOMER LOYALTY SERVICES AND CUSTOMER CLUB SERVICES, FOR COMMERCIAL PROMOTIONAL AND/OR ADVERTISING PURPOSES.

Cl.41; SERVICES FOR CASINOS AND GAMING, PROVIDING FACILITIES FOR CASINOS AND GAMES FOR ENTERTAINMENT, INCLUDING LIVE MUSICAL PERFORMANCES, THEATRICAL PRODUCTIONS AND COMEDIES, “HEALTH CLUBS”; CENTERS AND AMUSEMENT ARCADES, PROVIDING SERVICES TO CASINOS AND GAMING THROUGH OF “WEBSITES” AND GLOBAL COMPUTER NETWORKS.

Cl.43; HOTEL, RESTAURANT, HOTEL CONCIERGE SERVICES, BAR SERVICES, CATERING SERVICES, PROVIDING FACILITIES FOR CONVENTIONS, BANQUETS, SOCIAL FUNCTIONS, FUND RAISING AND SPECIAL EVENTS; ARENA SERVICES, NAMELY PROVIDING FACILITIES FOR CONCERTS; PROVISION OF CONFERENCE, EXHIBITION AND MEETING FACILITIES; PROVIDING FACILITIES FOR EXHIBITIONS; TRAVEL AGENCY SERVICES, NAMELY, MAKING RESERVATIONS AND BOOKINGS FOR RESTAURANTS, MEALS AND LODGING; MAKING HOTEL RESERVATIONS FOR OTHERS; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL SERVICES; PROVIDING BANQUET SERVICES AND FACILITIES [ACCOMMODATION] FOR SOCIAL FUNCTIONS AND SPECIAL OCCASIONS; PROVISION OF INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES.
2536648   23/05/2013
VISAGE BEAUTY & HEALTH CARE PVT LTD
B -45 SECTOR 63 NOIDA 201307 UP INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
VUTTS & ASSOCIATES
#704,THE CASTLE, PLOT 36-A,SECTOR 56,GURGAON-122 009,HARYANA,INDIA.
Used Since :02/05/2013

DELHI

NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “THE WAXING CO.” APART FROM THE MARK AS SHOWN..

Cl.3; SKIN CARE PREPARATIONS, COSMETICS, BODY WASH AND BODY LOTIONS, DEPILATORY WAX

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, PRINTED MATTER, PHOTOGRAPHS, BOOK-BINDING MATERIAL, STATIONARY, INSTRUCTIONAL AND TEACHING MATERIALS, PAMPHLETS, NEWSLETTERS, MAGAZINES, CARDS, BROCHURES, PUBLICITY MATERIALS, POSTERS, INCLUDED IN CLASS 16
2537654  24/05/2013
VIKAS KUMAR JAIN
trading as ;SIDDHARTHA ENTERPRISES.
NO. 37/3, GOWADANAPALY SUBRAMANYAPURA, BANGALORE - 560061, INDIA, KARNATAKA, INDIA.
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
PROPRIETOR

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.1; CHEMICAL USED IN INDUSTRY, SCIENCE, PHOTOGRAPHY, AGRICULTURE, HORTICULTURE AND FORESTRY; UNPROCESSED ARTIFICIAL RESINS, UNPROCESSED PLASTICS; MANURES; FIRE EXTINGUISHING COMPOSITIONS; TEMPERING AND SOLDERING PREPARATIONS; CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS; TANNING SUBSTANCES; ADHESIVE USED IN INDUSTRY

Cl.2; PAINTS, VARNISHES, LACQUERS; PRESERVATIVES AGAINST RUST AND AGAINST DETERIORATION OF WOOD; COLORANTS; MORDENTS; RAW NATURAL RESINS; METALS IN FOIL AND POWDER FORM FOR PAINTERS; DECORATORS; PRINTERS AND ARTISTS

Cl.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING; POLISHING; SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS, DENTIFRICES

Cl.4; INDUSTRIAL OILS AND GREASES; LUBRICANTS; DUST ABSORBING, WETTING AND BINDING COMPOSITIONS; FUELS (INCLUDING MOTOR SPIRIT) AND ILLUMINANTS; CANDLES, WICKS

Cl.5; PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; PLASTERS, MATERIALS FOR DRESSINGS; MATERIALS FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATION FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES

Cl.6; COMMON METALS AND THEIR ALLOYS; METAL BUILDING MATERIALS; TRANSPORTABLE BUILDINGS OF METAL; MATERIALS OF METAL FOR RAILWAY TRACKS; NON-ELECTRIC CABLES AND WIRES OF COMMON METAL; IRONMONGERY, SMALL ITEMS OF METAL HARDWARE; PIPES AND TUBES OF METAL; SAFES; GOODS OF COMMON METAL NOT INCLUDED IN OTHER CLASSES; ORES

Cl.8; HAND TOOLS AND IMPLEMENTS (HAND-OPERATED); CUTLERY; SIDE ARMS; RAZORS

Cl.10; SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPAEDIC ARTICLES; SUTURE MATERIALS

Cl.12; VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER

Cl.13; FIREARMS; AMMUNITION AND PROJECTILES; EXPLOSIVES; FIRE WORKS

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THERewith, NOT INCLUDED IN OTHER CLASSES; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS

Cl.15; MUSICAL INSTRUMENTS
Cl.16: Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks.

Cl.17: Rubber, gutta percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal.

Cl.18: Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.

Cl.19: Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.20: Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.22: Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes) padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials.

Cl.23: Yarns and threads, for textile use.

Cl.24: Textiles and textile goods, not included in other classes; bed and table covers.

Cl.25: Clothing, footwear, headgear.

Cl.26: Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

Cl.27: Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28: Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.29: Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.

Cl.30: Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

Cl.31: Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

Cl.32: Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.33: Alcoholic beverages (except beers).

Cl.34: Tobacco, smokers articles, matches.

Cl.36: Insurance, financial affairs; monetary affairs; real estate affairs.

Cl.37: Repair and service of all electronic, electrical and home appliances goods.

Cl.38: Telecommunications.

Cl.39: Transport; packaging and storage of goods; travel arrangement.

Cl.40: Treatment of materials.

Cl.41: Education; providing of training; entertainment; sporting and cultural activities.

Cl.42: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.43: Services for providing food and drink; temporary accommodation.

Cl.44: Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
THOMSON REUTERS ONVIO

2750127  04/06/2014
THOMSON REUTERS GLOBAL RESOURCES
Neuhofstrasse 1, 6340 Baar, Switzerland
Manufacturers, Traders and Service Providers.
An Irish unlimited company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2377495

DELHI

Cl.9; Computer software for use by accounting firms for payroll, practice management, bookkeeping, document management, namely, accessing, viewing and storing tax-related documents for clients and internet access for employees and clients; computer software containing worksheets, flowcharts, and non-calculating forms, document management and compilation of financial information for tax returns and audit review; computer software for use with recording billable hours, tracking invoices, managing of client communications, monitoring accounting projects and exchanging information from various databases with employees; computer software for use by companies for sales, purchases, accounts receivables, accounts payables, finance, inventory, tax, accounting, global trade, manufacturing, payroll, fixed assets, business intelligence, document management, customer relationship management, business processes management.

Cl.42; Providing web-based software for use by accounting firms for payroll, practice management, bookkeeping, document management, namely, accessing, viewing and storing tax-related documents for clients and internet access for employees and clients; providing web-based software containing worksheets, flowcharts, and non-calculating forms, document management and compilation of financial information for tax returns and audit review; application service provider featuring software in the field of computer accounting programs for use by accounting firms; computer services, namely, hosting of secure websites for accounting and tax firms enabling them to offer secure website portals for their customers to receive information and communicate electronically with tax and accounting professionals and to access their desktop from mobile devices; web based software that provides real-time business management intelligence for accounting practice, namely, web-based software for use with recording billable hours, tracking invoices, managing of client communications, monitoring accounting projects and exchanging information from various databases with employees; Providing web-based software for use by companies for sales, purchases, accounts receivables, accounts payables, finance, inventory, tax, accounting, global trade, manufacturing, payroll, fixed assets, business intelligence, document management, customer relationship management, business processes management.
BPT FITTINGS
2777882  21/07/2014
BRIDGEPORT FITTINGS, INCORPORATED
trading as ;Bridgeport Fittings, Inc.
705 Lordship Boulevard, Stratford, CT 06615, United States of America
Manufacturers and Merchants
A corporation duly organized and existing under the laws of Connecticut

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “FITTINGS” APART FROM THE MARK AS SHOWN..

Cl.6; Metal conduit and fittings therefore, metal conduit connectors and couplings, metal strap clamps and hangers

Cl.9; Electrical equipment, namely, electrical connectors, plastic conduits for electrical use, conduit hangers for electrical use, switch boxes, box extenders, electrical wire holders, namely, reels for electric wire; Cover plates, namely, electrical outlet plates and electric switch plates, and mounting brackets for electrical cables, plastic conduit for electrical uses
Priority claimed from 31/01/2014; Application No. : 86/180,976 ;United States of America

2780887   25/07/2014

ORCHID ORTHOPEDIC SOLUTIONS LLC
1489 N. CEDAR RD. HOLT MICHIGAN 48842 USA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
A LIMITED LIABILITY COMPANY INCORPORATED AND EXISTING UNDER THE LAWS OF DELAWARE, USA

Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Used Since :31/01/2011

To be associated with:
804996, 1226793

DELHI

Cl.10;MEDICAL APPARATUS AND DEVICES AND IMPLANTS AND STERILE PACKAGING FOR MEDICAL APPARATUS AND DEVICES AND IMPLANTS.

Cl.42;DESIGN AND MANUFACTURING OF MEDICAL APPARATUS AND DEVICES AND IMPLANTS AND STERILE PACKAGING FOR MEDICAL APPARATUS AND DEVICES AND IMPLANTS.
CATALYS

2782291   28/07/2014

OPTIMEDICA CORPORATION
510 Cottonwood Drive, Milpitas, California 95035, United States of America
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A DELAWARE CORPORATION

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used

DELHI

Cl.10; MEDICAL DEVICES FOR OPHTHALMIC USE; NAMELY LASERS; SYSTEMS AND STRUCTURAL PARTS THEREOF
Cl.44; MEDICAL SERVICES FOR TREATMENT OF OPHTHALMIC CONDITIONS USING MEDICAL DEVICES, NAMELY, LASERS FOR OPHTHALMIC USE.
ESSENCE
2826893  14/10/2014
ESSENCE GLOBAL LIMITED
Sea Containers, 18 Upper Ground, London SE1 9GL, United Kingdom
Manufacturers and Merchants & Service Providers
a United Kingdom Private Limited Company
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
H-10, Jangpura Extension, New Delhi-110014
Used Since :01/07/2010
DELHI
Cl.9; Computer programs for use in marketing and advertising, customer communications management, database management and in the analysis of advertising and customer communications and customer behaviour and in associated data processing.
Cl.35; Advertising services provided over the Internet; buying of media for advertising purposes; advertising agency services; provision of advertising advisory services; customer communication agency services; design and production of advertising materials; design and production of advertising materials for use on the Internet, analysis of advertising and customer communications; data processing; provision of business information, business management consultation in all fields including strategy, marketing and advertising, customer management, management information and information technology.
2835713  31/10/2014
Dalmia Bharat Limited
11th Floor, Hansalaya, 15, Barakhamba Road, New Delhi - 110001
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 27/02/2013
To be associated with:
2835708, 2835709, 2835711, 2835712, 2835714, 2835715
DELHI
Cl.19;CEMENTS, REFRACTORY CONSTRUCTION MATERIALS.
Cl.30;SUGAR
Cl.40;GENERATION OF POWER.
Trade Marks Journal No: 1913 , 05/08/2019 Class 99

285174    27/11/2014
GELERT IP LIMITED
Unit A, Brook Park East, Shirebrook NG20 8RY, United Kingdom
Manufacturers
A company organised and existing under the laws of United Kingdom
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus; Compasses; pedometers; thermometers; measuring apparatus; eyewear; sunglasses; goggles; safety glasses; magnifying glasses; binoculars; miniculares; radio apparatus; pagers; spectacles; accessories for sunglasses; sports goggles; swimming goggles; ski goggles; frames and lenses for spectacles and sunglasses; cases for spectacles and sunglasses; chains and cords for spectacles and sunglasses; protective clothing and accessories; knee pads; shields and protectors; elbow pads; shields and protectors; helmets; protective helmets; sports helmets and visors; protective glasses; protective clothing, headgear and footwear for use in sport (protection against accidents, injuries or fire); cameras; inflatable dinghies; ignition apparatus and devices; mobile phone covers; camera bags and computer bags, compasses, altimeters, barometers and thermometers (not for medical purposes), GPS navigation apparatus.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; Apparatus for heating purposes; halogen heaters; heaters; electric heaters; portable heaters; heating elements and filaments; garden and outdoor lighting; torches; flash lights; security lighting and lighting being for use in security systems; cooking and refrigerating drying apparatus and instruments; ignition apparatus and devices; electric stoves; gas stoves; portable stoves; combined cooking stoves and fuel containers; multi-fuel stoves; stoves; gas lanterns and adapters for connecting appliances to gas cartridges; lanterns; apparatus for lighting; bulbs for lighting; lighting apparatus and installations; filtration apparatus, instruments and devices; hydration apparatus, instruments and devices; solid fuel ignition apparatus and devices; lighters; gas lighters; barbecue apparatus; barbecue starters; roasting spits; electric pans; fire starters; cookers; heating installations and apparatus; heating boilers; water heaters; heat pumps and heating cartridges; complete heating system composed of a renewable energy sourced heat pump and optional domestic hot water tank(s), solar panel(s), heat emitters excluding towel dryer; cooling apparatus; air conditioners; air conditioning apparatus for industrial or household purposes, apparatus for ventilating; parts and fittings for all the aforesaid goods.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; Animal skins, hides; Trunks and travelling bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddler; Leather and imitations of leather and goods made of these materials and not included in other classes; skins; hides; bags; belts; rucksacks; haversacks and knapsacks; trekking bags; travelling bags; pouches; parasols and walking sticks; walking poles; walking canes; sunshades (in the nature of parasols); whips; harness and saddlery; backpacks; suitcases; carry-on bags; tote bags; travel kit bags sold empty; duffel bags; sports bags; bags; airport travel luggage; baby and child carriers; camping bags; student bags; frames for handbags, purses, umbrellas, parasols and frames for carrying children, fastenings, straps; parts and fittings for all the aforesaid goods; packs carrying attachments; straps for knapsacks, packs, satchels, schoolbags and for luggage and bags, carrying devices for babies and children; trunks; holdalls; carrier bags; wallets; purses; key fobs made of leather incorporating key rings; card holders; luggage; umbrellas; dry bags; parts and fittings for all the aforesaid goods.

Cl.20; Furniture, mirrors, picture frames; Goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics; Bed-like or cradle-like containers and portable stools; waterproof cases related to camping; inflatable mattresses or
cushions for use when camping and other than for medical purposes; camp beds; camping furniture; sleeping bags; camping mats and sleeping mats; foam camping mats for sleep; pegs (not of metal); chairs; stools.

Cl.21; Household or kitchen utensils and containers; Combs and sponges; Brushes (except paintbrushes); Brush-making materials; Articles for cleaning purposes; Steelwool; Unworked or semi-worked glass (except glass used in building); Glassware, porcelain and earthenware not included in other classes; Flasks; cookware; cooking pot sets; cooking utensils; containers for household use with devices for discharging the contents without propulsive gas; bottles; refrigerated containers (not gas or electric powered); dispensers for liquids; cooking pans; utensils for cleaning pans; mugs; cook sets; Camping grills.

Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); Padding and stuffing materials (except of rubber or plastics); Raw fibrous textile materials; Tents; hammocks; ground sheets; canopies; windbreaks; waterproof covers; sacks and bivi bags; bags made of textile for the storage of tents; nets for shading; nets for wind breaking purposes; nets for camouflage; semi-permanent canvas structures; awnings and tarpaulins; string; ropes and cables; bags for storage of tents; slings; straps; belts and harnesses; rope ladders; packing and stuffing materials; down; camping equipment not included in other classes; canvas canopies; canvas tarpaulins; tent flaps; vinyl ground cloth; waterproof heating; waterproof heating and insulating ground sheet made from plastic; parts and fittings for all the aforesaid goods.

Cl.25; Clothing; footwear; headgear; aprons [clothing]; ascots; babies’ pants [clothing]; bandanas [neckerchiefs]; bath robes; bath sandals; bath slippers; bathing caps; bathing drawers; bathing suits; bathing trunks; beach clothes; beach shoes; belts [clothing]; berets; bibs, not of paper; boas [necklets]; bodices [lingerie]; boot uppers; boots for sports, other than ski; braces for clothing [suspenders]; brassieres; breeches for wear; camisoles; cap peaks; caps [headwear]; chasubles; clothing for gymnastics; clothing of imitations of leather; clothing of leather; coats; collar protectors; collars [clothing]; combinations [clothing]; corselets; corsets [underclothing]; cuffs; cyclists’ clothing; detachable collars; drawers [clothing]; dress shields; dresses; dressing gowns; ear muffs [clothing]; esparto shoes or sandals; fishing vests; fittings of metal for footwear; football boots; football shoes; footmuffs, not electronically heated; fur stoles; furs [clothing]; gabardines [clothing]; gaiter straps; gaiters; galoshes; garters; girdles; gloves [clothing]; galoshes; gymnastic shoes; half-boots; hat frames [skeletons]; hats; headbands [clothing]; headgear for wear; heelpieces for footwear; heelpieces for stockings; heels; hoods [clothing]; hosiery; inner soles; jackets [clothing]; jackets (Stuff -) [clothing]; jerseys [clothing]; jumper dresses; jumpers [pullovers] kniitwear [clothing]; lace boots; layettes [clothing]; leg warmers; leggings [trousers]; linen (Body -) [garments]; liveries; maniples; mantillas; masquerade costumes; miters [hats]; mitres [hats]; mittens; money belts [clothing]; motorists’ clothing; muffls [clothing]; neckties; non-slipping devices for footwear; outerclothing; overalls; overcoats; pants; paper clothing; paper hats [clothing]; parkas; pelerines; pelisses; petticoats; pinfore dresses; pocket squares; pockets for clothing; ponchos; pullovers; pyjamas; ready-made clothing; ready-made linings [parts of clothing]; sandals; saris; sarongs; sashes for wear; scarfs; scarves; shawls; shirt fronts; shirt yokes; shirts; shoes; short-sleeve shirts; shoulder wraps; shower caps; singlets; ski boots; ski gloves; skirts; skirts; skull caps; sleep masks; slippers; slips [undergarments]; smocks; sock suspenders; socks; soles for footwear; spats; sports jerseys; sports shoes; stocking suspenders; stockings; stockings (Sweat-absorbent -); studs for football boots; stuff jackets [clothing]; suits; sun visors; suspenders; sweat-absorbent underclothing [underwear]; sweaters; swimsuits; teddies [undergarments]; tee-shirts; tights; tips for footwear; togas; top hats; topcoats; trouser straps; trousers; turbans; underclothing; underclothing (Anti-sweat -); underpants; underwear; underwear (Anti-sweat -); uniforms; veils [clothing]; vests; visors [hatmaking]; waistcoats; waterproof clothing; welts for footwear; wet suits for water-skiing; wimples; wooden shoes; wristbands [clothing]; casual wear; sports clothing; outdoor and camping clothing; formal wear.

Cl.28; Games and playthings; gymnastic and sporting articles; equipment and apparatus not included in other classes; exercise and fitness apparatus and equipment; supporters; protectors; guards; pads for sports, athletics and fitness; playground apparatus and dress equipment; decorations for Christmas trees; playing cards; skates; skateboards; bags specifically adapted for sports articles and equipment; fishing equipment; equestrian equipment; inflatable loungers or mats for recreational use; sporting and gymnastic goods; ball game equipment; track and field equipment; tennis or badminton equipment; ping pong equipment; hockey equipment; golf equipment; bowling equipment; skiing equipment; skating equipment; boxing equipment; archery equipment; fencing equipment; Japanese fencing equipment; gymnastic equipment; rhythmic gymnastic equipment; weight lifting equipment; flippers; breathing tubes; aquaguns; expanders; whistles; supporters.
2851754  27/11/2014
RUBIK'S BRAND LIMITED
7 LAMBTON PLACE, W11 2SH, LONDON, ENGLAND
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Used Since: 01/01/1985
DELHI
Cl.9; Electronic games; computer game and puzzle software, including software that can be accessed, downloaded and played over cable and satellite networks, wireless networks, computer networks and global communication networks; game and puzzle software for playing on mobile phones; computer peripheral devices; joysticks; computer mice; pointing devices; mouse mats; USBs and flashlights.
Cl.28; Toys, games and playthings; jigsaw puzzles; puzzles; electronic games and hand-held electronic games.
Cl.41; Electronic games services, including provision of computer games online or by means of a global computer network.
2851757   27/11/2014
RUBIK'S BRAND LIMITED
7 LAMBTON PLACE, W11 2SH, LONDON, ENGLAND
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Used Since :01/01/1985
To be associated with:
2851754, 2851755

DELHI
The proprietor claims the colours BLUE, RED, YELLOW and BLACK.

Cl.9;Electronic games; computer game and puzzle software, including software that can be accessed, downloaded and played over cable and satellite networks, wireless networks, computer networks and global communication networks; game and puzzle software for playing on mobile phones; computer peripheral devices; joysticks; computer mice; pointing devices; mouse mats; USBs and flashlights.

Cl.28;Toys, games and playthings; jigsaw puzzles; puzzles; electronic games and hand-held electronic games.

Cl.41;Electronic games services, including provision of computer games online or by means of a global computer network.
JOYFULEST

2869992  24/12/2014

ABBOTT LABORATORIES

100 Abbott Park Road, Abbott Park, Illinois, 60064, United States of America

Manufacturers, Merchants and Service Providers

A company organised and existing under the laws of the state of Illinois, United States of America

Address for service in India/Attorney address:

ZEUSIP

C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

DELHI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

Cl.5: Pharmaceutical products; medical reagents; infant formula; nutritional supplements; ophthalmic formulations; lubricant eye drops for contact lenses; eye care treatments and preparations, namely eye drops.

Cl.16: Printed matter, namely pamphlets, brochures, newsletters and publications relating to global citizenship, corporate responsibility programs and healthcare topics, medical conditions, products and treatments, community and environmental issues.

Cl.29: Liquid nutritional product; beverages containing fortified nutrients for use as a healthy snack; protein-based, nutrient-dense snack bars; shakes.

Cl.35: Promoting public awareness and advocacy in the field of health, global citizenship and corporate social responsibility programs.

Cl.44: Providing information regarding global citizenship and corporate social responsibility programs; providing health information services, namely, providing information to healthcare providers, consumers and patients on topics of nutrition, vascular, diabetes, molecular and diagnostic diagnosis and treatment; providing a website and social media outlets featuring information about health and wellness, global citizenship and corporate social responsibility programs.

Cl.45: Promoting global citizenship and corporate social responsibility programs that promote innovation, science, access to health care, community involvement, safeguarding the environment, wellness and health.
2897146  30/01/2015
AURUS, INC
trading as ;Aurus, Inc
33 Arch St, Suite 3150, Boston MA 02110
Service Provider
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Proposed to be Used
MUMBAI
Cl.9; Computer software of all types, Enterprise applications, Data Processing Apparatus including Magnetic Data media, Optical data media, demagnetizing apparatus for magnetic tapes, Digital Media & Storage Devices, Magnetic & Optical Storage Devices, Magnetic Encoders, Magnetic tapes, Magnetic wires, magnetic data carriers, recording discs, optical discs, data processing equipment and computers; computer peripheral devices all beings goods included under Class 9.
Cl.42; Computer programming services, namely, software development; Consulting in the field of designing software; Consulting in the field of software design; Consulting services for others in the field of design, planning, and implementation project management of software development; Consulting services in the field of software as a service (SAAS); Graphic illustration and drawing services, namely, software development; Software as a service (SAAS) services featuring software for payment processing and hosting software for use by others for use payment processing
VOLTAGE
Priority claimed from 20/02/2015; Application No. : 86541374 ;United States of America
2983562  11/06/2015
ENTIT SOFTWARE LLC
3000 Hanover Street, Palo Alto, California, United States of America
Manufacturers, Merchants and Service Providers.
limited liability company organized and existing under the laws of the State of Delaware
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
Cl.9; Computer software for information security; computer software for authentication and encryption of messages and other data; computer software for trading for security of files and electronic communications through the encryption of personal and business electronic communications; computer software for computer system and application development, deployment, and management; computer software that provides web-based access to applications and services through a web operating system or portal interface; computer hardware and software for converged infrastructure management; to monitor and control information technology infrastructure of servers, data storage, and networking hardware; and to enable context-sensitive, real-time information sharing.

Cl.42; Computer services, namely, integration of private and public cloud computing environments; consulting services in the field of cloud computing; technical consulting services in the fields of datacenter architecture, public and private cloud solutions, and evaluation and implementation of internet technology and services; technical support services, namely, remote and on-site infrastructure management services for monitoring, administration, and management of public and private cloud computing IT and application systems; computer software development; software as a services, namely, hosting software for use by others for use in database management and application development; technical and consulting services related to network security.
PROKONSUL

3014353  23/07/2015

GAURAV SUNDARAM
73, ESCAPE, UNITECH NIRVANA COUNTRY GOURGAON, HR 122018
SERVICE PROVIDER
Used Since : 01/01/2007
To be associated with:
3014350

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3014350.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS;
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
AMVAC

3022344  31/07/2015
AMVAC CHEMICAL CORPORATION
4695 MacArthur Court, Suite 1200, California 92660, United States of America
Manufacturers and merchants

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :30/04/2013

To be associated with:
3022343

DELHI

Cl.1; Plant growth regulators and hormones for agricultural use

Cl.5; Agricultural chemicals, namely, insecticides, pesticides, herbicides, fungicides, nemotocides and molluscicides for commercial, agricultural, and horticultural use
THE ANSWER COMPANY

3054023  11/09/2015
THOMSON REUTERS GLOBAL RESOURCES UNLIMITED COMPANY
Neuhofstrasse 1, 6340 Baar, Switzerland
Service Providers
An Irish unlimited company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Computer services, namely, providing a database featuring business news and information, business corporate filings, and business reports for legal research; provide customized statistical reports concerning demographic data; advertising services, namely, disseminating the advertising matter of others; business appraisal services; business information services; business investigation services; commercial information agencies; economic forecasting services; business research services; providing statistical information; providing tax estimates; provision of information on the topics of accounting and auditing, and tax planning; providing research assistance on the topics of accounting and auditing, and tax planning; providing a database and indices featuring information on social science, namely, political science and economics, government and politics for legal research; providing information, analysis and reports on municipal markets, mergers and acquisitions, ownership of corporations, information regarding corporate and financial executives, post trade operations in the global securities markets; providing information services in the field of economics.

Cl.36; Providing information, analysis and reports on treasury cash, financial executives, post trade operations in the global securities markets; providing information services in the fields of financial, monetary and stock exchange information, currency trading information; provision of information on the topic of financial advisory services; providing research assistance on the topic of financial advisory services; providing customized statistical reports concerning financial data; financial analysis; financial consultancy; fiscal assessments; stock exchange price quotations; electronic funds transfers; providing financial information on bonds, warrant bonds, commercial sales, and exchange and investment trusts.

Cl.38; Telecommunications services, namely, providing telecommunications connections to a global computer network; communication by computer terminals, namely, electronic transmission of data, messages, and documents via computer terminals; computer-aided transmission of data, messages, information and images; electronic mail services; electronic transmission of messages.

Cl.41; Provision of Continuing Professional Educational (CPE) courses to the accounting firm market via a global computer network; providing continuing legal education (CLE) programs; providing a database featuring information on library science, humanities, namely, the arts, historical events, and biographical data; providing online publications in the nature of directories and reference material, namely, journals featuring information on social science and the humanities, government and politics, library science, pharmaceutical and biographical data; providing indices featuring information on social science, namely, anthropology, humanities, namely, the arts, historical events, library science, and biographical data.

Cl.42; Customized computer research in the field of science; online databases which provide scientific information; maintenance of computer software; computerized information retrieval services in the nature of search engines for retrieving legal research.

Cl.45; Providing links to legal publications and information web sites of others featuring legal matters; providing online databases featuring information on state and federal laws and statutes, case law, new legislation and regulations for legal research; licensing of computer software and customized databases, trademark research services, namely, providing comprehensive information as to the use, status, history and ownership of trademarks and company names; provision of information on compliance with IRS and state tax laws and regulation; providing research assistance on the topic of compliance with IRS and state tax laws and regulations; providing online databases which provide patent information.
CYBORG CYBER FORENSICS AND INFORMATION SECURITY PRIVATE LIMITED
E-27, Defence Colony, New Delhi - 110024
Service Providers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :03/02/2015
DELHI
Cl.42; Research activities in the area of IT, Cyber Security, Cyber Forensics and Cyber Law; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.45; To give Consultancy and Services like Vulnerability Assessment, Penetration testing, Network Audit, Network Management Services, Forensic Investigation; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Proposed to be Used

**DELI**

**Cl.9**; Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital settop boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Applications software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computer; Printers for computer; LED displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders, radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; Digital Versatile Disc (DVD) players; Portable media players; Speakers; Bluetooth cameras; Computer software for virtual reality game; Wearable telecommunication devices for the wireless receipt, storage and/or transmission of data and messages; Head-mounted video display apparatus.

**Cl.14**; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs; Wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers.
3075479  12/10/2015
KSC SOFTWARE PRIVATE LIMITED
N-111, PANCHSHEEL PARK NEW DELHI 110017
SERVICE PROVIDER
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :05/10/2015
To be associated with:
3075479
DELHI
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS, ADMINISTRATION, OFFICE FUNCTION RELATED TO SOFTWARE ALL BEING INCLUDED UNDER CLASS-3
Cl.42; PROVIDING SEARCH ENGINES FOR THE INTERNET; COMPUTER SOFTWARE DESIGN FOR ONLINE ACCESS ADVERTISING AND DIRECTORY SERVICES; CREATING AND MAINTAINING WEB SITE FOR ADVERTISING AND PUBLICITY SERVICES, NAMELY, PROMOTING THE GOODS, SERVICES, BRAND IDENTITY AND COMMERCIAL INFORMATION AND NEWS OF THIRD PARTIES, "PROMOTIONAL SERVICES ON BEHALF OF OTHERS, PROMOTIONAL SERVICE IN THE FORM OF SHARING OF MULTIMEDIA CONTENT VIA THE INTERNET AND OTHER COMPUTER AND COMMUNICATIONS NETWORKS AS INCLUDED IN-CLASS42
GPAY

Priority claimed from 11/06/2015; Application No. : 40-2015-0043281 ;Republic of Korea

3090327    28/10/2015

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea

Manufacturers and Merchants
A Korean Company

Address for service in India/Attorney address:

K & S Partners
109, Sector-44, Gurgaon - 122 003, National Capital Region, India

Proposed to be Used

Delhi

Cl.9; Smart phones; Mobile phones; Portable communications apparatus; Electronic handheld units for the wireless receipt, storage and/or transmission of data and messages; Electronic wearable units for the wireless receipt, storage and/or transmission of data and messages; Monitors to measure, monitor, record, and transmit physiological and biometric data such as heart rate, pulse, body temperature, perspiration, blood pressure, sleep patterns, time, distance, pace, calories burned, and other fitness measurements; Head-mounted video display apparatus; Wearable mobile phones; Wearable smart phones; Wearable telecommunication apparatus; Wearable electric audio and visual apparatus and instruments; Wearable portable media players; Remote control apparatus; Headsets; Electronic publications, downloadable; Television receivers; Network monitoring cameras namely for surveillance; Digital signage; Car speaker; Projectors.

Cl.14; Smart watches; Watches; Wrist watches; Watches with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Wrist bands with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Bracelets with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Rings for with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Ear rings with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Necklaces with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Jewelry with the function of measurement/analysis/storage/transfer of the wearer’s physiological/biological/activity data; Watches that communicate data to personal digital assistants, smart phones, tablet computer and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computer and personal computers through internet websites and other computer and electronic communication networks; Smart watches comprised primarily of a wristwatch also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers; Watch chains; Watchbands; Electronic watches; Parts for watches; Necklaces of precious metal; Bracelets of Precious metal; Key rings [trinkets or fobs] for precious metal; Rings of Precious metal.
Surbana Jurong Private Limited
168 Jalan Bukit Merah, #01-01 Connection One, Singapore 150168

Service Providers
A company incorporated under the laws of Republic of Singapore

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colours.

Cl.35: Business management; business administration; business management and administration of real estate, residential, industrial and commercial properties; business and corporate planning; business research; business investigations; business surveys; business appraisals; advertising; public relations; publicity; organization of exhibitions for business and commercial purposes; organisation of exhibitions for advertising purposes; provision of business information, advisory and consultancy services relating to the aforesaid; all included in Class 35.

Cl.36: Real estate management; providing consultancy services relating to real estate; all included in Class 36.

Cl.37: Building construction and repair; building construction supervision; construction information; construction consultancy; engineering services namely building and construction engineering; demolition of building; factory construction; information (repair-); supervision (building construction-); real estate development services; property development services; building management services including cleaning and maintenance services; estate renewals and upgrading [construction and project management]; construction project management services; provision of services of clerks of works namely supervision of building construction, supervision of building repair, supervision of building work, supervision of construction, supervision of construction contracts and supervision of construction projects; land reclamation; all included in Class 37.

Cl.41: Education; educational services; vocational guidance [education or training advice]; providing of training for clerks of works; arranging and conducting of seminars; arranging and conducting of symposiums; arranging and conducting of workshops [training]; all included in Class 41.

Cl.42: Architecture; quantity surveying; urban planning and design; land surveying; drafting (construction-); drawing (engineering); engineering; architectural design, engineering designs, landscape and interior design services; architectural, engineering, landscape and interior design advisory and consultation services; landscape gardening; facility and estate management; conducting research surveys and studies on building and city planning; conducting experiments or feasibility studies in the field of civil engineering; technological research for the building construction industry; technical project studies relating to city planning, building construction, building service systems, architectural, civil engineering, total project management and project facility management; geological research and surveys; conducting research, surveys and studies on soil and subsoil; all included in Class 42.
3100663  18/11/2015
SIMRANJEET SINGH
trading as ROBRE
WZ 37A Vishnu Garden Part -1, New Delhi - 110018
Manufacturer and merchants
Proprietor
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East,Chennai-600102
Used Since :19/06/2015
DELHI
IN USE.
Cl.12; VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER, LAND VEHICLES AND CONVEYANCES, PARTS AND FITTINGS FOR VEHICLES, WHEELS, TYRES AND CONTINUOUS TRACKS, PARTS AND FITTINGS FOR LAND VEHICLES
Cl.17; RUBBER, GUTTA-PERCHA, GUM, ASBESTOS, MICA AND GOODS MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING AND INSULATING MATERIALS; FLEXIBLE PIPES, NOT OF METAL
MINDA iCONNECT
3101900  19/11/2015
MINDA iCONNECT PRIVATE LIMITED
trading as ;Service Providers
B-64/1, Wazirpur Industrial Area, Delhi-110052
Manufacturers, Merchants & Service Providers

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :30/09/2014
DELHI

Cl.9; Telematics devices for automobile.
Cl.39; Tracking and Navigation Services for automobiles.
Cl.42; Providing of Technological Services relating to information in respect of automobiles via communication network.
3116742  03/12/2015
STEELAR VENTURES PVT.LTD.
C-56/9 SECTOR 62, NOIDA UP
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI
Used Since :01/03/1996

DELHI

Cl.37;Building construction; repair; installation services.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.43;Services for providing food and drink; temporary accommodation
ALINIQ ALWAYS ON

3131268    18/12/2015
ABBOTT LABORATORIES
100 Abbott Park Road, Abbott Park, Illinois, 60064, United States of America
Manufacturers, Merchants and Service Providers
A company organised and existing under the laws of the state of Illinois, United States of America

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

To be associated with:
2886348, 3109734

DELHI

The Applicant wishes to claim rights in all colours..

Cl.9; Research and commercial laboratory analyzers for measuring, testing and analyzing blood, bodily fluids and/or tissue; laboratory instruments for in vitro diagnostic testing and/or analysis; laboratory equipment for use in the field of medical diagnostics, namely, laboratory test and collection kits used in connection with in vitro diagnostics; molecular diagnostic systems for the detection, quantitation, identification and functional analysis of nucleic acids, genetic materials, infectious agents and/or pathogens consisting of sequencers, spectrometers, sensors and computers; automated clinical molecular instruments in the nature of sequencers, spectrometers, sensors and computers; laboratory instruments for microbial screening and identification; laboratory apparatus for genotyping, gene expression analysis, molecular imaging, and DNA sequence analysis; molecular diagnostic systems comprised of sequencers, spectrometers, sensors and computers, for analysis of nucleic acid sequences, nucleic acids, genetic materials, infectious agents or pathogens; automated clinical molecular laboratory instruments, namely, homogenizers; laboratory sample extraction instruments; laboratory instruments for microbial screening and identification; laboratory apparatus, namely, molecular diagnostic sensors for analysis of nucleic acid sequences, nucleic acids, genetic materials, infectious agents and/or pathogens; calibration devices for calibrating blood analyzers, hematology analyzers, and analyzers for measuring, testing and analyzing body fluids; laboratory instruments for parasitic screening and identification; cartridges, chambers and chamber trays for use in research and commercial laboratory blood analyzers, research and commercial laboratory hematology analyzers, and research and commercial laboratory analyzers for measuring, testing and analyzing body fluids; computer hardware and software for use in the field of medical diagnostics; computer software and hardware for use in laboratories; computer software and hardware for medical diagnostic instruments; computer software and hardware supporting medical diagnostic instruments; computer software and hardware for hematology analyzers, clinical chemistry analyzers, immunoassay analyzers, blood screening instruments, and instruments for blood, bodily fluid and tissue testing; computer software and hardware for configuring medical diagnostic instruments; computer software and hardware supporting hematology analyzers, clinical chemistry analyzers, immunoassay analyzers, blood screening instruments, and instruments for blood, bodily fluid and tissue testing; computer software and hardware for configuring medical diagnostic instruments; computer software and hardware for configuring hematology analyzers, clinical chemistry analyzers, immunoassay analyzers, blood screening instruments, and instruments for blood, bodily fluid and tissue testing; computer software and hardware for managing interface between medical diagnostic instruments; computer software and hardware for managing interface between laboratory instruments; computer software and hardware for troubleshooting regarding medical diagnostic instruments; computer software and hardware for troubleshooting regarding laboratory instruments; computer software and hardware for processing diagnostic medical testing data; computer software and hardware for processing diagnostic laboratory data; computer software and hardware for use in medical diagnostic testing; computer software and hardware for identification and analysis of nucleic acid sequences, nucleic acids for pathogen identity, drug resistance characteristics and forensic profiles; computer software for front-end processing, instrument control, data analysis and reporting for molecular diagnostic instruments.

Cl.35; Business consulting services in the field of health care; business consulting services in the field of medical diagnostics; business consulting services for health care providers; business consulting services for health care payers; business consulting services for hospitals; business consulting services for laboratories
Technical support services in the field of medical diagnostics; providing technical support services for medical diagnostic instruments; operational monitoring of blood, bodily fluid and tissue testing instruments and related data; providing operational monitoring services for laboratory equipment; providing technical support services for medical diagnostic instruments; providing on-site troubleshooting services for laboratories in the field of in vitro diagnostics; providing operational monitoring services for laboratory and medical instruments; providing installation, maintenance and repair services for medical diagnostic instruments; providing installation, maintenance and repair services for laboratory instruments; providing technical support services, namely, troubleshooting in the nature of diagnosing problems regarding in vitro diagnostic laboratory instruments, medical diagnostic instruments and laboratory automation systems.

Consulting regarding medical diagnostic software; consulting regarding medical software; consulting regarding software in the field of health; installation, maintenance and repair of software and hardware related to medical diagnostic instruments; providing technical support regarding laboratory software in the field of medical diagnostics; remote electronic operational monitoring of diagnostic laboratory systems, laboratory automation systems, and medical diagnostic instruments; providing a web-based software platform for laboratory and medical diagnostic information management; providing a web-based software platform in the field of health; providing a web-based software platform in the field of medical diagnostics; software as a service (SAAS) services in the field of medical diagnostics; software as a service (SAAS) services in the field of health; platform as a service (PAAS) in the field of medical diagnostics; platform as a service in the field of health; conducting medical diagnostic testing facility evaluations to assess safety, quality, environmental sustainability, waste, efficiency, operational downtime, flexibility and agility; conducting laboratory, healthcare facility and healthcare system operational research and analyzing and reporting regarding laboratory, healthcare facility and healthcare system operational performance; conducting operational research, monitoring and analysis regarding medical diagnostic instruments, tests and assays; analyzing and reporting operational research data regarding medical diagnostic instruments, tests and assays; monitoring, analyzing and reporting services regarding medical laboratory equipment operations, medical laboratory inventory management, medical laboratory quality management; data and information management, tracking, analyzing and reporting in the field of medical diagnostics.
3149644  04/01/2016
D. CALAB GABRIEL
212 B-BLOCK, UNITECH BUSINESS ZONE, NIRVANA COUNTRY, GURGAON, NCR-122018
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LEX IP CARE
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India
Used Since :01/05/2015

DELHI

Cl.16; PAPER, CARDBOARD AND PLASTIC GOODS; PACKING MATERIALS AND STATIONERY; PAPER, CARDBOARD
AND PLASTIC MATERIALS WITH PRINTED, ARTISTIC AND PHOTOGRAPHIC MATTERS.

Cl.45; LEGAL SERVICES COVERED IN CLASS 45; INTELLECTUAL PROPERTY LAW SERVICES SUCH AS SEARCHING,
FILING, PROSECUTING, LITIGATING AND ADVISING IN ALL AREAS OF INTELLECTUAL PROPERTY RIGHTS (IPRS).
DILKASH

3162186   18/01/2016

DILKASH APPARELS PRIVATE LIMITED
V 202, Taj Enclave, Geeta Colony, New Delhi – 110031, Delhi, India
Manufacturer Merchant and Service Provider
a company organized and existing under the Indian Companies Act, 1956

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since : 12/10/2015

DELHI

Cl.24; Textile fabrics including textile material, tissues of textile, cloth for dress material, cut piece printed cloth.

Cl.25; Clothing, footwear and headgear, readymade garments, ethnic wear, kurtis, suits salwars kameez, sherwanis, odhanis, sarees, leggings, bridal wears, tops.

Cl.35; Advertising; retail stores services and online retail store services in respect of ethnic wear, sarees, dress materials, textile fabrics and all kind of clothes, apparels readymade garments and fashion accessories for men, women and children.
Priority claimed from 19/08/2015; Application No. : 86730294 ; United States of America
3189316    18/02/2016
PERAM LLC
1318 Lititz Pike Lancaster, Pennsylvania 17601, United States of America
Manufacturers and Merchants
Address for service in India/Attorney address:
MANISHA SINGHNAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001
Proposed to be Used
DELHI
Cl.12; Airless inner tubes
Cl.25; Clothing
MOHAMED ANAS
trading as; BURAK INDIA
NO.1/144, MOSQUE STREET, ECR, PALAVAKKAM, CHENNAI - 600 041, TAMIL NADU, INDIA.
MANUFACTURERS AND MERCHANTS AND SERVICE SINGLE FIRM

Address for service in India/Attorney address:
MURUGESH KASIVEL & A. RAJA MOHAMED
NO.331, ADDN. LAW CHAMBERS, HIGH COURT OF MADRAS, CHENNAI-600104, TAMILNADU, INDIA.

Used Since: 24/04/2015

CHENNAI
The mark should be used as a whole.

Cl. 29: MEAT, FISH, POULTRY, MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Cl. 30: COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST; BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Cl. 31: AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOOD STUFFS FOR ANIMALS.

Cl. 41: EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.

Cl. 42: SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.

Cl. 44: MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
EACE
3226668   01/04/2016
SV EDUSPORTS PRIVATE LIMITED
trading as ;SV EDUSPORTS PRIVATE LIMITED
No-1611,JANARDHAN TOWERS, 7th CROSS, IST SECTOR, H.S.R LAYOUT, AGARA POST, BANGALORE - 560102
Manufacturers, Traders and Service Providers

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA

Proposed to be Used
CHENNAI
Cl.28;Games and playthings; gymnastic and sporting articles; Games and sporting equipments, kits, tools,
Cl.41;Physical Education; Providing Consultancy, Education and training on sports, physical education and
recreational activities; Arranging and conducting of seminars, workshops; Conducting sporting events, holiday camps
and other entertainment activities; Providing vocational training; Sports facilities
Everything about health

3248094  29/04/2016

CALLHEALTH SERVICES PRIVATE LIMITED
166/1/RI/08/8 10th & 11th Floors, Ramky Grandiose, Ramky Complex Towers, Gachibowli, Hyderabad 500032
Service Provider
Service Provider
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :21/01/2014
CHENNAI

THIS IS CONDITION OF REGISTRATION THAT THE USE OF THE TRADE MARK IS ONLY AS A TAGLINE.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Priority claimed from 22/02/2016; Application No. : 069622 ;Jamaica
3252806 05/05/2016
ARCONIC INC.
201 Isabella Street, Pittsburgh, Pennsylvania, 15212, United States of America
Manufacturers, Merchants and Service Providers
A Pennsylvania Corporation
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region
Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3252807.
Cl.1; Chemical pre-treatment coatings for aluminum sheet, castings, and extrusions
Cl.2; Coatings for aluminum sheet, castings, and extrusions
Cl.6; Aluminum alloys, Titanium alloys, alloy plates, forgings, and blocks used for making molds and tooling; building window walls made primarily of metal, metal rivets, Small items of metal hardware, namely, nuts, screws, bolts, washers, springs; metal fasteners, namely, quarter turn fasteners and panel locking fasteners; screw inserts of common metal; metal screw inserts and installation equipment sold as a kit; Aluminum building components namely, doors and frames, vestibules and entrances, wall facing panels and curtain walls, windows, sun control louvers, and accessory hardware having a color surface finish; Building materials-namely, aluminum soffit, fascia, doors, siding, shutters, windows, trim, columns, screens, grilles and railings; metal building materials; transportable buildings of metal;; small items of metal hardware; pipes and tubes of metal
Cl.11; Waste water treatment processes and equipment
Cl.12; Vehicles; vehicle wheels; Components for land vehicles and aircraft
Cl.19; Building materials (non-metallic)
Cl.20; Cores made of ceramic and patterns made of wax and plastic for metal casting
Cl.40; Aluminum treatment process for the pretreatment; additive manufacturing services in the field of aerospace applications; treatment of materials
Cl.42; Technical consultation, design and engineering services for others in the fields of metal production; engineering and design services in the field of aerospace applications
MEETS IANLP
THE INTERNATIONAL ASSOCIATION FOR NLP
www.ia-nlp.org

3271237   27/05/2016
MEGHA URSULA BAUMELE frischknecht and ulrich frischknecht
Buckstrasse 13, 8422 Pfungen, Switzerland
Manufacturers, Merchants and Service Providers
both Swiss nationals
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Used Since :06/01/2012
MUMBAI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Cl.16; Paper, cardboard and goods made of these materials, included in this class, printed matter, bookbinding material, photographs, stationery, instructional or teaching material (except apparatus).
Cl.35; Advice concerning communication problems in the field of business management, business administration, advertising.
Cl.41; Courses, education and training.
Cl.44; Psychological consultation, hygienic, medical and therapeutic care.
3284091   14/06/2016
P. GOPALAKRISHNAN @ DILEEP
PADMASAROVARAM, THOTTAKATTUKARA, ALUVA, KOCHI, PIN - 683108, KERALA
MANUFACTURER AND MERCHANTS
A PROPRIETOR FIRM

Address for service in India/Attorney address:
H K LEGAL
NITHA, WARRIAM ROAD, KOCHI, KERALA STATE PIN-682 016.

Proposed to be Used
CHENNAI
Cl.15; MUSICAL INSTRUMENTS
Cl.32; BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES;
AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1913, 05/08/2019 Class 99

ICICI BANK LIMITED
ICICI Towers, NBCC Place, Pragati Vihar, Bhishma Pitamah Marg, New Delhi-110003 and also at 7th Floor, North Tower, West Wing, ICICI Bank Towers, Bandra - Kurla Complex, Mumbai - 400051.

Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.36; Insurance; financial affairs; monetary affairs;

Transliteration: The transliteration of non English characters appearing in the mark is Jana mitra.
3295010    27/06/2016
ATS INFRASTRUCTURE LTD.
711/92, DEEPALI BUILDING, NEHRU PLACE, NEW DELHI-110019
Service Providers
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/06/2016
DELHI
Cl.35; Advertising; business management; business administration; office functions.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services.
3302615  06/07/2016
INDIAN CLOTHING LEAGUE PRIVATE LIMITED
Plot No. 330, Phase-II, Udyog Vihar, Gurgaon-122016, India.
Manufacturers and Service Providers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
CI.9; Computers; Computer software and computer hardware; Scientific, nautical, surveying, photographic, cinematographic, signalling, checking (supervision), apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, data processing equipment, fire-extinguishing apparatus.
CI.35; Virtual stores, retail stores including stores of all kinds; advertising; business management; business administration; office functions.
CI.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
CANDY POP

3302617    06/07/2016

INDIAN CLOTHING LEAGUE PRIVATE LIMITED
Plot No. 330, Phase-II, Udyog Vihar, Gurgaon-122016, India.

Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.25; Clothing, footwear, headgear.

Cl.26; Trims and embellishments; lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
3302619  06/07/2016
SWEDENCARE AB (PUBL)
Medeon Science Park, Per Albin Hanssons v. 41, SE-205 12 MALMÖ, Sweden
Manufacturers
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.5; Naturopathic preparations; food supplements for healthcare and medical purposes, including herb based preparations for dental purposes for eliminating existing dental calculus and bacterial deposits and for prevention of development of dental calculus and bacterial deposits.
Cl.31; Algae as foodstuffs and nutrient preparations for humans and animals; algae as additives in foodstuffs, beverages and nutrient preparations for humans and animals, foodstuffs for animals.
DAVID BROWN SANTASALO
3305031  08/07/2016
DAVID BROWN GEAR SYSTEMS LIMITED
Park Road, Lockwood, Huddersfield, HD4 5DD, United Kingdom
Manufacturers and Service Providers
A company organised and existing under the laws of United Kingdom.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..520634.

Cl.7; Mechanical power transmission systems; gears and gear boxes; geared motors; machinery and tools for manufacturing gears and gear boxes; screw jacks; lifting apparatus; mechanical and fluid couplings; mechanical actuators; electric motors; hydraulic apparatus and machines; hydraulic motors; hydraulic pumps; hydraulic valves; hydraulic control equipment; hydraulic turbines; turbines for power generation; turbine blades for power generation; gears and gear boxes for use with turbines for power generation; pumps; parts and fittings for all the aforesaid goods.

Cl.12; Power transmission systems for vehicles; gears and gear boxes for vehicles; motor vehicles; armoured vehicles; dredges; vehicle transmissions and steering arrangements; mechanical and fluid couplings for vehicles; motors for railway and land vehicles; electric motors for railway and land vehicles; hydraulic equipment for use in or on vehicles; parts and fittings for all the aforesaid goods.

Cl.37; Maintenance services; installation of machinery, power transmission systems, gears and gear boxes, motors, lifting apparatus, mechanical and fluid couplings, mechanical actuators, motors, hydraulic apparatus and machines, hydraulic pumps, hydraulic valves, hydraulic turbines, turbines for power generation, turbine blades for power generation, power transmission systems for vehicles, gears and gear boxes for vehicles, vehicle transmissions and steering arrangements, mechanical and fluid couplings for vehicles, motors for railway and land vehicles, hydraulic equipment for vehicles; reconditioning services; repair of machinery and power transmission systems, gears and gear boxes, motors, lifting apparatus, mechanical and fluid couplings, mechanical actuators, motors, hydraulic apparatus and machines, hydraulic pumps, hydraulic valves, hydraulic turbines, turbines for power generation, gear and gear boxes for use with turbines for power generation, pumps, power transmission systems for vehicles, gears and gear boxes for vehicles, vehicles, vehicle transmission and steering arrangements, mechanical and fluid couplings for vehicles, motors for railway and land vehicles, electric motors for railway and land vehicles, hydraulic equipment for use on vehicles; information, advice and consultancy relating to the aforesaid services.

Cl.40; Custom manufacturing of machinery, power transmission systems, gears and gear boxes, motors, lifting apparatus, mechanical and fluid couplings, mechanical actuators, motors, hydraulic apparatus and machines, hydraulic pumps, hydraulic valves, hydraulic turbines, turbines for power generation, turbine blades for power generation, power transmission systems for vehicles, gears and gear boxes for vehicles, vehicle transmissions and steering arrangements, mechanical and fluid couplings for vehicles, motors for railway and land vehicles, hydraulic equipment for vehicles; information, advice and consultancy relating to the aforesaid services.
JASON

3306086  11/07/2016
JASON NATURAL PRODUCTS, INC.
1111 Marcus Avenue, Lake Success, New York 11042, U.S.A.
Manufacturers
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Cl.3; Skin lotions, skin creams, skin and hair moisturizers, skin and hair conditioners, facial masques, facial spray mists for use as a skin moisturizer, elastin protein for use as a skin conditioner, collagen protein for use as a skin conditioner, baby skin conditioner, baby skin lotion, baby hair shampoo, cocoa butter, skin scrub creams, vitamin e oil for use as a skin conditioner, jojoba oil for use as a skin moisturizer and conditioner, protein paks containing protein for use as a treatment for damaged hair, Non-medicated mouth wash and rinse; Tooth gel; Tooth paste, Personal deodorants, soaps, perfume, cologne and aloe vera moisturizing gel.

Cl.5; First-aid sprays, skin preparations for the treatment and relief of itching, rashes, burns, abrasions, skin punctures, other skin irritations, dandruff, seborrheic dermatitis.
3312787    19/07/2016
UNILEVER PLC.
Port Sunlight, Wirral, Merseyside, CH62 4ZD, United Kingdom”
Manufacturers and Service Providers
a company incorporated under the laws of England & Wales

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.3; Shaving preparations, namely, shaving creams, shaving gels, shaving lotions, and shaving foams; after shave lotions and balms; pre-shave facial washes and moisturizers; cosmetics; non medicated skin care preparations; Disposable wipes impregnated with cleansing chemicals or compounds for personal hygiene; Pre-moistened cosmetic wipes; Body powder; Deodorants and antiperspirants; Toiletry bags sold filled with bathroom and grooming products.

Cl.8; Razors, razor blades, and disposable razors.

Cl.21; Shaving accessories, namely, shaving brushes, shaving brush stands, and shaving stands for holding razors.

Cl.35; Computerized on-line ordering services in the field of shaving products and shaving accessories, hair products and accessories, disposable wipes, and a variety of bathroom products; Computerized on-line retail store services in the field of shaving products and shaving accessories, hair products and accessories, disposable wipes, and a variety of bathroom products; On-line retail store services featuring shaving products and shaving accessories, hair products and accessories, disposable wipes, and a variety of bathroom products; subscriptions for delivery of shaving products and accessories, hair products and accessories, disposable wipes, and a variety of bathroom products.
Trade Marks Journal No: 1913, 05/08/2019 Class 99

3313915 19/07/2016
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands.
Manufacturers, Merchants and Service Providers
A Company organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used

To be associated with:

1400591, 1615741, 1997944, 1997945, 2115689

DELHI
The Applicant wishes to claim rights in all colors..

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling and checking (supervision) apparatus; apparatus for regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; cash registers, calculating machines, data processing equipment; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; downloadable electronic publications; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; downloadable computer software; personal media players; personal digital assistants; set top box; mobile radio and television broadcasting units; television broadcasting equipment; computer workstations; servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers, hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computers; computer hardware; computer software; compact discs; telecommunications apparatus; mouse mats; security cameras; headphones; ear pieces; speakers; global positioning system (GPS) apparatus; remote control; data storage programs.

Cl.35; Business management; business administration; office functions; electronic data storage; advertising services; production of advertisements; accountancy; auctioneering; trade fairs; opinion polling; data processing; advertising agency; database management; market research and business consulting; business information; marketing and promotion; computer data processing; telephone answering (for unavailable subscribers); personnel management; presentation of goods for retail purposes; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services; business investigation; business referral; personnel placement; import-export agencies; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; consultancy, information and advisory services relating to the aforesaid services.

Cl.38; Telecommunications services; online collaboration services; telecommunication access and links to computer database and Internet; communication by computer terminals; facsimile transmission; rental of telecommunication equipment; electronic messaging, conferencing and order-transmission services; broadcasting of radio and television programmes; music broadcasting; transmission of information relating to online shopping and general retail services; providing an online interactive bulletin board; computer-aided transmission of messages, information, data, documents and images; transmission of information through video communication systems; providing access to an interactive website on a global computer network; communication services; distant video and/or telephone conferencing access; consultancy, information and advisory services relating to the aforesaid services.

Cl.41; Education; training; entertainment; sporting and cultural activities; publication of texts, books and journals; publication of diagrams, images and photographs; online electronic publications (not downloadable); provision of education, recreation, instruction, tuition and training; conducting events and competitions for education or
entertainment; music entertainment services; news services; television, radio and film production; preparation and production of programmes; game services; provision of club recreation, sporting and gymnasium facilities; conducting exhibitions, fashion shows, and cultural shows; conducting conferences, conventions, congresses, seminars and training workshops; providing audio and visual studios; entertainment booking agencies; rental and leasing of motion pictures, musical instruments, television sets; sign language interpretation services; photography; translation; language interpretation; lottery services; consultancy, information and advisory services relating to the aforesaid services.

Cl.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images; application service provider (asp) services; cloud computing; providing search engines; design of personal digital assistants, personal media players, mobile telephones, smart phones and digital cameras; computer services and programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; rental of entertainment software; computer system design; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer technology advice provided to Internet users by means of a support hotline; design and development of webpages; testing and evaluation services; computer security risk management programs; rental of entertainment software; consultancy, information and advisory services relating to the aforesaid services.
RIPLENSA

3317401  23/07/2016
BASF AGROCHEMICAL PRODUCTS B.V
Groningensingel 1 Arnhem Netherlands
Manufacturers and Merchants
A company organised and existing under the laws of Netherlands

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colors.

Cl.1; Chemicals used in agriculture, horticulture and forestry, especially plant fortifying preparations, chemical and/or biological preparations for stress management in plants, plant growth regulating preparations, chemical preparations for the treatment of seeds, surfactants, natural or artificial chemicals to be used as sexual baits or agents to confuse insects.

Cl.5; Preparations for destroying and combating vermin, insecticides, fungicides, herbicides, pesticides.
SPICY DUCK
3328739  04/08/2016
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.

Manufacturers and Service Providers
An Indian Company incorporated under The Indian Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :25/11/2013

DELHI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.43; Services for providing food and drink; temporary accommodation.
OCTO

3334814  11/08/2016
TATA TELESERVICES LIMITED
Jeevan Bharti, 10th Floor, 124, Connaught Circus, New Delhi 100 001 and A, D-26, TTC Industrial Area, MIDC Sanpada, P. O. Turbhe, Navi Mumbai - 400 703.

Manufacturers and Service Providers
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Computer software, USB Dongles, wireless network adapters, SIM cards, routers, delivery of audio, video and other media through mobile applications, encoded cards, smart cards, optical cards, telephone cards, apparatus for recording, transmission or reproduction of sound or images, magnetic data carriers.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.35; Advertising, including but not limited to Rental of advertising space (including online advertising space), promotional services, business management, business administration, real-time tracking services which comes about by combining wireless communication network, GPS (Global Positioning System) technology, digital map and analysis and management software as ASP (Application Service Provider) structure, database compilation and management; retail services in relation to but not limited to the sale of telecommunication machines and apparatus, parts, fittings and accessories thereof; office functions including but not limited to organization of exhibitions, events shows for commercial or advertising.

Cl.38; Telecommunications, content solution portals, Delivery of audio, video and other media over the Internet, mobile telephone communication, information about telecommunications, providing online electronic bulletin board services and chat rooms, wireless roaming services, telecommunications routing and junction services, voice mail services, telecommunication infrastructure, broadcasting services, namely uploading, posting, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information over the internet or other communication's networks, multipoint messaging, namely, on-line chat services allowing group communications to and from multiple receivers.
BIOSAFE

3335882    10/08/2016
SARTORIUS STEDIM ASEPTICS
Z.I. de Saux, Rue Ampère 65100, LOURDES, FRANCE
MANUFACTURERS AND MERCHANTS
A French Company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :12/05/2016

DELHI

CI.6; Doors entirely or mostly made of metal for containers, particularly for containers for transferring or evacuating goods.

CI.20; Containers mainly or entirely non-metallic, particularly made of plastic materials, including packaging containers, sterile transfer containers, containers for evacuating goods, particularly designed for in the hospital, medical, health in general, pharmacy, agro-industry and electronic sectors.
GIB

3343695  23/08/2016

GULF INTERNATIONAL BANK B.S.C.
Building 3, Road 339, Block 317, Diplomatic Area, Manama, Kingdom of Bahrain
Manufacturers and Service Providers
A company organised and existing under the laws of Bahrain.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO...531522 & 1274954.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.35; Advertising; business management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
MOONLIGHT SELFIE

3357535  07/09/2016
VIVO MOBILE INDIA PRIVATE LIMITED
10th & 11th Floor, Palm Springs Plaza (Complex), Village Wazirabad, Sector-54, Gurugram- 122003, Haryana, India.
Manufacturers, Merchants and Service Providers
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

DELHI

The Applicant wishes to claim rights in all colours.

Cl.38; Telecommunications.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
VICE

3416319 22/11/2016
VICE MEDIA CANADA INC.
127 B KING STREET Montreal, Quebec CANADA H3C2P2
Service Providers
a Corporation organized and existing under the laws of Canada
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018

Proposed to be Used
MUMBAI
Cl.36; Providing information relating to art appraisal via a global computer information network.
Cl.38; Providing information about television broadcasting via a global computer information network.
Cl.39; Providing travel information via a global computer information network.
Cl.40; Providing information about television broadcasting via a global computer information network; Providing information relating to the processing of cinematographic films via a global computer information network.
Cl.45; Providing information, news and commentary in the field of politics via a global computer information network; Providing fashion information via a global computer information network.
3468023    27/01/2017
M/S IDEAL DECOR
Mr. RUFAISE.K.P (Managing Partner)
Mr. MUHAMMED FIROSE.K (Partner)
trading as ;M/s IDEAL DECOR.
M/s IDEAL DECOR, AL- MAQUAR COMPLEX, 7th MILE JUNCTION, THALIPARAMBU, KANNUR - 670 141
SERVICE PROVIDER
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :13/03/2008

CHENNAI
subject to the mark should be use as represented in the trademark application.

Cl.35;DISPLAY, EXHIBITION, WHOLESALE AND RETAIL SHOWROOM OF ALL KINDS OF WOODEN FURNITURE,
OFFICE FURNITURE & OFFICE AUTOMATION EQUIPMENTS

Cl.42;ARCHITECTURAL CONSULTATION, DESIGN OF INTERIOR DECORATION, DESIGNING (GRAPHIC ARTS-) DRAWING ENGINEERING,
3477326 08/02/2017
ANISH MON
PRASANNA VILASOM, PENNUKARA P.O, ALA, CHENGANNUR, ALAPPUZHA, PIN - 689 520, KERALA, INDIA
MANUFACTURER MERCHANT AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, ‘SWATHI’ C.P. UMMER ROAD, COCHIN-35, KERALA
Used Since: 01/09/2014
CHENNAI
subject to the mark should be use as represented in the trademark application.
Cl.31: PLANT NURSERY, LIVE PLANTS, CATTLE FEED, CATTLE FOOD, NATURAL PLANTS, SEEDING AND SEEDS FOR PLANTING, LIVE ANIMALS; FOOD STUFFS AND BEVERAGES FOR ANIMALS; MALT
Cl.35: SALES AND DISTRIBUTION OF CATTLE FOODS, LIVE PLANTS
Cl.44: SERVICE RELATING TO THE GROWING OF PLANTS, PLANT NURSERY SERVICE
3482592    14/02/2017
MALIKA SADANI
202, Dev Kripa, Mogul Lane, Mahim West, Mumbai, Maharashtra MH 400016 India
Manufacturer and Service Provider
an Indian National
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Proposed to be Used
MUMBAI
Cl.3; Body wash, body oil, soap, body butter, body lotion, foot cream, hand cream, vagina wash, face spray, nipple
butter, hair serum, lip balm, shampoo, hair conditioner, hand wash, Baby oil, diaper rash cream, body cream, sunscreen,
sanitiser, detergents (for clothes, floor cleaners, glass cleaners, dish washers, multi purpose cleansers).
Cl.5; Baby foods, lacteal flour for babies, Sanitary Preparations such as disinfectant tissues, tissues impregnated with
anti-bacterial preparations, Baby Diapers, Disposable diapers, baby diaper pants, baby napkins, mosquito repellent.
Cl.25; Children's clothing and headgear such as dresses, onesies, jumpsuits, pajamas, trousers, skirts, tops, shirts,
blouses, bibs, shorts, vests, socks, mufflers, gloves, sweaters, jackets, salwar kameez, kurta, pajama, dhoti, lehenga, sari.
Adult clothing for men, women and girls such as pajamas, jackets, skirts, blouses, shorts, gloves, socks, mufflers,
sweaters, leggings and other knitwear; Headgear such as hats and caps for adults and children; Footwear such as shoes,
sandals, slippers for adults and children; accessories such as belts and bags not made of leather, bibs.
Cl.30; Herbal teas, Snack foods such as biscuits, cookies, crackers, oat-based foods such as oatmeal, crushed oats, oat
flakes, rice-based snack foods, cereal based snack foods such as cereal bars, high protein cereal bars.
Cl.32; Non-Alcoholic Drinks and Light Beverages such as Fruit Drinks and Juices, smoothies, fruit nectar non-alcoholic,
lemonades, vegetable juices, Different Non-Dairy Milks and Beverages such as ready-to-drink shakes, smoothies made of
milk.
Cl.35; Providing consumer product information via the Internet or other communications networks; providing a
searchable on-line advertising guide featuring the goods and services of others; on-line ordering services; Retail sale
services provided by means of a global computer network; Sales promotion for others; Business information services;
Retail department stores; Retail on-line department stores; retail online services; Retail convenience stores; Retail on-line
convenience stores; Computerized on-line ordering featuring general merchandise, consumables and household goods,
and general consumer goods;
VILARA

3500917   03/03/2017
VOONIK TECHNOLOGIES PRIVATE LIMITED
N-1 BLOCK, 2ND FLOOR, MANYATA EMBASSY BUSINESS PARK, OUTER RING ROAD, NAGAVARA, BANGALORE 560045
MANUFACTURER AND TRADER, SERVICE PROVIDERS

Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075

Used Since :26/05/2016

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO SOUTH INDIA.

Cl.18; Leathers & imitations of leather and goods made of these materials; trunks & travelling bags; Bags; bag packs; briefcases; attaché; suitcases; umbrellas; bandoliers; handbags; Imitation leather or Leather belts, pouches, purses, boxes, leashes, leads, straps, thongs, straps, twist; Net bags; Noose bags; slings & sling bags; sports bags; Vanity cases

Cl.24; Textiles and Textile goods; Bed and table covers

Cl.25; Clothing, Footwear And Headgear

Cl.35; Advertising, marketing & promotional services; wholesale, retailing, online marketing, import, export, distributorship services in relation to general merchandise & general consumer goods; e-commerce services; business, commercial & market management, administration, research, consultancy & information services; opinion polling; public relations; organization of exhibitions; business intermediary & auction services

Cl.38; Telecommunications; internet chat rooms; call center & teleconferencing services, providing telecommunication channel for teleshopping, online shopping, e-commerce & mobile commerce services; online directories & reference materials; streaming, transfer, transmission, broadcasting & connectivity services relating to audio, video, message, multimedia, data & information; online interactive bulletin boards, forums & communities for communication primarily in respect of general consumer merchandise; news agency services

Cl.40; Treatment of materials especially for of clothing & headgear, printing including lithographic, offset & photographic printing, quilting, laser scribing, tailoring, cutting & alteration services, textile & fabric treating, photogravure, photocomposing services, custom fashioning of clothing & headgear, photographic printing especially on clothing & headgear & pattern printing
3591703  14/07/2017
HEALTHEELIVING E SOLUTIONS PVT. LTD
B -306, Sirisampada Residency, Vidyanagar, Hyderabad-500044, Telangana, India
Body Incorporate
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :29/06/2017
CHENNAI
Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters AAROGYAHAAAR separately except substantially as shown in the form of representation..

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.31; Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
3609586   09/08/2017
SHIVAM TRADERS
78, NEW MARKET STREET, TIRUPUR-641 604, TAMIL NADU
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.35; Advertising; business management; business administration; office functions.
GARDENIA

3611617  12/08/2017
VOONIK TECHNOLOGIES PRIVATE LIMITED
N-1 BLOCK, 2ND FLOOR, MANYATA EMBASSY BUSINESS PARK, OUTER RING ROAD, NAGAVARA, BANGALORE-560045
An Indian Company
Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075
Used Since :01/01/2017

CHENNAI

subject to provide services in the area of South India only.

Cl.14; Horological & chronometric instruments including watches, clocks & chronographs; precious metals & their alloys & goods in precious metals or coated therewith; jewellery including jewellery made from gold, silver, titanium, platinum or from any other alloys, metals or semi-metals studded with or without diamonds; diamond & diamond jewellery; cuff links; figurines; ivory jewellery; jewellery & watch cases; ornamental pins; precious or semi-precious stones, pearls or gems; imitation jewellery

Cl.18; Leathers & imitations of leather and goods made of these materials; trunks & travelling bags; Bags; bag packs; briefcases; attaché; suitcases; umbrellas; bandoliers; handbags; imitation leather or Leather belts, pouches, purses, boxes, leashes, leads, straps, thongs, straps, twist; Net bags; Noose bags; slings & sling bags; sports bags; Vanity cases

Cl.25; Clothing, Headgear, Readymade Garments, Wearing Apparels, Sarees, Kurtis, Suits, Ethnic suits, Salwar Suits, Lehengas, Dupatta, Ethnic Bottoms, Hosiery, Dresses, Western Wear, shawls, scarves and Footwear
VOONIK TECHNOLOGIES PRIVATE LIMITED
N-1 BLOCK, 2ND FLOOR, MANYATA EMBASSY BUSINESS PARK, OUTER RING ROAD, NAGAVARA, BANGALORE-560045
An Indian Company

Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075

Used Since: 01/01/2017

CHENNAI

Cl.14; Horological & chronometric instruments including watches, clocks & chronographs; precious metals & their alloys & goods in precious metals or coated therewith; jewellery including jewellery made from gold, silver, titanium, platinum or from any other alloys, metals or semi-metals studded with or without diamonds; diamond & diamond jewellery; cuff links; figurines; ivory jewellery; jewellery & watch cases; ornamental pins; precious or semi-precious stones, pearls or gems; imitation jewellery

Cl.18; Leathers & imitations of leather and goods made of these materials; trunks & travelling bags; Bags; bag packs; briefcases; attaché; suitcases; umbrellas; bandoliers; handbags; imitation leather or Leather belts, pouches, purses, boxes, leashes, leads, straps, thongs, straps, twist; Net bags; Noose bags; slings & sling bags; sports bags; Vanity cases

Cl.25; Clothing, Headgear, Readymade Garments, Wearing Apparels, Sarees, Kurtis, Suits, Ethnic suits, Salwar Suits, Lehangas, Dupatta, Ethnic Bottoms, Hosiery, Dresses, Western Wear, shawls, scarves and Footwear
3827803  09/05/2018
SMART HOME CONSTRUCTIONS & INTERIORS
12-5-213, Sai Vidya Nagar, Siddipet, Telangana-502103
Real Estate & Interior Designing
Partnership Firm
Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
Cl.37; Construction Services
Cl.42; Interior Designing Services
3832530  14/05/2018
SYOSYS INFOTECH PRIVATE LIMITED
DOOR NO. 43/988 A, 2ND FLOOR, SAHARA CENTRE, A.V.K. NAIR ROAD, THALASSERY, KANNUR- 670101, KERALA STATE, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :01/04/2017
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICTED THE AREA ONLY TO KERALA..
Cl.9;COMPUTER SOFTWARE, OPERATING SOFTWARE, COMPUTER SOFTWARE FOR INTER-NET,SOFTWARE APPLICATIONS, APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES, MAGNETIC DATA CARRIERS, DATA PROCESSING EQUIPMENT.
Cl.35;RETAILING, WHOLESALING, EXPORTING, IMPORTING, MARKETING, DISPLAYING AND PROMOTING OF COMPUTER SOFTWARE, SOFTWARE PRODUCTS, HARDWARE AND HARDWARE PRODUCTS, ELECTRONIC PRODUCTS.
Cl.42;SOFTWARE INSTALLATION, SOFTWARE DESIGN, SOFTWARE CREATION, SOFTWARE RESEARCH, SOFTWARE DEVELOPMENT SERVICES.
3847331  30/05/2018
SPORTA TECHNOLOGIES PRIVATE LIMITED
1802, Tower B, Peninsula Business Park, Senapatia Bapat Marg, Lower Parel, Mumbai – 400013 Maharashtra
SERVICE PROVIDER
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :12/01/2018
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.CHAMPIONS..

Cl.16; Printed newsletters, brochures, leaflets, posters, banners, flyers, pens, pencils, paperweights, envelopes, cards, tokens, vouchers, tickets and coupons made of paper and cardboard; letterheads, visiting cards, certificates, books, magazines, collecting cards.

Cl.41; Entertainment services in the nature of organizing, conducting, operating, and managing, sports competitions; Entertainment services in the nature of fantasy sports leagues, as well as arranging fantasy contests and organizing fantasy tournaments; Entertainment services, namely, organizing and coordinating fantasy gaming leagues and fantasy sports leagues for others via a global computer network; Arranging, organizing, conducting, and hosting social entertainment events for sports and fantasy sports; Entertainment services, namely, entertainment information in the field of sports and fantasy sports accessible by computer networks; Entertainment services, namely, providing information regarding sports and sports competitions and fantasy sports competitions; Entertainment services, namely, providing an interactive web site by way of the Internet in the field of sports and fantasy sports; Providing sports information and fantasy sports information and entertainment information via a global computer network or a commercial on-line computer service or by cable, satellite, television, and radio; Arranging and conducting athletic competitions and fantasy sports competitions, namely, professional games and exhibitions; Entertainment services, namely, production and distribution of entertainment programming, namely, webisodes featuring sports analysis and commentary, music videos, radio shows, videos in the field of sports, podcasts in the field of sports, and audio-visual works, namely, television programs in the field of sports and fantasy sports competitions; Production and distribution of entertainment programming, namely, webisodes featuring sports analysis and commentary, music videos, radio shows, videos in the field of sports, podcasts in the field of sports, and audio-visual works, namely, television programs in the field of sports and fantasy sports competitions via electronic global computer networks.
3848236    31/05/2018
GOPAL DASH BAGHEL
702 SAI SHRISHTI CHARKOP SECTOR-8,KANDIVALI WEST MUMBAI-400067
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :11/05/2015

MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.College Sports Premier
League and other descriptive matter..
Cl.16;Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except
furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes;
Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing
blocks
Cl.18;Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols;
Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
Cl.22;Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the
transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber
or plastics; Raw fibrous textile materials and substitutes therefor
Cl.25;Clothing, footwear, headgear
Cl.28;Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas
trees
Cl.32;Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups
and other preparations for making beverages
Cl.35;Advertising; Business management; Business administration; Office functions
Cl.37;Building construction; Repair; Installation services
Cl.39;Transport; Packaging and storage of goods; Travel arrangement
Cl.42;Scientific and technological services and research and design relating thereto; Industrial analysis and research
services; Design and development of computer hardware and software
3887996   14/07/2018

SELICO PLASTIC
1ST FLOOR 3/41, SINGH INDL ESTATE NO 3, RAM MANDIR ROAD, GOREGOAN (WEST) MUMBAI- 400104, MAHARSHTRA , INDIA

PROPRIETOR-KANTILAL FOJARAM SISODIA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used

MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Map of India.

Cl.20; PLASTIC BOXES, KITCHEN CUPBOARDS, KITCHEN FURNITURE, PLASTIC BOXES FOR PACKING.

Cl.21; PLASTIC JUICE BOX HOLDERS, HOLDERS FOR PLASTIC BAGS, FOR HOUSEHOLD USE, KITCHEN MOULDS, KITCHEN JARS, BOTTLES, LUNCH BOXES, JUGS.
Haseen Tu, Haseen Din

3915176 13/08/2018

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400 013, Maharashtra, India

An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :20/01/2018

MUMBAI

Cl.3;Cosmetics; perfumery; essential oils; hair lotions; douching preparations for personal sanitary or deodorant purposes [toiletries]; antiperspirants [toiletries]; dentifrices; cosmetic creams; lotions for cosmetic purposes; bleaching preparations [decolorants] for cosmetic purposes; laundry bleaching preparations; cleaning preparations; cosmetic preparations for skin care; polishing preparations; scouring solutions; abrasive cloth; abrasive paper; cakes of soap; body spray; lipsticks; nail polish; shower gel; body lotion or butter; shampoos; hair conditioners; lip balm; eau de cologne; eau de toilette; eye liner; eye make-up; hand cleaning preparations; liquid soaps for hands and face; ; cleaning, polishing, scouring and abrasive preparations; non-medicated soaps; perfumery, essential oils, non-medicated cosmetics, non-medicated hair lotions; non-medicated dentifrices.

Cl.9;Software, mobile applications; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16;Paper, cardboard and cardboard articles, paper articles, printed matter, printed photographs, printed publications, teaching material, visiting cards; bookbinding material; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.35;Advertising, business management, business administration, office functions, the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods by way of retailing or wholesale or through mail order catalogues or by means of electronic media and websites.

Cl.42;Design, development, constructing and maintaining of electronic platform for conducting electronic commerce; software application for transmitting, storing, organizing, recording, and reviewing text, image, audio, video or data; software application enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; creation and maintaining applications, software, websites and databases in the fields of e-commerce; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.44;Services relating to hygiene, beauty, wellness and medical care for human beings.; Medical services; veterinary services; hygienic and medical care for human beings or animals; agriculture, horticulture and forestry services.
3916907 14/08/2018
ROCA BATHROOM PRODUCTS PRIVATE LIMITED
4th Floor, K G N Towers, 62, Ethiraj Salai, Egmore, Chennai-600 105, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :31/01/1960

CHENNAI
subject to no exclusive right over the words POWER FLOW.

Cl.17;NON-METALLIC PIPE COUPLINGS; NON-METAL COUPLINGS FOR USE WITH HOSES; NON-METAL ELBOWS FOR RIGID PIPES; NON-METAL FITTINGS FOR PIPES; NON-METAL GASKETS; NON-METAL HOSE FITTINGS; NON-METAL JUNCTIONS FOR PIPES; NON-METAL PIPE CONNECTORS; NON-METAL PIPE COUPLINGS AND JOINTS; NON-METAL PIPE FITTINGS; NON-METAL PIPE JACKETS; NON-METAL PIPE JOINTS; NON-METAL PIPE MUFFS; NON-METALLIC CONNECTORS FOR PIPES; NON-METALLIC COUPLINGS FOR PIPES

Cl.19;NON METALLIC RIGID PIPES; DRAIN PIPES, NOT OF METAL; GUTTER PIPES, NOT OF METAL; PENSTOCK PIPES, NOT OF METAL; SEWER PIPES, NOT OF METAL; WATER-PIPES, NOT OF METAL; EXPANSION JOINTS, NOT OF METAL FOR FLOORS AND WALLS; VALVES, NOT OF METAL OR PLASTIC, FOR WATER PIPES; DRAIN TRAPS [VALVES], NOT OF METAL OR PLASTIC; NON-METAL AIR-CONDITIONING DUCTS; NON-METAL BEAMS; NON-METAL CORNICES; NON-METAL DECKING; NON-METAL DOWNSPOUTS; NON-METAL DOWNPIPES; NON-METAL GRATINGS; NON-METAL GUTTERS; NON-METAL GUTTER PIPES; NON-METAL GUARD RAILS; NON-METAL MANHOLE COVERS; NON-METAL POSTS; NON-METAL SILOS
PRIME STORE
77, New Market Street, Tiruppur - 641604, Tamil Nadu
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work.

Cl.24: Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Cl.25: Clothing, footwear, headgear.
Cl.35: Advertising; business management; business administration; office functions.
NACHAAS
3921177  20/08/2018
PRIME STORE
77, New Market Street, Tiruppur - 641604, Tamil Nadu
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Cl.25; Clothing, footwear, headgear.
Cl.35; Advertising; business management; business administration; office functions.
UNLEASH THE BEAST!

Priority claimed from 14/03/2018; Application No.: 87/833,600; United States of America

3945216  14/09/2018

MONSTER ENERGY COMPANY,
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:

DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.35; Promoting goods and services in the sports, motorsports, electronic sports, and music industries through the distribution of printed, audio and visual promotional material; promoting sports, electronic sports and music events, performances and competitions for others.

Cl.41; Entertainment services in the nature of sporting events and competitions, electronic sporting events and competitions, and music performances and events.
3947186  17/09/2018
RITIKA SHARMA
trading as ;PEPPY ZONE
N.44/2, CHAKKARAI CHETTY, KONDITHOPE, CHENNAI-600 079, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI

subject to the mark should be use as represented in the trademark application.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES, JEWELLER, PRECIOUS STONES, HOROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS.

Cl.25; CLOTHING, WATERPROOF CLOTHING, FOOTWEAR AND HEADGEAR.
Fasal Doctor
3947241  17/09/2018
ARNETTA TECHNOLOGIES INDIA PRIVATE LIMITED trading as ; ARNETTA TECHNOLOGIES INDIA PRIVATE LIMITED
456A-1, 2ND FLOOR, 9TH CROSS, J.P.NAGAR, BANGALORE-560 078.
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since : 01/04/2018
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.9; COMPUTER SOFTWARE, SOFTWARE APPLICATION, USED ON OR ACCESSIBLE VIA MOBILE PHONES FOR PERFORMING/ OFFERING AN ELECTRONIC MODE OF CROP DISEASE DIAGNOSTICS AND ADVISORY.
Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR ADVISORY SERVICES ON CROP DISEASES AND ALLIED INTERVENTIONS.
NACHAAS-FROM THE HOUSE OF THE
CHENNAI SILKS

3964462  04/10/2018

PRIME STORE
77, New Market Street, Tiruppur - 641604, Tamil Nadu
An Indian Partnership Firm.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.

Cl.25; Clothing, footwear, headgear.

Cl.35; Wholesale and Retail Merchants and Sellers of All Kinds of Textiles (Clothing Bit Pieces), Textile Goods, Clothing, Garments, Sarees, Readymade Garments, Footwear and Accessories, Sarees, Dhoties, Hosieries Silks, Watches, Mattresses, Fashion Accessories and Textile Piece Goods. Sales Promotions, Advertising, Business Management, Business Administration and all textiles and garment services.
MINDFIT

3964564   04/10/2018

CULTFIT HEALTHCARE PRIVATE LIMITED

#72, GROUND FLOOR, 27TH MAIN, 7TH CROSS, SECTOR 1, HSR LAYOUT, BANGALORE-560102

An Indian company

Address for service in India/Attorney address:

ASJ LAW ASSOCIATES

NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075

Used Since :05/08/2016

CHENNAI

Cl.41; EDUCATION & TRAINING; ENTERTAINMENT; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL & TRAINING SERVICES RELATED TO MEDITATION, YOGA & SPIRITUALITY TEACHINGS AND PRACTICE; ORGANIZATION OF CULTURAL EVENTS AND FESTIVALS RELATED TO MEDITATION, YOGA & SPIRITUALITY; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS IN RELATION TO YOGA & MEDITATION; SPORTS, HEALTH AND FITNESS COACHING & TRAINING; HEALTH CLUB SERVICES; PERSONAL TRAINER SERVICES, ARRANGING AND CONDUCTING OF WORKSHOPS, COMPETITIONS, CONFERENCES, SEMINARS, COLLOQUIUMS; PHYSICAL EDUCATION SERVICES

Cl.44; MEDICAL & HEALTH CARE SERVICES; MEDICAL & HEALTH INFORMATION, ADVISORY, ASSISTANCE, COUNSELLING, ANALYSIS, TESTING, FITNESS, EVALUATION & CONSULTATION SERVICES; MEDICAL CLINICS; PHARMACY & DIAGNOSTIC SERVICES; BEAUTY, HYGIENE & SKIN CARE SERVICES; HEALTH SPA SERVICES; REHABILITATION FOR PATIENTS; TELEMEDICINE & TELE-CONSULTING SERVICES; YOGA [FITNESS TREATMENT], PHYSIOTHERAPY, PSYCHOTHERAPY & PSYCHIATRY SERVICES, MEDITATION THERAPY; MEDICAL EQUIPMENT RENTAL SERVICES PROVIDING MEDICAL, HEALTH, WELLNESS & MEDITATION INFORMATION VIA A WEBSITE

Cl.45; PERSONAL, SOCIAL, WELFARE, CHARITABLE & RELIGIOUS SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; CORPORATE SOCIAL RESPONSIBILITY SERVICES & PROGRAMS FOR BENEFIT OF COMMUNITY FOR THE PURPOSE OF EDUCATIONAL, MEDICAL, SPIRITUAL & ECONOMICAL ADVANCES INCLUDING COMMUNITY ACCESS TO EDUCATION, TRAINING, HEALTH, MEDICAL, MEDITATION, YOGA, SPIRITUAL & RELIGIOUS SERVICES; ONLINE SOCIAL NETWORKING SERVICES INCLUDING CREATING AN ONLINE COMMUNITY & PROVIDING INFORMATION IN THE FIELD OF SPIRITUALITY & MEDITATION SERVICES
3965026  05/10/2018

TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED
Plot No 1, Bidadi Industrial Area, Bidadi, Ramnagara District, Karnataka- 562109
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
subject to the mark should be used as whole.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.35; Advertising; business management; business administration; office functions.

Cl.37; Building construction; repair; installation services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
SMARTFIRE

Priority claimed from 23/04/2018; Application No. : 017890981 ;European Union
3976222  17/10/2018
HEIDELBERGER DRUCKMASCHINEN AG
Kurfürsten-Anlage 52-60, D-69115 Heidelberg, DEUTSCHLAND
a German company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.2; Consumables for the graphics industry, namely printing inks, ink, in particular ink for inkjet printing; Lacquers, in particular lacquers for inkjet printing; Ink cartridges, Toner cartridges.

Cl.7; Printing presses and machines parts for printing presses, in particular printing machines, web-processing printing machines, label printing machines, packaging printing machines; Digital printing machines, Inkjet printing machines; Diestamping machines; Offset printing units for printing machines, flexographic printing units, intaglio printing units for printing machines, screen printing units for printing machines, diecutting units for printing machines and foil stamping units for printing machines; Machines and apparatus for further processing of printing products; Control devices and parts for the aforesaid goods, included in class 7.

Cl.9; Software for the graphics industry; Optical, electronic and machine-readable data carriers; Data processing programs recorded on machine-readable data carriers; Data processing equipment for the graphics industry; Control devices for printing machines and parts therefor; Electric and electronic apparatus for controlling, regulating and networking printing machines; Data processing programs for controlling machines used in the graphics industry; Computer programs for controlling manufacturing processes in connection with the production of print products; Data processing programs for the transmission of information and data in printing processes or in print processing.
3982791  25/10/2018
ENTREPRENEURSHIP DEVELOPMENT CENTER
trading as ; VENTURE CENTER
100 NCLLNOVATION PARK, DR. HOMI BHABHA ROAD PUNE-411008
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Used Since : 27/09/2014
MUMBAI
CL.41; PROVIDING OF TRAINING AND CONDUCTING WORKSHOPS AND SEMINARS
CL.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND INDUSTRIAL ANALYSIS AND RESEARCH SERVICES
3995787   12/11/2018
TVS AUTO ASSIST (INDIA) LIMITED
An Indian Public Limited Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

The mark may be restricted to the colours as represented herein.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.37; Vehicle breakdown repair services; Vehicle repair as part of vehicle breakdown services

Cl.39; Vehicle breakdown towing services; Vehicle breakdown recovery services; Arranging vehicle breakdown recovery; Towing and transportation of vehicles in connection with breakdown services
NOTION

Priority claimed from 16/05/2018; Application No. : 87/923697 ;United States of America

3999331  16/11/2018

NOTION LABS, INC.
1144 Capp Street, San Francisco, California, 94110, United States of America

a Corporation existing under the laws of the state of Delaware, United States of America

Address for service in India/Attorney address:

SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

Cl.9; computer software and mobile application software for content sharing and collaboration; computer software and mobile application software for document management and workplace collaboration; computer software and mobile application software for project and task management; computer software and mobile application software for business knowledge management and collaboration, general work management, project tracking, document management, transmission and receipt of data and images, messaging and conversation based contextual sharing of information, organizing documents, data and information, providing a platform for collaboration, sharing of information, and interactive discussions to other users, and uploading and transferring files; computer software and mobile application software for facilitating the exchange of information via the Internet featuring collaboration tools; computer software and mobile application software for electronic communications, including chats, email and discussions; computer software and mobile application software for allowing users to organize projects, to collaborate and share perspective on projects, to create lists and checklists, to comment on ongoing projects, to participate in discussions and receive feedback from others.

Cl.42; providing online non-downloadable software for content sharing and collaboration; software as a service (SAAS) services featuring software for content sharing and collaboration; providing on-line non-downloadable software for document management and workplace collaboration; software as a service (SAAS) services featuring software for project and task management; providing online non-downloadable software for business knowledge management and collaboration, general work management, project tracking, document management, transmission and receipt of data and images, messaging and conversation based contextual sharing of information, organizing documents, data and information, providing a platform for collaboration, sharing of information, and interactive discussions to other users, and uploading and transferring files; providing online non-downloadable software for facilitating the exchange of information via the Internet featuring collaboration tools; providing online non-downloadable software for electronic communications, including chats, email and discussions; providing online non-downloadable software for allowing users to organize projects, to collaborate and share perspective on projects, to create lists and checklists, to comment on ongoing projects, to participate in discussions and receive feedback from others.
NAGARJUNA KRISHI KALYAN

4018981    06/12/2018
NACL INDUSTRIES LIMITED
Plot no. 12-A, ‘C’ Block, Laxmi Towers, Nagarjuna Hills, Punjagutta, Hyderabad-500 082
SERVICE PROVIDER

Address for service in India/Agents address:

MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

Cl.35; ON-LINE CUSTOMER-BASED SOCIAL MEDIA BRAND MARKETING SERVICES FOR FARMERS

Cl.42; HOSTING COMPUTER APPLICATION SOFTWARE IN THE FIELD OF KNOWLEDGE MANAGEMENT FOR CREATING SEARCHABLE DATABASES OF INFORMATION AND DATA FOR FARMERS; HOSTING OF COMPUTERIZED DATA, FILES, APPLICATIONS AND INFORMATION FOR FARMERS; PROVIDING TEMPORARY USE OF ON-LINE APPLICATIONS AND SOFTWARE TOOLS FOR FARMERS; PROVIDING ONLINE NON-DOWNLOADABLE SOFTWARE FOR USE IN CUSTOMER RELATIONSHIP MANAGEMENT FOR FARMERS; PROVIDING ONLINE NON-DOWNLOADABLE SOFTWARE FOR USE IN ENTERPRISE RESOURCE PLANNING FOR FARMERS; PROVIDING ON-LINE NON-DOWNLOADABLE SOFTWARE FOR USE IN SUPPLY CHAIN MANAGEMENT FOR FARMERS; SERVICES RELATING TO CREATING, DEVELOPING AND MAINTAINING WEBSITES, WEB PORTALS; HOSTING COMPUTER SITES FOR FARMERS AND AGRICULTURISTS; PROVIDING INFORMATION INCLUDING INTER-ALIA INFORMATION ON SOILS, CROPS, WEATHER CONDITIONS, ENVIRONMENT PROTECTION

Cl.45; ONLINE SOCIAL NETWORKING SERVICES ACCESSIBLE BY MEANS OF DOWNLOADABLE MOBILE APPLICATIONS FOR FARMERS
KIORA

Priority claimed from 08/06/2018; Application No. : 87955029 ;United States of America

4020252  07/12/2018

Intertrust Technologies Corporation
920 Stewart Drive, Suite 100, Sunnyvale, California 94085 USA
A Corporation duly organised and existing under the laws of the state of Delaware.

Address for service in India/Attorney address:

CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :10/02/2018

DELHI

C1.9; Computer software platform for delivery of secured data and media content by deploying content hotspots; Computer software platform for delivery of secured media content regardless of available bandwidth; Downloadable computer software platform for delivery of secured data and media content by deploying content hotspots; Downloadable computer software platform for delivery of secured media content regardless of available bandwidth; Computer software; Downloadable computer software; Computer software platform; Downloadable computer software platform

C1.42; Platform as a service (PAAS) featuring computer software platforms for delivery of secured data and media content by deploying content hotspots; Platform as a service (PAAS) featuring computer software platforms for delivery of secured media content regardless of available bandwidth; Providing on-line non-downloadable software for delivery of secured data and media content by deploying content hotspots; Providing on-line non-downloadable software for delivery of secured media content regardless of available bandwidth; Platform as a service (PAAS) featuring computer software platforms; Providing on-line non-downloadable software
4026417   14/12/2018
ROYALBISON AUTORENTALS INDIA PRIVATE LIMITED
No.560/1,Boomi Plaza,5th Floor,4th Cross CMH Road,Indiranagar,Bangalore-560038
Private Limited Company
Address for service in India/Attorney address:
SANTOSH UKKUR
Tatva Legal Chennai, Unit F, 2nd Floor, Sun Plaza, 19/39, G N Chetty Road, Chennai 600006.
Used Since :10/10/2018
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.

Cl.25; Clothing, footwear, headgear.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.35; Advertising; business management; business administration; office functions.

Cl.39; Transport; packaging and storage of goods; travel arrangement.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
M/S. KITEX LIMITED
P.B. NO. 4, KIZHAKKAMBALAM – 683 562, ALUVA, ERNAKULAM DISTRICT, KERALA STATE

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI

Device in Colour.

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work.

Cl.24; BED SHEETS, CLOTH, SHIRTINGS AND SUITINGS, LUNGIES, CURTAINS, TOWELS, PILLOW COVERS.

Cl.25; READYMADE CLOTHS, CLOTHINGS, SHIRTS, PANTS, UNDERWEARS, UNIFORMS.

Cl.35; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS [EXCLUDING THE TRANSPORT THEREOF] ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; RUNNING OF STORES AND SHOW ROOMS FOR WHOLESALE AND RETAIL BUSINESS IN TEXTILES.
Trade Marks Journal No: 1913, 05/08/2019 Class 99

4034240 21/12/2018
Tianqi Lithium Corporation
10 East Gaopeng Road, Hi-Tech Development Zone, Chengdu 610041, China
A Chinese corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.1; Alkalies; Alkaline metals; Alumino-silicates; Bases (chemical preparations); Binding chemicals for concrete; Casting flux; Casting powders; Catalysts; Caustic alkali; Caustic alkaline hydroxides; Chemical additives; Chemical additives for detergents; Chemical additives for greases; Chemical additives for lubricants; Chemical additives for use in industry; Chemical additives for use in casting of metals; Chemical additives for use in the moulding of metals; Chemical additives for use with concrete; Chemical agents for the surface treatment of metals; Chemical composition for curing concrete; Chemical compositions for reinforcing brickwork; Chemical compositions for reinforcing concrete; Chemical compositions for use in the construction industry; Chemical compositions for use in the manufacture of electronic components; Chemical materials for use in the manufacture of ceramics; Chemical materials for use in the manufacture of glass; Chemical preparations for the treatment of cement; Chemical preparations for the treatment of concrete; Chemical preparations for use in the promotion of adhesion; Chemical products for the textile industry; Chemical products for use as additives to cement; Chemical products for use as absorbents; Chemical products for use in construction; Chemical products for use in making parts of vehicles; Chemical products for use in metal casting; Chemical products for use in foundry industry; Chemical substances for use as additives to petroleum products; Chemical substances for use in electroplating processes; Chemical substances for use in metallurgy; Chemicals for use in industry; Chemicals for use in manufacture; Chemicals for use in metal plating; Chemicals for use in metal treatment; Chemicals for use in the aeronautical industry; Chemicals for use in the electronics industry; Chemicals for use in the pharmaceutical industry; Chlorinated chemicals; Compositions for setting cement; Compositions for the manufacture of technical ceramics; Concrete admixtures; Concrete bonding compounds; Fine chemicals; Fluxes; Hydroxides; Industrial chemicals; Industrial inorganic chemicals; Industrial minerals; Ion exchange preparations; Ion exchangers (chemicals); Lithia (lithium oxide); Lithium; Metal salts; Foundry sand additives; Minerals in powder form for industrial use; Battery electrolytes; Chemical preparations for facilitating the alloying of metals; Products for soil conditioning; Salt for use in the dyeing industry; Salts for galvanic batteries; Salts for industrial purposes; Salts of alkaline metals; Salts of galvanic cells; Salts of metals; Sodium salts (chemical compounds); Soil additives (fertilising); Soil conditioners (other than sterilising); Soil improvers; Sulfates; Zeolite material.

Cl.6; Non precious metals; Non precious metal alloys.

Cl.40; Recycling of batteries.
HealthyAF

4037131  25/12/2018
TENDER SKIN PRODUCTS PRIVATE LIMITED
104, Linkway Estate, New Link Road, Next to ICICI Bank, Near Inorbit Mall, Malad West, Mumbai - 400064
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Cl.5; Dietary supplements with a cosmetic effect; dietary; supplements intended to supplement a normal diet or to have health benefits; nutritional supplements; nutraceutical preparations for therapeutic or medical purposes; pharmaceutical preparations.

Cl.35; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes; retail and wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; presentation of goods on communication media, for retail purposes.
Zedbud

NOVIS RIVER INC.
1321 Upland Dr. Suite #5938, Houston, TEXAS 77043

Company

Address for service in India/Attorney address:
LYNN BOUT LAZARO
C-401 Arge Helios, 44/1B Hennur Bagalur Road, Kothanur 560077, Bangalore

Proposed to be Used

CHENNAI

Cl.9;Downloadable software for allowing users to create, edit, upload, download, access, view, post, display, tag, indicate sentiment about, comment, embed, transmit, and share or otherwise provide electronic media or information via computer and communication networks; Group Management and communication software to be used by educators and others to manage, edit, organize, modify, transmit, share, and store data and information, send and receive electronic messages, graphics, images, audio and audio visual content via global communication networks; Computer software featuring group participation, reporting, grade entry, task management, calendar entries and information tracking

Cl.42;Providing a web site featuring temporary use of nondownloadable software for organizations, educational institutions and others to connect with their clients, partners and employees featuring electronic audio, video, photo, graphics, data, and text communication tools; Group management, participation, reporting, grade entry, task management, calendar entries, information tracking, wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; enable or facilitate creation, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks.; Providing an online nondownloadable Internet-based system application featuring technology enabling users to create, edit, upload, download, access, view, post, display, tag, indicate sentiment about, comment on, embed, transmit, and share or otherwise providing electronic media or information via computer and communication networks; Computer services facilitating communication between users by creating virtual communities and hosting electronic facilities for users, educators, schools, daycare centers, camps, parents and others to participate in discussions, get feedback, share and access information, transmit audio, video, photographic images, text, graphics and data. Computer services, namely, group management, group communication, group participation, reporting, grade entry, task management, calendar entries and information tracking
DORIAN

4046871  04/01/2019
NAPPA DORI PVT. LTD.
360 - Sultanpur Village, MG Road, New Delhi, Delhi 110030, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.16; Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office.
Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
Cl.20; Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber
Cl.25; Clothing, footwear, headgear
BRUT
4099790   26/02/2019
BRUT
51 RUE VIVIENNE 75002 PARIS FRANCE
Simplified Stock company organised under the laws of France
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Cl.38; Electronic transmission or retransmission of sound, images, documents, messages, data, webcasts, audio and video broadcasts in the field of general and business news, namely business, finance, entertainment, sports, culture, education, new technologies, environment, food, wellness, fashion and travel, by computer terminals; telecommunications via national and international networks (Internet); telecommunications information; communications by computer terminals; fiber optic network communications; radio communications; telephone communications; online communication services; provision of user access to global computer networks; provision of online forums; providing access to databases; news agencies; rental of telecommunication apparatus; radio programs; television programs; teleconferencing services; videoconferencing services; electronic messaging services; rental of access time to global computer networks.
Cl.41; Providing news, information and commentary in the field of general and business news, namely business, finance, entertainment, sports, culture, education, new technologies, environment, food, wellness, fashion and travel; provision of news; publication of on-line newspapers; entertainment by means of webcasts and podcasts; production of sound, images, motion pictures, documents, messages and data in the field of general and business news, namely business, finance, entertainment, sports, culture, education, new technologies, environment, food, wellness, fashion and travel; organization of events, colloquiums, seminars, cultural events, festivals; organization of competitions relating to financial and cultural matters, education or entertainment; photo editing, video editing, film and documentaries editing, written text editing; education; training; entertainment; sports and cultural activities; entertainment information; educational information; professional retraining; provision of leisure facilities; publication of books; loan of books; rental of sound recordings; rental of television sets; rental of stage sets; photography services; organizing and conducting lotteries; organization and conducting of symposiums; organization and conducting of conferences; organization and conducting of congresses; organization of exhibitions for cultural or educational purposes; booking of show tickets; game services provided online from a computer network; electronic publication of books and periodicals online; micro edition.
Terrafol.io

4129693    27/03/2019
PRASHANT ORGANISORS AND INFOSYSTEM PRIVATE LIMITED
429, 4th floor Akshar Arcade, Opp. Menanagar fire station, Navrangpura, Ahmedabad 380009
Private Limited Company

Address for service in India/Attorney address:
SPICE ROUTE LEGAL
Office No. 9, 1st Floor, Pinnacle Corporate Park, Bandra Kurla Complex, Mumbai

Proposed to be Used
AHMEDABAD

Cl.36; Financial investment in the field of real estate
Cl.42; A technology platform that facilitates the purchase of real estate property.
4151768  18/04/2019
ORGPICK PRIVATE LIMITED
FLAT NO 26, ADITYA GARDEN FLORA, WARJE, PUNE - 411048
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BHUSAHEB AJABE
Office No 4, Ambika Apts, Hari Krishna Mandir Marg, Model Colony, Pune - 411016
Used Since :29/05/2018
MUMBAI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats as covered in class 29.
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as covered in class 30.
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as covered in class 31.
RED CASTLE

4157994  25/04/2019

RED CASTLE FRANCE
121, voie Romaine, 01100 Groissiat, France.
Société par actions simplifiée à associé unique

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used

DELHI

Cl.10; Cushions, pillow and mattresses for medical use; baby bottle; dummies, nipple as part of feeding bottles.

Cl.12; Pushchairs for babies and young children, pushchairs hoods, detachable pushchairs, umbrellas and parasols with a fixing system to the pushchair, security car seats for babies and young children children’s cars; parts of children’s cars, namely covers, wheels, nets and storage baskets, integrated covers, safety harnesses; mittens (accessories for strollers); tarpaulins and covers for strollers, carriages and children’s cars; seat belts for vehicle seats and seat belt accessories for motor vehicles, namely seatbelt positioning guides for pregnant women; child safety seats for vehicles.

Cl.20; Furniture; deckchairs for babies and young children; high chairs for children; children’s walkers; seats and armchairs for babies and young children; beds and bedding for babies and young children; playpens and playpens for babies; cushions (not for medical use).

Cl.24; Bed and table covers, bed linen, household linen, bath linen except clothing; baby blankets; plaid; sleeping bags for babies (sewn envelopes replacing sheets) ; wrapping blankets for babies; mosquito nets
WESTERLY RETAIL PRIVATE LIMITED
Embassy 247, Unit no. 501, B Wing, LBS Marg, Vikhroli (West), Mumbai – 400083.
a company incorporated under Indian Companies Act

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.
Used Since :30/10/2018

MUMBAI
Cl.35; Advertising; marketing and promotional services
Cl.41; Publication of online reviews in the field of entertainment
NALPHI

4188139  27/05/2019
SYUVE DESIGN STUDIO PRIVATE LIMITED
C-201, Panchsheel Apartments, Plot No.24, Sector 4, DWARKA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGARH-121004, FARIDABAD

Used Since: 23/02/2018

DELHI

Cl.18; leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery

Cl.25; clothing, footwear, headgear

Cl.42; DRESS DESIGNING
Trade Marks Journal No: 1913, 05/08/2019 Class 99

TV TODAY NETWORK LIMITED
F-26, Connaught Circus, New Delhi-110001
A Company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
SAJAD SULTAN
Suite C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi-110074

Used Since: 16/05/2019

To be associated with:
3684619, 3843450, 3843451, 3976061, 4188176

DELHI

Cl.9: Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s; DVD’s; Radio; TV; Photographic: Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

Cl.16: Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters: Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging; Calendars’; Catalogues; Portraits, Postcards

Cl.25: Garments; Footwear; Headgear; Ready to Wear Uniforms

Cl.35: Radio; TV & Online Advertising; Publicity; Advertising and Publicity Agencies; Business Inquiries; Business Information; Business information via Websites; Online and Offline Retailing; Marketing; Writing of Publicity Texts

Cl.38: Telecommunications; Radio and TV Broadcasting; Wireless Broadcasting; Online Transmission of Digital Files; Providing Online Forums; Electronic Mails; Cable Television Broadcasting; Computer Aided Transmission of Images & Messages; Wireless Broadcasting; Voice Mail Services

Cl.41: Entertainment; Radio & TV Programming; Education and Training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; Presentation of Live Performances; Writing of Texts, Electronic Desktop Publishing; Publication of Online Electronic Books and Journals; Recreation Services; Production of Music; Providing Online Music, Electronic Publication, Videos (non-downloadable); Recording Studio Services
Trade Marks Journal No: 1913 , 05/08/2019 Class 99

Priority claimed from 30/11/2018; Application No. : 88/212888 ;United States of America

SHURE INCORPORATED
5800 West Touhy Avenue, Niles, Illinois 60714, United States of America
a Corporation of Illinois, USA

Address for service in India/Attorney address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2036129

DELHI

Cl.9: Microphones; microphone cases and stands; wireless audio systems, comprising wireless microphones, wireless receivers, wireless transmitters, spectrum analyzers, wireless access point (wap) devices, ethernet switches, antenna distribution systems, antennas, microphone switches, audio cables, batteries, battery packs, and battery chargers; wireless transmitters; wireless receivers; microphones with enhanced radio frequency interference shielding capabilities; wireless microphones; wired microphones; microphone transducers; microphone cables; audio processors for the recording, transmission, amplification, reproduction, and processing of sound; microphone mixer; audio systems comprising microphones, wireless transmitters, and audio network interfaces; audio network interfaces; controls for audio receivers; preamplifiers; audio receivers; audio equipment for receiving wireless signals; electronic switchers for audio signals; transformers; coiled electric cord; microphone cartriges; microphone stands; amplifiers; audio conferencing consoles; digital signal processors; digital switching apparatus for use with audio devices; audio mixer output expanders; earphones; earphone sleeves; earphone cases; headphones; headsets for use with music players; headphones; headsets for use with telephones; headset sleeves; microphone booms; audio attenuators; electrical filters; electrical phase reversers; electronic tone generators; microphone adapters for video equipment; network interface adapters; computer software for digital signal processing; computer software for digital feedback reduction; computer software for monitoring and controlling wireless audio systems; cases for microphones and audio systems; microphone windscreens; microphone cables and cordsets; audio cables; power cables; microphone transducers; audio mixers; power amplifiers; audio amplifiers; wireless audio receivers; wireless audio transmitters; antennas; antenna distribution systems, namely, amplifiers, combiners and splitters; antenna cables; antenna splitters; rack mounting kits, namely, brackets, fasteners, trays, spacers, panels, connectors and cables; microphone goosenecks; microphone anti-roll devices; audio connectors; wireless audio systems, namely, microphones, receivers, transmitters, power supplies, cables and antennas; audio equalizers; audio processors; audio feedback reducers; power supplies; hard wired and wireless audio monitor systems, namely, transmitters, receivers and earpieces; network interface systems, namely, interface modules, software for monitoring and control of wireless receivers and cables for wireless audio systems; microphone grilles; microphone mounts and adapters; microphone switches; mounts for attaching microphones or audio equipment to a user; microphone mounting brackets for use in live sound stage productions and live sound recording studios; wireless systems comprising audio transmitters and audio receivers for use with microphones and musical instruments; cables, namely, electronic cables, electric cables, connection cables, audio cables, power cables, instrument cables; multi-channel computer controlled audio digital signal processor; computer software to control and monitor the function of audio equipment; wireless audio systems, comprising wireless transmitters and wireless receivers; wireless systems, comprising uhf receivers, uhf body-pack transmitters, and handheld uhf transmitters; electro-acoustical devices-namely, microphones; earphone wax guards; cases for headphones; audio upgrade card; antenna combiners; downloadable software for recording audio, editing audio, monitoring and controlling audio equipment; downloadable software for updating firmware and software of audio equipment; downloadable computer software for programming identification cards for audio conferencing; downloadable software for audio and video recording; software for integrating video and

7736
audio; software that automatically displays a video image of a person speaking for recording, broadcasting, and streaming applications; headsets for use with audio systems; audio channel selector; network charging station for audio transmitters; chargers for batteries; rechargeable batteries; simultaneous interpretation receivers; digital radiator; transceivers; audio transceivers; wireless access point transceivers; antenna cases; mounts for audio equipment; flush-mounts for audio equipment; junction boxes; audio repeaters; video camera for video conferencing unit; guitar wireless system, namely, guitar cables, guitar pedal receivers, and guitar mounts; usb cables; usb charging cables for use in vehicles; microphone accessories, namely, color identification rings for microphones; protective cases for wireless transmitters; software for configuring, managing, monitoring, and control of audio/visual conferencing equipment; software for use in controlling, configuring, managing, and personalizing audio for conferencing; audio conferencing system comprising audio conferencing console, microphones, loudspeakers, digital media receivers, simultaneous interpretation receivers, and headphones for conferencing; digital conferencing system consisting of a central audio control unit, power extension unit, audio output unit, junction box, repeater unit, power inserter, software for configuring, managing, monitoring, and control of audio and visual conferencing equipment; digital audio discussion systems comprising microphones, loudspeakers, simultaneous interpretation receivers, and user control hardware; wireless microphone systems comprising audio transmitter unit, microphone, transceiver, audio network interface device, and chargers for the aforementioned products; tuners for electronic musical instruments; kit consisting of microphones, microphone adapters, microphone mounts and power cables, and cases for microphones; and components, parts, and fittings of all of the foregoing

Cl.35; Providing information in the field of audio and electronic products all on-line via a global computer network

Cl.37; Repair and maintenance services for electronic equipment

Cl.41; Providing information in the field of sound and music, all on-line via a global computer network; providing online blogs in the field of sound, music, and entertainment; providing non-downloadable webinars in the field of sound, music, and entertainment; entertainment services, namely, providing podcasts in the field of sound, music, and entertainment
Priority claimed from 30/11/2018; Application No.: 88/212906; United States of America

SHURE INCORPORATED
5800 West Touhy Avenue, Niles, Illinois 60714, United States of America
a Corporation of Illinois, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:

DELHI

Cl. 9: Microphones; microphone cases and stands; wireless audio systems, comprising wireless microphones, wireless receivers, wireless transmitters, spectrum analyzers, wireless access point (wap) devices, ethernet switches, antenna distribution systems, antennas, microphone switches, audio cables, batteries, battery packs, and battery chargers; wireless transmitters; wireless receivers; microphones with enhanced radio frequency interference shielding capabilities; wireless microphones; wired microphones; microphone transducers; microphone cables; audio processors for the recording, transmission, amplification, reproduction, and processing of sound; microphone mixer; audio systems comprising microphones, wireless transmitters, and audio network interfaces; audio network interfaces; controls for audio receivers; preamplifiers; audio receivers; audio equipment for receiving wireless signals; electronic switchers for audio signals; transformers; coiled electric cord; microphone cartridges; microphone stands; amplifiers; audio conferencing consoles; digital signal processors; digital switching apparatus for use with audio devices; audio mixer output expanders; headphones; earphone sleeves; earphone cases; headphones; headsets for use with music players; headsets for use with telephones; headset sleeves; microphone booms; audio attenuators; electrical filters; electrical phase reversers; electronic tone generators; microphone adapters for video equipment; network interface adapters; computer software for digital signal processing; computer software for digital feedback reduction; computer software for monitoring and controlling wireless audio systems; cases for microphones and audio systems; microphone windscreens; microphone cables and cordsets; audio cables; power cables; microphone transformers; audio mixers; power amplifiers; audio amplifiers; wireless audio receivers; wireless audio transmitters; antennas; antenna distribution systems, namely, amplifiers, combiners and splitters; antenna cables; antenna splitters; rack mounting kits, namely, brackets, fasteners, trays, spacers, panels, connectors and cables; microphone goosenecks; microphone anti-roll devices; audio connectors; wireless audio systems, namely, microphones, receivers, transmitters, power supplies, cables and antennas; audio equalizers; audio processors; audio feedback reducers; power supplies; hard wired and wireless audio monitor systems, namely, transmitters, receivers and earpieces; network interface systems, namely, interface modules, software for monitoring and control of wireless receivers and cables for wireless audio systems; microphone grilles; microphone mounts and adapters; microphone switches; mounts for attaching microphones or audio equipment to a user; microphone mounting brackets for use in live sound stage productions and live sound recording studios; wireless systems comprising audio transmitters and audio receivers for use with microphones and musical instruments; cables, namely, electronic cables, electric cables, connection cables, audio cables, power cables, instrument cables; multi-channel computer controlled audio digital signal processor; computer software to control and monitor the function of audio equipment; wireless audio systems, comprising wireless transmitters and wireless receivers; wireless systems, comprising uhf receivers, uhf body-pack transmitters, and handheld uhf transmitters; electro-acoustical devices-namely, microphones; earphone wax guards; cases for headphones; audio upgrade card; antenna combiners; downloadable software for recording audio, editing audio, monitoring and controlling audio equipment; downloadable software for updating firmware and software of audio equipment; downloadable computer software for programming identification cards for audio conferencing; downloadable software for audio and video recording; software for integrating video and audio; software that automatically displays a video image of a person speaking for recording, broadcasting, and streaming applications; headsets for use with audio systems; audio channel selector; network charging station for audio transmitters; chargers for batteries; rechargeable batteries; simultaneous interpretation receivers; digital radiator.
transceivers; audio transceivers; wireless access point transceivers; antenna cases; mounts for audio equipment; flush-mounts for audio equipment; junction boxes; audio repeaters; video camera for video conferencing unit; guitar wireless system, namely, guitar cables, guitar pedal receivers, and guitar mounts; usb cables; usb charging cables for use in vehicles; microphone accessories, namely, color identification rings for microphones; protective cases for wireless transmitters; software for configuring, managing, monitoring, and control of audio/visual conferencing equipment; software for use in controlling, configuring, managing, and personalizing audio for conferencing; audio conferencing system comprising audio conferencing console, microphones, loudspeakers, digital media receivers, simultaneous interpretation receivers, and headphones for conferencing; digital conferencing system consisting of a central audio control unit, power extension unit, audio output unit, junction box, repeater unit, power inserter, software for configuring, managing, monitoring, and control of audio and visual conferencing equipment; digital audio discussion systems comprising microphones, loudspeakers, simultaneous interpretation receivers, and user control hardware; wireless microphone systems comprising audio transmitter unit, microphone, transceiver, audio network interface device, and chargers for the aforementioned products; tuners for electronic musical instruments; kit consisting of microphones, microphone adapters, microphone mounts and power cables, and cases for microphones; and components, parts, and fittings of all of the foregoing

Cl.35; Providing information in the field of audio and electronic products all on-line via a global computer network

Cl.37; Repair and maintenance services for electronic equipment

Cl.41; Providing information in the field of sound and music, all on-line via a global computer network; providing online blogs in the field of sound, music, and entertainment; providing non-downloadable webinars in the field of sound, music, and entertainment; entertainment services, namely, providing podcasts in the field of sound, music, and entertainment
4190813  29/05/2019
DUDHERIA APPARELS (P) LTD.
47-A, ZAKARIA STREET, 3RD FLOOR, KOLKATA-700073, WEST BENGAL, INDIA.
Body Incorporate.
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Cl.25; Readymade Garments and Hosiery Goods.
Cl.35; Retail and Wholesale through Outlets and Online (Internet) in relation to Readymade Garments and Hosiery Goods, Advertising, Business Management, Business Administration, Office Functions.
SOLARON BLUE PROTECTION

4192368 30/05/2019

PPG INDUSTRIES OHIO, INC.
3800 WEST 143RD STREET, CLEVELAND, STATE OF OHIO 44111
A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Cl.12; AIRCRAFT WINDOWS AND WINDSHIELDS, MILITARY VEHICLE WINDOWS, MARINE VEHICLE WINDOWS, RAIL VEHICLE WINDOWS.

Cl.17; LAMINATED PLASTIC FILMS FOR USE ON WINDOWS.
4192437  30/05/2019
BEIJING BAOCAISHENG CATERING MANAGEMENT CO., LTD
ROOM 3009, UNIT 1, 26 F, BUILDING NO.99, CHAOYANG NORTH ROAD, CHAOYANG DISTRICT, BEIJING, CHINA

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.29: Yoghurt; cheese; milk products; milk; milk beverages, milk predominating; milk shakes; meat; fish-based foodstuffs; fruits, canned; fruit-based snack food; vegetables, preserved; eggs; oils for food; fruit jellies; nuts, prepared; truffles, preserved; tofu; butter; crystallized fruits; jams

Cl.30: Coffee; tea; tea-based beverages; sugar; honey; bread; sugar confectionery; pastries; pies; biscuits; onigiri [rice balls]; cereal preparations; pasta; cereal-based snack food; starch for food; ice cream; food flavourings, other than essential oils; preparations for stiffening whipped cream; yeast; cakes; soya flour; petits fours [cakes]

Cl.32: Beer; fruit juice; waters [beverages]; non-alcoholic beverages; soya-based beverages, other than milk substitutes; whey beverages; beer wort; vegetable juices [beverages]; smoothies; fruit nectars, non-alcoholic; soft drinks; non-alcoholic fruit juice beverages; beer-based cocktails; soda water; non-alcoholic beverages flavoured with tea; orgeat; non-alcoholic fruit extracts; aerated water; non-alcoholic preparations for making beverages; mineral water [beverages]

Cl.35: Publicity; commercial administration of the licensing of the goods and services of others; sales promotion for others; provision of an online marketplace for buyers and sellers of goods and services; personnel management consultancy; relocation services for businesses; systemization of information into computer databases; accounting; sponsorship search; wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; demonstration of goods; presentation of goods on communication media, for retail purposes; television advertising; online advertising on a computer network; business management assistance; marketing; employment agency services; business management of hotels; commercial intermediation services; Retail services provided by bakery shops

Cl.43: Café services; restaurant services; hotel reservations; hotel services; rental of transportable buildings; retirement home services; day-nursery [crèche] services; boarding for animals; rental of chairs, tables, table linen, glassware; canteen services; self-service restaurant services; snack-bar services; accommodation bureau services [hotels, boarding houses]; bar services; cafeteria services; food and drink catering

Transliteration : The transliteration of Chinese characters is “Bao Shi Fu”. 
4196233 03/06/2019
M/S KAYAKALP SYSTEMS PRIVATE LIMITED,
#139, Rainbow Residency, Junnasandra, Sarjapur Road, Bengaluru 560035
Private Limited Company
Address for service in India/Agents address:
R.P. RAMANATHAN
D. NO. 12/7, SRI ARAVINDAR ANNAI ILLAM, CLASSIC GARDEN, NEW THILLAI NAGAR, COIMBATORE 641 041
Used Since :20/01/2017

CHENNAI

CI.9; SCIENTIFIC, APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; DATA PROCESSING EQUIPMENT INCLUDING COMPUTERS HARDWARE AND CUSTOMIZED SOFTWARE PROGRAMME FOR VARIOUS SERVICE AND BUSINESS SECTORS

CI.42; SCIENTIFIC AND INDUSTRIAL ANALYSIS, RESEARCH AND DESIGN SERVICES; DEVELOPMENT AND DELIVERY OF WORLD CLASS HEALTH CARE SOLUTIONS AND TECHNOLOGICAL SERVICES; COMPUTER HARDWARE AND SOFTWARE PROGRAMMING AND SOLUTIONS FOR PROVIDING TOOL KIT FOR ADAPTATION TO ANY TELE-MEDICINE FLOW THAT HEALTH CARE PROVIDERS CHOSE TO FOLLOW IRRESPECTIVE OF THE COMPLEXITY.
SCREAM GEMS

4196631    04/06/2019

Columbia Pictures Industries, Inc.
10202 West Washington Boulevard, Culver City, California 90232, United States of America

a corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.9; Motion picture films, audiovisual recordings featuring television programs and motion pictures; DVDs; computer game software downloadable from a global computer network; computer game disks; downloadable image files containing photographic images, artwork, and text based on motion pictures and television programs; downloadable audiovisual recordings featuring and promoting television programs and motion pictures; downloadable computer game programs; downloadable virtual reality game software; video game discs and software; electronic publications

Cl.41; Entertainment services, namely providing a website featuring non-downloadable motion pictures and television programs; entertainment services, namely, arranging and conducting special events at theme parks; entertainment services, namely, production and distribution of ongoing television programs and motion pictures; entertainment services in the nature of escape room attractions; production of multi-media entertainment content for video on demand services; production of musical sound recording; providing online computer games; providing non-downloadable entertainment information, motion pictures, and television programs via video on demand services; virtual reality game services provided on-line from a computer network; electronic publications
PACKSY

4196634  04/06/2019
SAMTA IMPEX PVT. LTD.
DAKHIN BARI, RAJA PUR, DOMJUR, HOWRAH-711405, WEST BENGAL, INDIA.

Body Incorporate.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Cl.18; School Bags, Back Packs, Soft Luggage, Hard Luggage, Purses and Accessories, Umbrella.

Cl.25; Raincoats and Rainwear.

Cl.35; Retail and Wholesale through Outlets and Online (Internet) in relation to School Bags, Back Packs, Soft Luggage, Hard Luggage, Purses and Accessories, Umbrella, Raincoats and Rainwear, Advertising, Business Management, Business Administration, Office Functions.
JYP-BOB

4196744  04/06/2019

JYP ENTERTAINMENT CO., LTD.
JYP Center, 205, Gangdong-daero, Gangdong-gu, Seoul 05407, Republic of Korea
Corporation organized and existing under the laws of Republic of Korea (South Korea)

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used
DELHI

Cl.30; Sandwiches, Cooked rice mixed with vegetables and beef (bibimbap), Korean-style dried seaweed rolls containing cooked rice (gimbap), Burritos, Pizza, Rice cakes, Prepared pasta, Breakfast cereals, Pre-packaged lunches consisting primarily of rice, and also including meat, fish or vegetables

Cl.43; Restaurant and café services, Restaurants featuring home delivery, Carryout restaurant services, Cafeteria services, Bar services, Catering services
4197515 05/06/2019
YULU BIKES PRIVATE LIMITED
Villa 119, Adarsh Plam Retreat Outer Ring Road, Devaranbeensanahalli, Bellandur
Registered
Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013
Used Since : 25/02/2019
To be associated with:
4187901
CHENNAI
Cl.6; Common metals and their alloys, steel balls, bells, locks, wires and cables (non-electric), all for use in cycles and tricycles
Cl.11; Lamps, bulbs, tubes, lights parts & fittings, thereof, torches, emergency lights, fans, accessories, apparatus and installations for lightning all for use in cycle and tricycles
Cl.12; Cycle, cycle parts, fittings and accessories thereof, tyres, tubes for cycles
QOUNT TECH SERVICES PRIVATE LIMITED
# 8-2-603/1/Vp/8, Plot No. 8, Happy Valley, Road No. 10, Banjara Hills, Hyderabad, Telangana-500034, India,
Body Incorporate.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Used Since : 19/09/2018

CHENNAI

Cl.35; Business management and organization consultancy, professional business consultancy, accounting,
administrative accounting, accounting advisory services, business investigations, business research, business
management assistance, marketing research, on-line advertising on a computer network, employment agency services,
advertising agency services, advisory services for business management.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial
research services; design and development of computer hardware and software.
Priority claimed from 01/05/2019; Application No. : 2019-327 ;Leichtenstein

APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1873446, 3380501

DELI

Cl.9: Computers; computer hardware; wearable computer hardware; handheld computers; tablet computers; telecommunications apparatus and instruments; telephones; mobile telephones; smart phones; wireless communication devices for the transmission of voice, data, images, audio, video, and multimedia content; network communication apparatus; handheld digital electronic devices capable of providing access to the internet and for the sending, receiving, and storing telephone calls, electronic mail, and other digital data; wearable digital electronic devices capable of providing access to the internet, for sending, receiving and storing of telephone calls, electronic mail, and other digital data; smart watches; wearable activity trackers; connected bracelets [measuring instruments]; electronic book readers; computer software; computer software for setting up, configuring, operating or controlling mobile devices, mobile telephones, wearable devices, computers, computer peripherals, set top boxes, televisions, and audio and video players; application development software; computer game software; downloadable pre-recorded audio, video and multimedia content; computer peripheral devices; peripheral devices for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; wearable computer peripherals; wearable peripherals for use with computers, mobile telephones; mobile electronic devices, smart watches, smart glasses, televisions, set top boxes, and audio and video players and recorders; accelerometers; altimeters; distance measuring apparatus; distance recording apparatus; pedometer; pressure measuring apparatus; pressure indicators; monitors, display screens, head mounted displays, and headsets for use with computers, smart phones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, 3D spectacles; eyeglasses; sunglasses; spectacle lenses; optical glass; optical goods; optical apparatus and instruments; cameras; flashes for cameras; display screens for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, televisions, and audio and video players and recorders; keyboards, mice, mouse pads, printers, disk drives, and hard drives; sound recording and reproducing apparatus; digital audio and video players and recorders; audio speakers; audio amplifiers and receivers; motor vehicle audio apparatus; voice recording and voice recognition apparatus; earphones; headphones; microphones; telecommunications; television receivers and monitors; set top boxes; radios; radio transmitters and receivers; global positioning systems (GPS devices); navigational instruments; remote controls for controlling computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, audio and video players and recorders, televisions, speakers, amplifiers, home theatre systems, and entertainment systems; wearable devices for controlling computers, mobile telephones, mobile electronic devices, wearable electronic devices, smart watches, smart glasses, audio and video players and recorders, televisions, speakers, amplifiers, home theatre systems, and entertainment systems; data storage apparatus; computer chips; encoded credit cards and card readers; electronic payment and point of transaction terminals; encoded credit cards and card readers; electronic payment and point of transaction terminals; batteries; battery chargers; electrical and electronic connectors, couplers, wires, cables, chargers, docks, docking stations, and adapters for use with all of the aforesaid goods; interfaces for computers, computer peripherals, mobile telephones, mobile digital electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; protective films adapted for computer screens; covers, bags, cases, sleeves, straps and lanyards for computers, mobile telephones, mobile digital electronic devices, wearable electronic devices, smart watches, smart glasses, earphones, headphones, set top boxes, and audio and video players and recorders; selfie sticks; chargers for electronic cigarettes; electronic collars
to train animals; electronic agendas; apparatus to check stamping mail; cash registers; mechanisms for coin-operated apparatus; dictating machines; hemline markers; voting machines; electronic tags for goods; prize selection machines; facsimile machines; weighing apparatus and instruments; measures; electronic notice boards; measuring apparatus; wafers [silicon slices]; integrated circuits; amplifiers; fluorescent screens; remote controls; lights conducting filaments [optical fibers]; electric installations for the remote control of industrial operations; lightning arresters; electrolyzers; fire extinguishers; radiological apparatus for industrial purposes; life saving apparatus and equipment; whistle alarms; animated cartoons; egg-candlers; dog whistles; decorative magnets; electrified fences; portable remote-controlled car retarders; electrically heated socks; electronic voice command and recognition apparatus for controlling the operations of consumer electronics devices and residential systems; personal digital assistants; heat regulating apparatus; thermostats; monitors, sensors, and controls for air conditioning, heating, and ventilation devices and systems; electric regulating apparatus; electric light regulators (dimmers); lighting control apparatus; electrical outlets; electrical and electronic switches; alarms, alarm sensors, and alarm monitoring systems; smoke and carbon monoxide detectors; electric and electronic locks and latches for doors and windows; electric and electronic controls for garage doors; residential security and surveillance systems.

Cl. 42; Design and development of computer hardware, software, peripherals, and computer and video games; computer hardware and software consulting services; computer programming; design of computer databases; electronic data storage; cloud computing services; rental of computer hardware, software, and peripherals; providing online non-downloadable software; consultation services for developing computer systems, databases and applications; computer security and data security consultancy; data encryption services; providing computer hardware or software information online; maintenance, repair and updating of computer hardware, software, peripherals, and applications; technical support services, diagnosing and troubleshooting of computer hardware and software problems, and computer help desk services; website creation, design, and maintenance services; website hosting services; providing search engines for obtaining data via the internet and other electronic communications networks; creating indexes of online information, sites and other resources available on the Internet and other electronic communications networks; cartography and mapping services; providing an Internet portal allowing users to preview and download electronic books, publications, and other documents; providing an Internet portal allowing users to preview and download electronic books, publications, and other documents; scientific and technological services; industrial design services; industrial analysis and research services; medical research; medical laboratories; information, advisory and consultancy services relating to all the aforesaid.
Priority claimed from 11/12/2018; Application No. : 88225105 ;United States of America

Sutro Connect Inc.
700 W Georgia Street Pacific Center South, 25th Floor Vancouver V7Y 1B3 Canada
A Corporation existing under the laws of Canada

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

Cl.1; Chemical analysis kits for testing swimming pool water; Chemicals for use in purification of water; Chlorine for the testing, treatment, and maintenance of water, namely, swimming pools, spas or other recreational bodies of water; Reagent bearing test strips for testing swimming pool water; Water purifying chemicals for swimming pools; Water treatment chemicals for use in swimming pools and spas.

Cl.9; Self-contained smart devices used for the testing, treatment and maintenance of swimming pools, spas or other recreational bodies of water; Downloadable mobile application that converts water data from a self-contained smart device to electronic media; Downloadable mobile application for allowing users to access, monitor, and receive information concerning the status of water chemistry and activity in swimming pools, spas and other recreational bodies of water; Downloadable mobile application for selling water chemical products and water chemical preparations.

Cl.42; Providing a website featuring technology that enables users to access, monitor, and receive information concerning the status of water chemistry and activity of their swimming pools, spas or other recreational bodies of water and to buy devices, chemicals, chemical products, and chemical preparations for the testing, treatment and maintenance of water, namely, swimming pools, spas and other recreational bodies of water; Providing scientific information in the field of water chemistry, namely, the testing, treatment and maintenance of swimming pools, spas and other recreational bodies of water; Software as a service (SAAS) services featuring software for converting water data from a self-contained smart device to electronic media; Water meter reading and data analysis.
4200233  07/06/2019

V M SASIKUMAR
NO 15, SRI MURUGAN NAGAR, NEAR E B COLONY, GANAPATHY, COIMBATORE 641006
Proprietorship

Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjupuram Road, Coimbatore - 641 036.

Proposed to be Used

CHENNAI

Cl.6; Paints Spraying Booths, of metal included in class 6
Cl.11; Drying oven being included in class 11
Cl.19; Non metal Paint spraying booth being included in class 19
Cl.40; Powder coatings, Surface finishing being included in class 40
Priority claimed from 22/03/2019; Application No. : 2019-000757 ;Nicaragua

4200382  07/06/2019

BANCO BILBAO VIZCAYA ARGENTARIA, S.A.
Plaza San Nicolás, 4, 48005 BILBAO (VIZCAYA), España,
Body incorporated in Spain

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401–402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

To be associated with:

1504805

DELHI

Cl.9;Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.36;Insurance; Financial affairs; Monetary affairs; Real estate affairs.
LUCKIN
4201450 09/06/2019
QIONG WU
A-16, SECTOR-72, NOIDA
INDIVIDUAL
Address for service in India/Attorney address:
DIXIT MEHTA
DUCTUS LEGAL, 109, FIRST FLOOR, MODI TOWER, NEHRU PLACE, SOUTH DELHI-110019
Proposed to be Used
DELHI
Cl.9; ELECTRIC CIRCUITS, ELECTRONIC CIRCUITS, INTEGRATED CIRCUITS, CONTROL CIRCUITS, INTEGRATED
ELECTRONIC CIRCUITS, ELECTRONIC CONTROL CIRCUITS, TELECOMMUNICATION CABLE, CABLE MODEMS,
COMPUTER CABLE, MICROPHONE CABLE, MOBILE HIGH DEFINITION LINK CABLE, CHARGER, BATTERY CHARGER,
CAR CHARGER, USB CHARGERS, CHARGER FOR BATTERIES, MOBILE PHONE BATTERIES CHARGER
Cl.21; COFFEE GRINDERS, COFFEE CUPS, COFFEE MUGS,
Cl.30; COFFEE, FLAVOURED COFFEE, COFFEE BEANS, CHOCOLATE COFFEE, UNROASTED COFFEE, COFFEE
DRINKS, COFFEE BEVERAGES, ARTIFICIAL COFFEE, COFFEE MIXTURES, COFFEE OILS
Proposed to be Used

DELHI

Cl.7; ALL KINDS OF BEARING, PILLOW BLOCK, TAPPER ROLLER BEARING, THRUST BEARING, Parts of motors and engines (of all kinds) Electric cleaning machines and apparatus. AND ALL OTHER ITEMS INCLUDING IN CLASS 7

Cl.12; ALL KINDS OF BALL BEARING, PILLOW BLOCK, TAPPER ROLLER BEARING, THRUST BEARING, Parts of motors and engines (of all kinds) Motors and engines for land vehicles; Couplings and transmission components for land vehicles; Air cushion vehicles, all types of vehicles and of all categories (Land, Air and Water). AND ALL OTHER ITEMS INCLUDING IN CLASS 12
HALLS ZATANG

4202339  10/06/2019
INTERCONTINENTAL GREAT BRANDS LLC
100 Deforest Avenue, East Hanover, New Jersey 07936, United States of America
A limited liability company organized under the laws of State of Delaware, USA

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.5; Medicated Confectionery.
Cl.30; Non-medicated confectionery; chocolate; chocolate confectionery; sugar confectionery; frozen confectionery; chilled confectionery; cakes, biscuits and wafers; chewing gum.
ARD SEWAH EDUCATION HUB PRIVATE LIMITED
FLAT NO 05, YADUKUL CO OPP HSG SOC., BHONSLA COLLEGE, GANGAPUR ROAD, ANANDWALLI, NASHIK-422013
SEWAH EDUCATION HUB SEWA HI KARMA SEWA HI DHARMA
PRIVATE LIMITED COMPANY
Used Since :26/03/2019
MUMBAI

Cl.35; To establish, develop, promote franchise, training centers in India or abroad for conducting regular, evening or weekend interactive classes and to get the necessary approval, permission required for this purpose. To enter into Joint Venture, or collaborate with accredited educational institutions and other legal ventures in India/outside India to provide such training assistance and such other learning support on such terms and conditions as may be decided by the company from time to time. To carry on the business of distributors, traders, manufacturers, consignment agents, importer and exporters of all kind of educational tools, kits, literature, accessories, and all forms of related equipment and to do the business as publishers of books, e-books, Educational guides, Magazines, E-Magazines, Periodicals, CDs, DVDs on various Training & Consultancy Programs and all other allied activities include in class 35.

Cl.41; To establish, setup, and run in any part of India and outside India training Centers for Women empowerment, Youth education, Family education, Financial literacy, Psychology Trainings, Leadership courses Spiritual Development, Health n Diet, Fitness, Parenting and So on as per requirement of trainee. Personal or Group Coaching & Consultancy, Personal Consultancy & Training, Business Consultancy & Training, Telephonic Consultation, Motivational Trainings with the intent of carrying out the Business of Education and Skill Developments amongst the masses of India and Abroad by own self and/or through any other Individual, Association of Persons or such Body or Otherwise for self or for and on behalf of any third party under an Agreement or Understanding whether Written or Otherwise and on such terms and conditions as the Company may deem fit. To establish, develop, promote franchise, training centers in India or abroad for conducting regular, evening or weekend interactive classes and to get the necessary approval, permission required for this purpose. To enter into Joint Venture, or collaborate with accredited educational institutions and other legal ventures
in India/outside India to provide such training assistance and such other learning support on such terms and conditions as may be decided by the company from time to time. To carry on the business of distributors, traders, manufacturers, consignment agents, importer and exporters of all kind of educational tools, kits, literature, accessories, and all forms of related equipment and to do the business as publishers of books, e-books, Educational guides, Magazines, E-Magazines, Periodicals, CDs, DVDs on various Training & Consultancy Programmes and all other allied activities include in Class 41.
AUGNITO

4202673  11/06/2019
SCRIBETECH (INDIA) HEALTHCARE PVT. LTD.
152 EL-CID, RIDGE ROAD, MALABAR HILL, MUMBAI-400006 MAHARASHTRA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VASHI AND VASHI
D-22, 3rd floor, Dhanraj Mahal, CSM Marg, Apollo Bunder, Colaba, Mumbai – 400 001

Proposed to be Used

MUMBAI

Cl.16;PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS TYPE; PRINTING BLOCKS.

Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Trade Marks Journal No: 1913  05/08/2019  Class 99

4202953  11/06/2019
TOYOTA ACCESSORIES DEVELOPMENT MIDDLE EAST FZCO
A902, Tower A, Jafza One Building, P. O. Box 263544, Jebel Ali, Dubai, United Arab Emirates.
a Free Zone Company registered in the United Arab Emirates.
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Cl.35; Presentation of goods on communication media, for retail purposes, the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes, Sales promotion for others.
4202954    11/06/2019
TOYOTA ACCESSORIES DEVELOPMENT MIDDLE EAST FZCO
A902, Tower A, Jafza One Building, P. O. Box 263544, Jebel Ali, Dubai, United Arab Emirates.
a Free Zone Company registered in the United Arab Emirates.
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Cl.35: Presentation of goods on communication media, for retail purposes, the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes, Sales promotion for others.

Transliteration : TADME, there is no meaning.
Trade Marks Journal No: 1913, 05/08/2019 Class 99

4202955 11/06/2019
TOYOTA ACCESSORIES DEVELOPMENT MIDDLE EAST FZCO
A902, Tower A, Jafza One Building, P. O. Box 263544, Jebel Ali, Dubai, United Arab Emirates.
a Free Zone Company registered in the United Arab Emirates.
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
To be associated with:
4202953
DELHI


Cl.35; Presentation of goods on communication media, for retail purposes, the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes, Sales promotion for others.
DIGITALIFE CORPORATION LIMITED
695 Soi Sukhumvit 50, Sukhumvit Road, Prakanong, Klongtoey, Bangkok 10260, Thailand
A company incorporated under the laws of Bangkok, Thailand

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
DELHI

Cl.35; Ordering services for products and services; ordering services via computer networks; wholesale business management; retail business management; business management in the field of transportation; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods, such services may be provided by retail stores, wholesale or internet; shopping services provided on-line or on a mobile communication network; internet retail services; providing shopping information; online advertising on a computer network; electronic commerce management.

Cl.36; Financial market construction; financial transaction services; financial consultancy; financial services; coordination services for financial businesses; insurance; monetary affairs; real estate affairs; fund raising; financial management; banking; electronic fund transfer
Cl.38; Online information transmission; providing online communication services; providing access to online databases; telecommunication services for transmission of data; data transmission over data networks, including global computer networks and wireless telephone networks; web messaging services; electronic transmission of streamed and downloadable audio and video files via computer and other communications networks; instant messaging services; transmission of text, data, pictures, images, video, voices, information and messaging by mobile telephones.

Cl.39; Courier services; freighting services; provision of information in the field of transportation; packaging and storage of goods; delivery and distribution of goods; transport services; physical storage of electronically stored data or documents; storage of information; storage of goods

Cl.42; Design of fully integrated transportation systems; designing and providing computer or wireless terminal application services featuring software to enable or facilitate the uploading, posting, displaying, tagging, blogging, sharing or providing of electronic media or information over communications networks or the internet; research and development in the field of transportation; computer system software services; computer programming; industrial analysis and research services; design and development of computer hardware and software
4203089    11/06/2019
Saurabh Chhabra
B-382, Shastri Nagar, Bhilwara, Rajasthan 311001 – India
An Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
AHMEDABAD

Cl.3; Oil, Shampoo, Face Wash, Scrub, Body Wash, Conditioner, Hair Lotion, Soap, Cream, Lotion, Color Cosmetics, Lipstick, Eyeliner.
Cl.29; Cookies, Soup Powder/Liquid, Chutney Powder, Spices.
Cl.30; Tea, Green Tea, Herbal Tea
SWAREFLEX

4203914  12/06/2019

D. SWAROVSKI KG
Swarovskistrasse 30, 6112 Wattens, Austria

Body incorporated in Austria

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.9; Light-emitting diodes (LEDs), LED position sensors, optical lenses, optical reflectors, reflectors for traffic signals, wildlife warning reflectors, emergency warning lights, road warning lamps, traffic guidance apparatus, illuminated exit signs, warning devices for pedestrians, reflectors for optical purposes and for photograph and film reproduction, reflective glass elements, retro-reflectors and optical lenses for optoelectronic control devices

Cl.11; LED lamps, LED lights for automobiles, LED safety lamps, LED light strips, light reflectors, vehicle reflectors, emergency lighting, road lights
HYPERZONE

Priority claimed from 14/12/2018; Application No. : 1387000 ;Benelux

4204186   12/06/2019

LYONDELLBASELL INDUSTRIES HOLDINGS B.V.
Delftseplein 27E- 3013 AA Rotterdam - The Netherlands
a Private Limited Liability Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.1; Polymers, including olefin polymers, olefin copolymers and compositions thereof, all for industrial use.

Cl.17; Olefin polymers or copolymers being semi-processed products, compositions of olefin polymers or copolymers being semi-processed products for industrial use.
Proposed to be Used

DELHI

Cl.9; Audio and video recordings, downloadable video webcasts, and downloadable podcasts, all in the field of personal development and personal improvement.

Cl.16; Books, pamphlets and printed course materials in the field of personal development and personal improvement.

Cl.41; Life coaching services in the field of personal development and personal improvement; Peer to peer coaching services in the field of personal development and personal improvement; Personal and professional coaching services in the field of personal development and personal improvement; Providing group coaching in the field of personal development and personal improvement; Educational and entertainment services, namely, programs about personal development and personal improvement accessible by radio, television, satellite, audio, video and computer networks; Educational and entertainment services, namely, the presentation of seminars, workshops, panel discussions and ongoing television and radio shows all in the field of personal development and personal improvement; Educational services, namely, conducting classes and seminars in the field of personal development and personal improvement.

Cl.45; Providing a website featuring information in the field of personal development and personal improvement; counseling in the field of personal development and personal improvement.
Trade Marks Journal No: 1913, 05/08/2019 Class 99

SIMON SINEK
4204347 12/06/2019
Simon Sinek
C/O Keats Gatien, LLP 120 S. El Camino Dr., Suite 207 Beverly Hills, CA 90212, United States of America
A U.S. citizen

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.9; Audio and video recordings, downloadable video webcasts, and downloadable podcasts, all in the field of personal development and personal improvement.
Cl.16; Books, pamphlets and printed course materials in the field of personal development and personal improvement.
Cl.41; Life coaching services in the field of personal development and personal improvement; Peer to peer coaching services in the field of personal development and personal improvement; Personal and professional coaching services in the field of personal development and personal improvement; Providing group coaching in the field of personal development and personal improvement; Educational and entertainment services, namely, programs about personal development and personal improvement accessible by radio, television, satellite, audio, video and computer networks; Educational and entertainment services, namely, the presentation of seminars, workshops, panel discussions and ongoing television and radio shows all in the field of personal development and personal improvement; Educational services, namely, conducting classes and seminars in the field of personal development and personal improvement.
Cl.45; Providing a website featuring information in the field of personal development and personal improvement; counseling in the field of personal development and personal improvement.
FLORAL
4204651   12/06/2019
LYYUE TRAVEL INVESTMENT HOLDINGS (HONG KONG) LIMITED
Unit A1 of Unit A, 11th floor, Success Commercial Building 245-251 Hennessy Road, Hong Kong
BODY CORPORATE
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Cl.9; Computer programs (downloadable software); computer software applications, downloadable; electronic publications, downloadable
Cl.35; Advertising and publicity; business management assistance; online advertising on a computer network; business management of hotels; business management consultancy; commercial administration of the licensing of the goods and services of others; sales promotion for others; marketing; provision of an online marketplace for buyers and sellers of goods and services; commercial information and advice for consumers in the choice of products and services
Cl.39; Transport; transport of travellers; rental of navigational systems; vehicle rental; arranging of cruises; arranging of transportation for travel tours; booking of seats for travel; travel reservation; providing driving directions for travel purposes; transport services for sightseeing tours; arranging of passenger transportation services for others via an online application
Cl.41; Arranging and conducting of concerts; entertainment services; entertainment information; conducting guided tours; holiday camp services [entertainment]; nightclub services [entertainment]; providing recreation facilities; recreation information; providing sports facilities; ticket agency services [entertainment]
Cl.43; Accommodation bureau services [hotels, boarding houses]; boarding house services; boarding house bookings; hotel services; hotel reservations; reception services for temporary accommodation [management of arrivals and departures]; restaurant services; rental of temporary accommodation; temporary accommodation reservations; tourist home service
4205267  13/06/2019
IPASHUMART TECH PRIVATE LIMITED
12-13-521/3, New No:1495, Nagarjuna Nagar Colony, Tarnaka, Hyderabad-500017, Telangana, India.
Startup Certified Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :20/12/2018

CHENNAI

Cl.9;Downloadable applications/software for mobiles and desktop computers.

Cl.35;Business management and organization consultancy, professional business consultancy, business investigations, business research, business management assistance, marketing research, on-line advertising on a computer network, employment agency services, advertising agency services, advisory services for business management.
STORYPRENEUR

4205269  13/06/2019
INDRANIL CHAKRABORTY
604 Citadel, Chuim Village, Khar West, Mumbai - 400052.
An Individual

Address for service in India/Attorney address:
BOAZZ LAW CHAMBER
405,4th Floor, Churchgate Chambers,5 New Marine Lines, Churchgate, Mumbai- 400 020

Proposed to be Used

MUMBAI

Cl.16;Printed Publications, including Books, Journals, Manuals, Reviews, Speeches, Keynote Speeches, Magazines.

Cl.35;Consulting Services including Business Consulting and Information Services; Providing Assistance in Development of Business Strategies and Creative Ideation; Business Consulting Services relating to the Integration of the Areas of Business Process Technology, Organizational Learning, Change Management, and Operational Sustainability; Business Development Consulting and Advisory Services.

Cl.41;Training Services including Arranging Professional Workshop, Seminars and Training Courses; Business Training Consultancy Services, Interactive Online Training Sessions in the Field of Specific Businesses; Entertainment services namely in the nature of development, creation, production of continuing talk show, TED talks, news show broadcast, documentary over television, satellite, audio, internet and video media; Organizing of Events, TV Shows and Programmes.
STARTOON LABS

4205319   13/06/2019
STARTOON LABS PRIVATE LIMITED
Flat No. 103, H.No. 15-142/1 Sahiti Nest Apartments, Kodandaram Nagar, Dilsukh Nagar, Hyderabad, Rangareddi, Telangana, India.
Startup Certified Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :06/11/2017

CHENNAI

Cl.9; Computer software relating to the medical field, weighing scales for medical use, downloadable applications/software for mobiles and desktop computers, machine learning software for healthcare.

Cl.42; Computer programming in the medical field, design and development of computer software for use with medical technology, medical research, design and development of medical diagnostic apparatus, software as a service (SAAS),
4205723  13/06/2019
ZOETOP BUSINESS CO., LIMITED
RM 19C LOCKHART CTR 301-307 LOCKHART RD WAN CHAI, HK
Body Incorporate

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

To be associated with:
3564102
DELHI

Cl.25; Clothing; Layettes [clothing]; Underwear; Swimsuits; Shoes; Hats; Hosiery; Gloves [clothing]; Shawls; Girdles.

Cl.35; Advertising; Business management assistance; Import-export agency services; Provision of an on-line marketplace for buyers and sellers of goods and services; Organization of exhibitions for commercial or advertising purposes; Employment agency services; Relocation services for businesses; Web indexing for commercial or advertising purposes; Business auditing; Sponsorship search.
Comvance

Priority claimed from 25/03/2019; Application No. : 018039751 ; European Union

4206224  14/06/2019
HERAEUS QUARZGLAS GMBH & CO. KG
Quarzstrasse 8, 63450 Hanau, Germany
a Company organized and existing under the laws of Germany

Address for service in India/Attorney address:

DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.1; Chemicals for use in industry, science and photography, adhesives for use in industry; putties and other paste fillers; synthetic silicic acid, more particularly synthetic silicic acid that is produced in a flame hydrolytic process; granulates made of synthetic silicic acid; chemical agents for the production of slip, more particularly chemical agents for the production of slip containing silicon dioxide; chemical agents for the production of black glass, more particularly chemical agents for the production of black glass that is opaque throughout; ceramic compositions for sintering [granules and powders]; ceramic materials in particulate form, especially for use as filtering material; compositions for the manufacture of technical ceramics.

Cl.7; Machines, machine tools, 3d-printing machines.

Cl.9; Scientific measuring, controlling devices and instruments; reflectors as part of or accessories to lasers [all goods for non-medical purposes]; products made of quartz glass for use in the chemical industry, the electrical industry and the semiconductor industry and for laboratory purposes, more particularly cuvettes, crucibles, dishes, beakers, bell jars, flanges, combustion boats, catalyst supports; products made of quartz glass for optical devices such as plates, filters, mirror holders; fiber optic cables; semi-finished product for fiber optic cables, especially cores rods for fiber optic cables and cladding cylinders for fiber optic cables; optical fibers [light conducting filaments]; optical lenses; optical glass; mirrors [optics]; optical apparatus and instruments; fused silica as low expansion material for precision positioning; base of an apparatus or components of it made of ceramic or quartz glass.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; therapeutic and prosthetic articles and devices for implantation composed of artificial or synthetic materials, for example, surgical implants composed of artificial materials, artificial breasts, brain pacemakers, biodegradable bone fixation implants; optical fused silica fibers for catheters, for laser light or data transmission into the body via minimal invasive operations.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes; lighting devices; lighting systems and illuminants for lighting systems for hardening, cleaning or activating a surface as preparation of further method steps or for modifying a surface structure, all of the aforementioned steps in particularly with ultraviolet (UV) radiation; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in detectors for determining physical quantities of electromagnetic waves; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in spectrometers or reflectometers; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in systems for photolithographic structuring of a photoresist layer, more particularly in systems for photolithographic structuring of a photoresist layer during the production of integrated circuits; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in vacuum chambers for the modification of surfaces, more particularly for metallizing, hardening, sputtering or plasma etching surfaces, more particularly for LED production; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in camera systems for optical quality control or for controlling positioning systems, more particularly camera systems for optical quality control or for controlling positioning systems operating at a wavelength of 2000 to 3500 nm; components for fixation and heating of silicon wafers.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal; insulators for electrical purposes, more particularly insulators for electrical machinery and systems in the semiconductor industry, all of the aforementioned insulators in particular made of ceramic materials or of quartz glass; glass wool, more particularly for thermal insulation.

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworke
semiworked glass, except building glass; ceramic, glassware, porcelain and earthenware; Unworked or semi-worked glass, with the exception of structural glass; glassware, chinaware and earthenware; translucent vitreous glass [semi-finished product, except for construction purposes] as well as semifinished products made thereof, especially pipes, bars, plates, blocks, rings; synthetic quartz glass [semi-finished product, except for construction purposes] as well as semifinished products made thereof, especially pipes, bars, plates, blocks, rings; synthetic quartz glass fibers, not for textile purposes; vitreous silica fibers, other than for textile use; synthetic black quartz glass [semi-finished product, except for construction purposes] as well as semifinished products made thereof, especially pipes, bars, plates, blocks, rings; synthetic opaque quartz glass [semi-finished product, except for construction purposes] as well as opaque semifinished products made thereof, more particularly pipes, bars, plates, blocks, rings; opaque quartz glass fibers, not for textile purposes; black quartz glass bodies that are opaque throughout, preferably for lighting systems or illuminants for lighting systems; ceramic goods, as well as semi-finished products made thereof, especially pipes, bars, plates, blocks, rings.

Cl.40; Treatment of material; treatment of quartz glass surfaces; treatment of ceramic surfaces; applying partial opaque reflective coating onto fused silica parts, possibly lamps, windows, tubes, reactor chambers; applying partial coatings onto fused silica parts, especially applying partial coatings onto parts for lamps, windows, tubes or reactor chambers; applying partial reflective coatings onto fused silica parts, especially applying partial reflective coatings onto parts for lamps, windows, tubes or reactor chambers; applying partial reflective coatings onto fused silica parts, especially applying partial reflective coating onto parts for lamps, windows, tubes or reactor chambers; applying a silica coating for protecting metal parts from excessive heat or corrosion; surface treatments for stronger surface adhesion, especially acid structuring of surfaces

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; chemical or physical analysis of samples, especially analysis of impurities, analysis of viscosity, analysis of transmission or analysis of reflection properties, analysis of stress induced birefringence, analysis of variation of refractive index of fused silica glasses.
Conamic
Priority claimed from 25/03/2019; Application No. : 018039752 ;European Union
4206225   14/06/2019
HERAEUS QUARZGLAS GMBH & CO. KG
Quarzstrasse 8, 63450 Hanau, Germany
a Company organized and existing under the laws of Germany
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.1; Chemicals for use in industry, science and photography, adhesives for use in industry; putties and other paste fillers; synthetic silicic acid, more particularly synthetic silicic acid that is produced in a flame hydrolytic process; granulates made of synthetic silicic acid; chemical agents for the production of slip, more particularly chemical agents for the production of slip containing silicon dioxide; chemical agents for the production of black glass, more particularly chemical agents for the production of black glass that is opaque throughout; ceramic compositions for sintering [granules and powders]; ceramic materials in particulate form, especially for use as filtering material; compositions for the manufacture of technical ceramics.

Cl.7; Machines, machine tools, 3d-printing machines.

Cl.9; Scientific measuring, controlling devices and instruments; reflectors as part of or accessories to lasers [all goods for non-medical purposes]; products made of quartz glass for use in the chemical industry, the electrical industry and the semiconductor industry and for laboratory purposes, more particularly cuvettes, crucibles, dishes, beakers, bell jars, flanges, combustion boats, catalyst supports; products made of quartz glass for optical devices such as plates, filters, mirror holders; fiber optic cables; semi-finished product for fiber optic cables, especially cores rods for fiber optic cables and cladding cylinders for fiber optic cables; optical fibers [light conducting filaments]; optical lenses; optical glass; mirrors [optics]; optical apparatus and instruments; fused silica as low expansion material for precision positioning; base of an apparatus or components of it made of ceramic or quartz glass.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; therapeutic and prosthetic articles and devices for implantation composed of artificial or synthetic materials, for example, surgical implants composed of artificial materials, artificial breasts, brain pacemakers, biodegradable bone fixation implants; optical fused silica fibers for catheters, for laser light or data transmission into the body via minimal invasive operations.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes; lighting devices; lighting systems and illuminants for lighting systems for hardening, cleaning or activating a surface as preparation of further method steps or for modifying a surface structure, all of the aforementioned steps in particularly with ultraviolet (UV) radiation; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in detectors for determining physical quantities of electromagnetic waves; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in spectrometers or reflectometers; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in systems for photolithographic structuring of a photoresist layer, more particularly in systems for photolithographic structuring of a photoresist layer during the production of integrated circuits; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in vacuum chambers for the modification of surfaces, more particularly for metallizing, hardening, sputtering or plasma etching surfaces, more particularly for LED production; lenses, mirrors or reflectors, more particularly lenses, mirrors or reflectors made of quartz glass and for use in camera systems for optical quality control or for controlling positioning systems, more particularly camera systems for optical quality control or for controlling positioning systems operating at a wavelength of 2000 to 3500 nm; components for fixation and heating of silicon wafers.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal; insulators for electrical purposes, more particularly insulators for electrical machinery and systems in the semiconductor industry, all of the aforementioned insulators in particular made of ceramic materials or of quartz glass; glass wool, more particularly for thermal insulation.

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-
worked glass, except building glass; Ceramic, glassware, porcelain and earthenware; Unworked or semi-worked glass, with the exception of structural glass; glassware, chinaware and earthenware; translucent vitreous glass [semi-finished product, except for construction purposes] as well as semi-finished products made thereof, i.e., pipes, bars, plates, blocks, rings; synthetic quartz glass [semi-finished product, except for construction purposes] as well as semi-finished products made thereof, i.e., pipes, bars, plates, blocks, rings; synthetic quartz glass fibres, not for textile purposes; vitreous silica fibers, other than for textile use; synthetic black quartz glass [semi-finished product, except for construction purposes] as well as semi-finished products made thereof, i.e., pipes, bars, plates, blocks, rings; synthetic opaque quartz glass [semi-finished product, except for construction purposes] as well as opaque semi-finished products made thereof, more particularly pipes, bars, plates, blocks, rings; synthetic quartz glass fibres, not for textile purposes; black quartz glass bodies that are opaque throughout, preferably for lighting systems or illuminants for lighting systems; ceramic goods, as well as semi-finished products made thereof, i.e., pipes, bars, plates, blocks, rings.

Cl.40; Treatment of material; treatment of quartz glass surfaces; treatment of ceramic surfaces; applying partial opaque reflective coating onto fused silica parts, possibly lamps, windows, tubes, reactor chambers; applying partial coatings onto fused silica parts, especially applying partial reflective coatings onto parts for lamps, windows, tubes or reactor chambers; applying partial reflective coatings onto fused silica parts, especially applying partial reflective coatings onto parts for lamps, windows, tubes or reactor chambers; applying partial opaque reflective coatings onto fused silica parts, especially applying partial opaque reflective coating onto parts for lamps, windows, tubes or reactor chambers; applying a silica coating for protecting metal parts from excessive heat or corrosion; surface treatments for stronger surface adhesion, especially acid structuring of surfaces.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; chemical or physical analysis of samples, especially analysis of impurities, analysis of viscosity, analysis of transmission or analysis of reflection properties, analysis of stress induced birefringence, analysis of variation of refractive index of fused silica glasses.
4206376  14/06/2019
Suzuran Sanitary Goods Co., Ltd.
4-1-29 Yasui, Kita-Ku, Nagoya, Aichi, Japan
A corporation duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used

DELHI

Cl.3; Baby wipes; cotton puffs for cosmetic purposes
Cl.24; Handkerchiefs of textile; bath towels; baby swaddles; gauze [cloth]
Cl.25; Underwear for babies; mittens
The NISI Group

4206594   14/06/2019

NISI (HK) LIMITED
Units 401-404, Level 4, Core C, Cyberport 3, 100 Cyberport Road, Hong Kong, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
3786955, 3786958

DELHI

Cl.10; Furniture especially made for medical purposes; babies' bottles; contraceptives, non-chemical; surgical implants comprised of artificial materials; orthopaedic articles; suture materials; medical apparatus and instruments; surgical apparatus and instruments; testing apparatus for medical purposes; apparatus for use in medical analysis; diagnostic apparatus for medical purposes; dental apparatus and instruments; radiological apparatus for medical purposes.

Cl.16; Paper*; pamphlets; catalogues; printed matter; booklets; figurines of papier mâché; printed publications; posters; newsletters; Propaganda poster; bags [envelopes, pouches] of paper or plastics, for packaging; stationery; drawing materials; prints [engravings]; teaching materials [except apparatus]; tailors' chalk; architects' models.

Cl.35; Accounting; Rental of vending machines; sponsorship search; rental of sales stands; office machines and equipment rental; Retail and Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Advertising; distribution of samples; presentation of goods on communication media, for retail purposes; demonstration of goods; rental of advertising space; business management assistance; commercial information agency services; import-export agency services; sales promotion for others; personnel management consultancy; relocation services for businesses; organization of exhibitions for commercial or advertising purposes; commercial administration of the licensing of the goods and services of others; marketing.

Cl.37; Interference suppression in electrical apparatus; Medical equipment installation and repair; Surgical equipment disinfection; Installation and repair of medical machines and equipment.

Cl.44; Health care; medical clinic services; physical therapy; medical assistance; nursing, medical; pharmacy advice; therapy services; medical equipment rental; health center services; rest home services; Dietary nutrition guidance; health counseling; Beauty salon; veterinary assistance; gardening; rental of sanitary installations; Optical services.
DAISY DIXON

4206684  14/06/2019

ILG ASIA LIMITED
Units 401 – 406, 4/F, New East Ocean Centre, No. 9 Science Ocean Centre, Tsim Sha Tsui, Kowloon, Hong Kong
A private limited company organised and existing under the Laws of Hong Kong

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used

DELHI

Cl.3; Perfumes and cosmetics

Cl.4; Candles; candles and wicks for lighting; aromatherapy fragrance candles; perfumed candles; tallow candles; tealight candles; votive candles; Christmas tree candles; nightlights [candles]; wicks for candles; lamp oil; lamp wicks; beeswax for use in the manufacture of candles, ointments and cosmetics.

Cl.6; Keys (rings of common metal for -); rings of common metal for keys; key tags for common metal

Cl.9; Eye glasses and sunglasses; glasses and sunglasses frames; temples for sunglasses and eye glasses; lenses for sunglasses and eye glasses; straps, cords and chains for sunglasses and eye glasses; cases and covers for sunglasses and eye glasses; nose pads for sunglasses and eye glasses; clip-on sunglasses

Cl.25; Clothing

Cl.35; Providing on-line retail services, on-line ordering and mail order catalogue services in relation to perfumes and cosmetics, candles, candles and wicks for lighting, aromatherapy fragrance candles, perfumed candles, tallow candles, tealight candles, votive candles, Christmas tree candles, nightlights [candles], wicks for candles, lamp oil, lamp wicks, beeswax for use in the manufacture of candles, ointments and cosmetics, keys (rings of common metal for -), rings of common metal for keys, key tags for common metal, eye glasses and sunglasses, glasses and sunglasses frames, temples for sunglasses and eye glasses, lenses for sunglasses and eye glasses, straps, cords and chains for sunglasses and eye glasses, cases and covers for sunglasses and eye glasses, nose pads for sunglasses and eye glasses, clip-on sunglasses, watches, key rings, key rings of precious metals, bags, handbags, purses, wallets, clothing.
SELETTIVO

4206938  14/06/2019
FIELDFRESH FOODS PRIVATE LIMITED
Tower C-2, Plot No-16, First Floor, Udyog Vihar, Gurugram, Haryana-122015, India
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI

Cl.29:Dried fruits; dried fruits mixes; snack mixes consisting of dehydrated fruit and processed nuts; olive oil (for food); extra virgin olive oil for food; edible oils and fats.

Cl.30:Pasta; sauces; savory sauces used as condiments; savory sauces; ketchup; tomato ketchup; mayonnaise.
SMILY KIDDOS

SMILY KIDDOS
4207145  15/06/2019
KIDDOS STATIONERY PRIVATE LIMITED
H. No 40-41/87/37/F, Navya Estate, Ecil X Roads, Moula Ali, Hyderabad, Telangana- 500040, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :04/07/2017

CHENNAI
Cl.16; Pencils; Pencil trays; Pencil boxes; Pencil cases; Pencil erasers; Pencil holders; Pencil sharpeners, Mechanical pencils; Colour pencils; Pen and pencil boxes; Stationery; Diaries
Cl.18; Backpacks; School backpacks; Small backpacks; Baby backpacks; Bags; Suitcases; Luggage; Travel bags; Roll bags; Wheeled bags; Toiletry bags; Gym bags; School bags; Duffel bags; Book bags; Sport bags; Game bags; Children's shoulder bags
Cl.35; Marketing, Advertising, Business management and retail sale of goods relating to stationaries and bags
BREEPREE

4207199  15/06/2019

MRS TARUNA KAKKAR
1/11241-B, SUBHASH PARK, NEAR KIRTI MANDIR, NAVEEN SHAHDARA, DELHI-110032
SINGLE FIRM

Address for service in India/Attorney address:

JATIN NANDA
WZ -139/4, GALI NO. 02, NEW MAHAVIR NAGAR, NEW DELHI -110018.

Used Since: 01/04/2019

DELHI

Cl.12: Vehicles; apparatus for locomotion by land, air or water, spare parts and accessories of land vehicles covered under class 12.

Cl.16: Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks
4207211  15/06/2019
SHERASIYA ASFAK ABDULBHAI
Dighaliya Wankaner, Dighaliya Rajkot - 363621
SOLE PROPRIETOR

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

Cl.35; Advertising; Business management; Business administration; Office functions.
Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
PERMASIT

4211192 19/06/2019
REFRACTORY INTELLECTUAL PROPERTY GMBH & CO. KG
Wienerbergstrasse 11, 1100 Vienna, Austria
an Austrian company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Cl.17; Seals, sealants and fillers; ceramic seals, sealants and fillers; heat-resistant seals, sealants and fillers; refractory seals, sealants and fillers; insulation and barrier articles and materials; ceramic insulation and barrier articles and materials; heat-resistant insulation and barrier articles and materials; refractory insulation and barrier articles and materials; parts and fittings of all the aforesaid goods, included in class 17.

Cl.19; Building and construction materials, not of metal; Refractory building and construction materials, not of metal; refractory ceramic masses, including refractory casting masses (not of metal), refractory concrete as well as refractory dolomitic gunning-, repair- and ramming masses (not of metal); ceramic refractory workpieces, including ceramic refractory blocks (not of metal) and refractory ceramic tiles; refractory shapes (non-metallic) including ceramic shapes for use in refractory furnaces, including refractory ceramic purging plugs; refractory ceramic mixes; refractory ceramic workpieces, including compound workpieces; refractory cement; refractory mortars (non-metallic); refractory bricks, not of metal; refractory furnace linings (not of metal); silos, not of metal; parts and fittings of all the aforesaid goods, included in class 19.
UREX
4211193  19/06/2019
REFRACTORY INTELLECTUAL PROPERTY GMBH & CO. KG
Wienerbergstrasse 11, 1100 Vienna, Austria
an Austrian company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Cl.17; Seals, sealants and fillers; ceramic seals, sealants and fillers; heat-resistant seals, sealants and fillers; refractory seals, sealants and fillers; insulation and barrier articles and materials; ceramic insulation and barrier articles and materials; heat-resistant insulation and barrier articles and materials; refractory insulation and barrier articles and materials; parts and fittings of all the aforesaid goods, included in class 17.

Cl.19; Building and construction materials, not of metal; Refractory building and construction materials, not of metal; refractory ceramic masses, including refractory casting masses (not of metal), refractory concrete as well as refractory dolomitic gunning-, repair- and ramming masses (not of metal); ceramic refractory workpieces, including ceramic refractory blocks (not of metal) and refractory ceramic tiles; refractory shapes (non-metallic) including ceramic shapes for use in refractory furnaces, including refractory ceramic purging plugs; refractory ceramic mixes; refractory ceramic workpieces, including compound workpieces; refractory cement; refractory mortars (non-metallic); refractory bricks, not of metal; refractory furnace linings (not of metal); silos, not of metal; parts and fittings of all the aforesaid goods, included in class 19.
URBLOCK

4211194    19/06/2019

REFRACTORY INTELLECTUAL PROPERTY GMBH & CO. KG
Wienerbergstrasse 11, 1100 Vienna, Austria
an Austrian company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.17; Seals, sealants and fillers; ceramic seals, sealants and fillers; heat-resistant seals, sealants and fillers; refractory seals, sealants and fillers; insulation and barrier articles and materials; ceramic insulation and barrier articles and materials; heat-resistant insulation and barrier articles and materials; refractory insulation and barrier articles and materials; parts and fittings of all the aforesaid goods, included in class 17.

Cl.19; Building and construction materials, not of metal; Refractory building and construction materials, not of metal; refractory ceramic masses, including refractory casting masses (not of metal), refractory concrete as well as refractory dolomitic gunning-, repair- and ramming masses (not of metal); ceramic refractory workpieces, including ceramic refractory blocks (not of metal) and refractory ceramic tiles; refractory shapes (non-metallic) including ceramic shapes for use in refractory furnaces, including refractory ceramic purging plugs; refractory ceramic mixes; refractory ceramic workpieces, including compound workpieces; refractory cement; refractory mortars (non-metallic); refractory bricks, not of metal; refractory furnace linings (not of metal); silos, not of metal; parts and fittings of all the aforesaid goods, included in class 19.
ANKERFRIT

4211195  19/06/2019
REFRACTORY INTELLECTUAL PROPERTY GMBH & CO. KG
Wienerbergstrasse 11, 1100 Vienna, Austria
an Austrian company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.17;Seals, sealants and fillers; ceramic seals, sealants and fillers; heat-resistant seals, sealants and fillers; refractory seals, sealants and fillers; insulation and barrier articles and materials; ceramic insulation and barrier articles and materials; heat-resistant insulation and barrier articles and materials; refractory insulation and barrier articles and materials; parts and fittings of all the aforesaid goods, included in class 17.

Cl.19;Building and construction materials, not of metal; Refractory building and construction materials, not of metal; refractory ceramic masses, including refractory casting masses (not of metal), refractory concrete as well as refractory dolomitic gunning-, repair- and ramming masses (not of metal); ceramic refractory workpieces, including ceramic refractory blocks (not of metal) and refractory ceramic tiles; refractory shapes (non-metallic) including ceramic shapes for use in refractory furnaces, including refractory ceramic purging plugs; refractory ceramic mixes; refractory ceramic workpieces, including compound workpieces; refractory cement; refractory mortars (non-metallic); refractory bricks, not of metal; refractory furnace linings (not of metal); silos, not of metal; parts and fittings of all the aforesaid goods, included in class 19.
MuCube
Priority claimed from 21/12/2018; Application No.: 2018-158699 ; Japan
4211485 19/06/2019
HORIBA STEC, CO., LTD.
11-5, Hokodate-cho Kamitoba, Minami-ku Kyoto 601-8116 Japan.
A Company incorporated under the Laws of Japan.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Cl.7: Machines and parts for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; all-purpose controllers for modules used for machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; automatic controllers for machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; controllers to control devices incorporated in machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; data transmitting apparatus for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; fluid measurement apparatus for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; fluid flow meters for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; concentration meters for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; concentration monitors for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; concentration sensors for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; fluid flow meters for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; pressure meters for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence; pressure sensors for use with machines for manufacturing semiconductor, solar cell, light emitting diode, display, liquid crystal and organic electroluminescence.

Cl.9: Measuring or testing machines and instruments; fluid controllers; fluid measurement apparatus; fluid flow controllers; fluid flow meters; fluid flow sensors; concentration controllers; concentration meters; concentration monitors; concentration sensors; pressure controllers; pressure meters; pressure sensors; controllers to control fluid; automatic controllers for use in measuring fluid; automatic controllers for use in measuring fluid flow; automatic controllers for use in measuring concentration; automatic controllers for use in measuring pressure; controllers for use with electronic machines and apparatus; all-purpose controllers for modules; data recording apparatus for use in controlling fluid; data recording apparatus for use in measuring fluid; data recording apparatus for use in measuring fluid flow; data recording apparatus for measuring concentration; data recording apparatus for measuring pressure; data recording apparatus for electronic machines and apparatus; data recording apparatus for modules; data transmitting apparatus for use in controlling fluid; data transmitting apparatus for use in measuring fluid; data transmitting apparatus for use in measuring fluid flow; data transmitting apparatus for measuring concentration; data transmitting apparatus for measuring pressure; data transmitting apparatus for electronic machines and apparatus; data transmitting apparatus for modules; laboratory apparatus and instruments; power distribution or control machines and apparatus; electric or magnetic meters and testers; telecommunication machines and apparatus; wire communication machines and apparatus; wireless communication machines and apparatus; radio machines and apparatus; repeating exchange machines; remote control telemeasuring machines and instruments; parts and accessories for telecommunication machines and apparatus; electronic machines, apparatus and their parts; computer programs; computer peripherals.
THE CHEF STORY

4211557  19/06/2019

KASLIWAL PROJECTS PRIVATE LIMITED
Unit no 25, Shubh Ind Estate, Sec-2, Nr Agog Pharma, Gaurapada, Vasai East, Palghar 401208
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware.

Cl.35; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes;
Trade Marks Journal No: 1913, 05/08/2019  Class 99

4212134  20/06/2019
ORBGEN TECHNOLOGIES PRIVATE LIMITED
Sree Teja Tower, New No. 81, Old No. 130, Nelson Manickam Road, Chennai, 600029, Tamil Nadu, India
Company

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025, INDIA

Used Since : 11/10/2017

To be associated with:
2220558, 2642047

CHENNAI

Cl.35; PUBLICITY, ADVERTISING AND PROMOTION OF SPORTING, CULTURAL, EDUCATIONAL AND ARTISTIC EVENTS; ADVERTISING AND PROMOTION OF MOTION PICTURES, MUSICAL CONCERTS AND OTHER LIVE ENTERTAINMENT EVENTS, PRICE COMPARISON SERVICES, ACCOUNTING SERVICES FOR TICKET SALES, ONLINE PROMOTION AND SALES OF MOVIE TICKETS, SPORTS TICKETS, AND EVENT TICKETS.

Cl.41; PROVIDING ENTERTAINMENT AND RECREATION INFORMATION, BOOKING OF SEATS FOR SHOWS, CINEMA PRESENTATIONS CONDUCTING OF CONCERTS, ENTERTAINMENT BOOKING SERVICES, SEATING AND TICKET RESERVATION SERVICES, TICKET AGENCY SERVICES FOR SPORTING, CULTURAL, EDUCATIONAL AND ARTISTIC EVENTS, MOTION PICTURES, MUSICAL CONCERTS AND LIVE ENTERTAINMENT EVENTS.

Cl.42; SERVICES RELATING TO COMPUTER PROGRAMMING, INTERNET SERVICES, COMPUTER SOFTWARE DESIGN, DEVELOPMENT AND RELATED SERVICES ON E-COMMERCE, INTERNET BOOKING AND TICKETING.

Enjoy your movie
ORBGEN TECHNOLOGIES PRIVATE LIMITED
Sree Teja Tower, New No. 81, Old No. 130, Nelson Manickam Road, Chennai, 600029, Tamil Nadu, India

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA

Used Since :11/10/2017

CHENNAI

Cl.35; PUBLICITY, ADVERTISING AND PROMOTION OF SPORTING, CULTURAL, EDUCATIONAL AND ARTISTIC EVENTS; ADVERTISING AND PROMOTION OF MOTION PICTURES, MUSICAL CONCERTS AND OTHER LIVE ENTERTAINMENT EVENTS, PRICE COMPARISON SERVICES, ACCOUNTING SERVICES FOR TICKET SALES, ONLINE PROMOTION AND SALES OF MOVIE TICKETS, SPORTS TICKETS, AND EVENT TICKETS.

Cl.41; PROVIDING ENTERTAINMENT AND RECREATION INFORMATION, BOOKING OF SEATS FOR SHOWS, CINEMA PRESENTATIONS CONDUCTING OF CONCERTS, ENTERTAINMENT BOOKING SERVICES, SEATING AND TICKET RESERVATION SERVICES, TICKET AGENCY SERVICES FOR SPORTING, CULTURAL, EDUCATIONAL AND ARTISTIC EVENTS, MOTION PICTURES, MUSICAL CONCERTS AND LIVE ENTERTAINMENT EVENTS.

Cl.42; SERVICES RELATING TO COMPUTER PROGRAMMING, INTERNET SERVICES, COMPUTER SOFTWARE DESIGN, DEVELOPMENT AND RELATED SERVICES ON E-COMMERCE, INTERNET BOOKING AND TICKETING.
TICKETNEW BOX OFFICE SOFTWARE

4212137    20/06/2019
ORBGEN TECHNOLOGIES PRIVATE LIMITED
Sree Teja Tower, New No. 81, Old No. 130, Nelson Manickam Road, Chennai, 600029, Tamil Nadu, India
Company

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA

Proposed to be Used
To be associated with:
2220558, 2642047

CHENNAI

Cl.35;PUBLICITY, ADVERTISING AND PROMOTION OF SPORTING, CULTURAL, EDUCATIONAL AND ARTISTIC EVENTS; ADVERTISING AND PROMOTION OF MOTION PICTURES, MUSICAL CONCERTS AND OTHER LIVE ENTERTAINMENT EVENTS, PRICE COMPARISON SERVICES, ACCOUNTING SERVICES FOR TICKET SALES, ONLINE PROMOTION AND SALES OF MOVIE TICKETS, SPORTS TICKETS, AND EVENT TICKETS.

Cl.41;PROVIDING ENTERTAINMENT AND RECREATION INFORMATION, BOOKING OF SEATS FOR SHOWS, CINEMA PRESENTATIONS CONDUCTING OF CONCERTS, ENTERTAINMENT BOOKING SERVICES, SEATING AND TICKET RESERVATION SERVICES, TICKET AGENCY SERVICES FOR SPORTING, CULTURAL, EDUCATIONAL AND ARTISTIC EVENTS, MOTION PICTURES, MUSICAL CONCERTS AND LIVE ENTERTAINMENT EVENTS.

Cl.42;SERVICES RELATING TO COMPUTER PROGRAMMING, INTERNET SERVICES, COMPUTER SOFTWARE DESIGN, DEVELOPMENT AND RELATED SERVICES ON E-COMMERCE, INTERNET BOOKING AND TICKETING.
JAC OLIVOL PURE ALMOND HAIR VITALIZER

4213869   22/06/2019
HAHNEMANN’S JAC OLIVOL GROUP OF PRODUCTS LLP
285A, BIPIN BEHARI GANGULY STREET, KOLKATA – 700 012, WEST BENGAL
A Limited Liability Partnership Firm

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/04/2019

To be associated with:
1808976

KOLKATA
Cl.3; Body Oil, Cosmetic Oil, Hair Oil, Essential Oil, Cosmetic and Toiletries.
Cl.5; Ayurvedic Medicine for Body Massage, Nourishment of Skin, Protection from Rashes and Dryness, Toning of Muscles, Ayurvedic & Medicinal Oil.
JAC OLIVOL PURE ALMOND HAIR VITALIZER WITH 7+1 OIL

4213870  22/06/2019
HAHNEMANN'S JAC OLIVOL GROUP OF PRODUCTS LLP
285A, BIPIN BEHARI GANGULY STREET, KOLKATA – 700 012, WEST BENGAL
A Limited Liability Partnership Firm

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :01/04/2019

To be associated with:
1808976

KOLKATA

Cl.3; Body Oil, Cosmetic Oil, Hair Oil, Essential Oil, Cosmetic and Toiletries.

Cl.5; Ayurvedic Medicine for Body Massage, Nourishment of Skin, Protection from Rashes and Dryness, Toning of Muscles, Ayurvedic & Medicinal Oil.
4213871  22/06/2019
HAHNEMANN'S JAC OLIVOL GROUP OF PRODUCTS LLP
285A, BIPIN BEHARI GANGULY STREET, KOLKATA – 700 012, WEST BENGAL
A Limited Liability Partnership Firm

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.

Used Since: 01/04/2019

To be associated with:
1808976

KOLKATA

Cl.3: Body Oil, Cosmetic Oil, Hair Oil, Essential Oil, Cosmetic and Toiletries.

Cl.5: Ayurvedic Medicine for Body Massage, Nourishment of Skin, Protection from Rashes and Dryness, Toning of Muscles, Ayurvedic & Medicinal Oil.
MERGANSER

4214421   22/06/2019
BURRA V R A N MURTHY
FLAT NO.313, BHAVYA’S SRI SURYA, ROAD NO.3, GOUTHAMI NAGAR, NIZAMPET ROAD
Individual
Address for service in India/Agents address:
VURE PRASAD
FLAT NO.002, SLS ROYAL NEST, BHANDARU LAYOUT, ROAD NO.4, NIZAMPET VILLAGE BUS STOP, HYDERABAD-500090.

Proposed to be Used
CHENNAI
Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.35; Advertising, business management, business administration, office functions
THETH

4215530  24/06/2019
SATYA SAYEE BABU DIVI
55-1-19, Jagannadha Raju Nagar, Venkojipalem, Visakhapatnam 530 016
individual

Address for service in India/Attorney address:
G V S JAGANNADHA RAO
22, BHASKARA APARTMENTS, RAJ BHAVAN ROAD, SOMAJIGUDA, HYDERABAD 500082

Proposed to be Used

CHENNAI

Cl.30; flour and preparations made from cereals, sauces, (condiments); spices
Cl.35; Retail outlets; business management, business administration, office functions
Cl.43; Services for providing food and drink; temporary accommodation
Mesh Talk

4216271  25/06/2019
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HABIN ROAD, WUSHA, CHANG'AN, DONGGUAN, GUANGDONG, CHINA.
MANUFACTURER & SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
Cl.9; COMPUTER PROGRAMS, RECORDED; COMPUTER GAME SOFTWARE, RECORDED; COMPUTER GAME SOFTWARE, DOWNLOADABLE; COMPUTER PROGRAMS, DOWNLOADABLE; SMARTPHONE SOFTWARE APPLICATIONS, DOWNLOADABLE; SMARTWATCHES; SMARTPHONES; CASES FOR SMARTPHONES; PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; WIRELESS SPEAKER; WIRELESS HEADSETS; TEACHING APPARATUS; CHIPS [INTEGRATED CIRCUITS]; BIOCHIPS; NETWORK COMMUNICATION EQUIPMENT.
Cl.38; MOBILE COMMUNICATION; INTERNET TELEPHONY SERVICES; MOBILE TELEPHONE SERVICES; TELEPHONE VOICE MESSAGING SERVICES; ELECTRONIC DATA EXCHANGE; INFORMATION TRANSMISSION VIA ELECTRONIC COMMUNICATIONS NETWORKS; TRANSMISSION OF SOUND, PICTURE AND DATA SIGNALS; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; WIRELESS DIGITAL MESSAGING SERVICES; PROVIDING INTERNET CHATROOMS; PROVIDING INSTANT MESSAGING SERVICES; TRANSFER OF DATA BY TELECOMMUNICATIONS; TELECOMMUNICATIONS ROUTING AND JUNCTION SERVICES; RADIO COMMUNICATIONS; ELECTRONIC INSTRUCTIONS TRANSMISSION SERVICES.
M Mesh Talkie

GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAIBIN ROAD, WUSHA, CHANG'AN, DONGGUAN, GUANGDONG, CHINA.
MANUFACTURER & SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.9; COMPUTER PROGRAMS, RECORDED; COMPUTER GAME SOFTWARE, RECORDED; COMPUTER GAME SOFTWARE, DOWNLOADABLE; COMPUTER PROGRAMS, DOWNLOADABLE; SMARTPHONE SOFTWARE APPLICATIONS, DOWNLOADABLE; SMARTWATCHES; SMARTPHONES; CASES FOR SMARTPHONES; PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; WIRELESS SPEAKER; WIRELESS HEADSETS; TEACHING APPARATUS; CHIPS [INTEGRATED CIRCUITS]; BIOCHIPS; NETWORK COMMUNICATION EQUIPMENT.

Cl.38; MOBILE COMMUNICATION; INTERNET TELEPHONY SERVICES; MOBILE TELEPHONE SERVICES; TELEPHONE VOICE MESSAGING SERVICES; ELECTRONIC DATA EXCHANGE; INFORMATION TRANSMISSION VIA ELECTRONIC COMMUNICATIONS NETWORKS; TRANSMISSION OF SOUND, PICTURE AND DATA SIGNALS; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; WIRELESS DIGITAL MESSAGING SERVICES; PROVIDING INTERNET CHATROOMS; PROVIDING INSTANT MESSAGING SERVICES; TRANSFER OF DATA BY TELECOMMUNICATIONS; TELECOMMUNICATIONS ROUTING AND JUNCTION SERVICES; RADIO COMMUNICATIONS; ELECTRONIC INSTRUCTIONS TRANSMISSION SERVICES.
Trade Marks Journal No: 1913 , 05/08/2019     Class 99

4216313   25/06/2019
DUMEL SP. Z O.O.
ul. Lopuszanska 36/14 02-220 Warszawa POLAND
A company incorporated under the laws of Poland.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

Cl.10; Teething rings incorporating baby rattles; teething soothers.

Cl.24; Children's blankets; children's towels; cot blankets; cot bumpers [bed linen]; bed linen; plush and moquettes (fabric).

Cl.28; Educational games and toys for children; plush toys; rattles [playthings]; toys adapted for educational purposes; electronic toys; talking toys; musical toys; board games; quiz games; children's multiple activity toy; electronic educational games; children's riding vehicles [playthings]; mobiles [toys]; doll's costumes; baby rattles incorporating teething rings; blocks (building -) [toys]; interlocking toy construction pieces; plush toys with attached comfort blanket; baby gyms; plush toys, including toys in the form of cushions.

Cl.35; Wholesale and retail store services for the following goods: cosmetics for children, teething rings, bags, rucksacks, handbags, wallets, purses, umbrellas for children, blankets and towels for children, cot blankets, cot bumpers, bed linen, clothing and shoes for children, headgear for children, layettes, dressing-up costumes, games, toys and playthings for children, rattles (playthings), baby gyms (play mats for babies), plush toys, including toys in the form of cushions.
ARISGLOBAL LIFESPHERE
4216633   25/06/2019
ARISGLOBAL SOFTWARE PRIVATE LIMITED
120A, Elephant Rock Road, 3rd Block, Jayanagar, Bangalore – 560011, India
Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :19/06/2017

CHENNAI
Cl.9; Computer software for use by the pharmaceutical and medical device industries for pharmacovigilance and safety tracking and reporting, regulatory filing and compliance, product development and clinical trials registration and tracking, and medical information management, specifically excluding software for business process analysis, business process re-engineering, business process management and enterprise architecture.

Cl.42; Cloud computing featuring software for use by the pharmaceutical and medical device industries for pharmacovigilance and safety tracking and reporting, regulatory filing and compliance, product development and clinical trials registration and tracking, and medical information management, specifically excluding software for business process analysis, business process re-engineering, business process management and enterprise architecture.
LIFESPHERE
4216634 25/06/2019
ARISGLOBAL SOFTWARE PRIVATE LIMITED
120A, Elephant Rock Road, 3rd Block, Jayanagar, Bangalore – 560011, India
Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since: 18/04/2016
CHENNAI
Cl.9; Computer software for use by the pharmaceutical and medical device industries for pharmacovigilance and safety tracking and reporting, regulatory filing and compliance, product development and clinical trials registration and tracking, and medical information management, specifically excluding software for business process analysis, business process reengineering, business process management and enterprise architecture.
Cl.42; Cloud computing featuring software for use by the pharmaceutical and medical device industries for pharmacovigilance and safety tracking and reporting, regulatory filing and compliance, product development and clinical trials registration and tracking, and medical information management, specifically excluding software for business process analysis, business process reengineering, business process management and enterprise architecture; software as a service (SaaS) services featuring software for use by the pharmaceutical and medical device industries for pharmacovigilance and safety tracking and reporting, regulatory filing and compliance, product development and clinical trials registration and tracking, and medical information management, specifically excluding software for business process analysis, business process reengineering, business process management and enterprise architecture.
DOLBY CINEMA

4217451   26/06/2019
DOLBY LABORATORIES LICENSING CORPORATION
1275 Market Street, San Francisco, California 94103, United States of America
A New York corporation (US)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.37; Consultation relating to the installation of sound and visual reproducing equipment in theaters and cinemas.

Cl.41; Motion picture theater services; Entertainment services, namely, organizing and conducting movie screenings; educational services, namely, conducting training courses for audio engineers and for cinema technicians in the field of motion picture theater sound system installation, operation and maintenance.

Cl.42; Inspection and quality management control, namely, quality evaluation and analysis in the field of producing sound and visual recordings, optimal playback of sound and video on films, and surveying of theaters and of cinemas for the installation of sound and visual reproducing equipment in theaters and cinemas; consultation for the benefit of others relating to the design of theaters with respect to the design and arrangement of seating, acoustics and insulation.
4218294  27/06/2019
TENSPOT PESA LIMITED
c/o Dentons Secretarial Services (Hong Kong), PwC, Suite 3201, Jardine House, 1 Connaught Place, Central, Hong Kong
A Hong Kong company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.9: Computer software; software applications; mobile software application in the field of finance and payments; mobile software applications to apply for, access, and manage financial loans; computer software and mobile software allowing for users to process payment transactions via a mobile telecommunications network
Cl.36: Financial services; financial loan services
Trade Marks Journal No: 1913, 05/08/2019

4219541    28/06/2019
ABP PRIVATE LIMITED
trading as; ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.
SERVICE PROVIDER
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since: 11/03/2014
To be associated with:
2343102, 2343103, 3051972, 3758382, 3758393, 3758394, 3762085, 3762086, 3762087, 3762088, 3762089, 3762090, 3762091, 3762092, 4135848

KOLKATA
Cl.16; PRINTED MATTER.
Cl.38; CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.
Cl.41; ENTERTAINMENT SERVICES RELATING TO BROADCASTING, TELEVISION ENTERTAINMENT, ORGANIZING OF SHOWS.

Transliteration: ABP ANANDA JUKTI-TOKKO
4219695   28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA

Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
2910902, 2910910, 3237826, 3237827

CHENNAI
Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
Trade Marks Journal No: 1913, 05/08/2019 Class 99

4219696 28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA

Service Providers
Address for service in India/Attorney address:
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K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
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CHENNAI
Cl.35; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

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airCloud

Priority claimed from 18/04/2019; Application No. : 2019-054284 ;Japan
4220008  28/06/2019

HITACHI-JOHNSON CONTROLS AIR CONDITIONING, INC.
16-1, Kaigan 1-chome, Minato-ku, Tokyo 105-0022 Japan
A corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

DEHLI

Cl.9; Computer programs; computer software applications, downloadable including software for monitoring and controlling heating, ventilation, and air conditioning equipment using the internet; downloadable image files; electronic machines, apparatus and their parts including wireless monitor and data transmitter for monitoring and reporting climate conditions, electrical controller for wirelessly controlling heating, ventilation, and air conditioning equipment but not including geiger counters, high frequency apparatus for welding, cyclotrons [not for medical purposes], industrial X-ray machines and apparatus [not for medical use], industrial betatrons [not for medical use], magnetic prospecting machines, magnetic object detectors, seismic exploration machines and apparatus, hydrophone machines and apparatus, echo sounders, ultrasonic flaw detectors, ultrasonic sensors, electronic door closing control systems and electron microscopes; personal digital assistants in the shape of a watch; smartphones; telecommunication machines and apparatus; electronic publications; downloadable music files; measuring or testing machines and instruments; monitoring apparatus, other than for medical purposes; transmitters [telecommunication].

Cl.11; Air conditioners for industrial purposes; air-conditioning apparatus; heating installations; air-conditioning installations; household electrothermic appliances, other than for beauty or sanitary purposes; stoves for household purposes, non-electric; boilers, other than parts of non-electric prime movers or engines; gas water heaters for household purposes.

Cl.42; Computer programming; technological advice relating to computers, automobiles and industrial machines; rental of computers; providing computer programs on data networks; software as a service [SaaS]; monitoring of computer systems by remote access.